

HEAD -"A"

S.No	Name of book (title)	Author's Name	Edition
1	Abetment and Conspiracy	M.N Gangali	1926
2	Abetment and Conspiracy	M.N Gangali	1926
3	Accidents their Medico Legal Aspects	Drgulas Knocker	1912
4	Adminstrative Jurisdiction	Sir C.K Allen	1956
5	Adminstrative Law	Watter Gelhorn cpark byse	1954
6	Adminstrative Law, Principles of	J.A.G Griffith -H.Street	1957
7	Adoption in Indis & Burma's the Law of.	J.L Kapur	1933
8	Adverse Possessin, The law of	M.K Karishana Swami	1963
9	Advocacy & Examination of witnesses	Henry N.Morison	1995
10	The Advocate or Hortensious	Wiliam Forsyth	1879
11	Agency, The Law of	Wiliam Forsyth	1924
12	Agency, The Law of	Brindaban Katar	1961
13	Agreements, Practical	Moores	1928
14	Agricultarists Relief Act, The Dekkham	D.G Khandekar	1922
15	Agricultarists Relief Act, The Dekkham	D.G Khandekar	1922
16	Agricultarists Relief Act, The Dekkham	D.B Godlefe	1941
17	Ajmer Code	Govt. of India	1893
18	Elements of American Govt	Forguson Mc-Henry	1960
19	Modren American Law Vol. 1	Forguson Mc-Henry	1914
20	Modren American Law Vol. 2	Forguson Mc-Henry	1914
21	Modren American Law Vol. 3	Forguson Mc-Henry	1914
22	Modren American Law Vol. 4	Forguson Mc-Henry	1914
23	Modren American Law Vol. 5	Forguson Mc-Henry	1914
24	Modren American Law Vol. 6	Forguson Mc-Henry	1914
25	Modren American Law Vol. 7	Forguson Mc-Henry	1914
26	Modren American Law Vol. 8	Forguson Mc-Henry	1914
27	Modren American Law Vol. 9	Forguson Mc-Henry	1914
28	Modren American Law Vol. 10	Forguson Mc-Henry	1915
29	Modren American Law Vol. 11	Forguson Mc-Henry	1915
30	Modren American Law Vol. 12	Forguson Mc-Henry	1915
31	Modren American Law Vol. 13	Forguson Mc-Henry	1915
32	Modren American Law Vol. 14	Forguson Mc-Henry	1915
33	Modren American Law Vol. 15	Forguson Mc-Henry	1915
34	Ancient Law	Maine	1901
35	The Annual Practice Vol. 1	Thomas Snow	1906
36	The Annual Practice Vol. 2	Thomas Snow	1906
37	The Annual Practice Vol. 1	Thomas Snow	1907
38	The Annual Practice Vol. 2	Thomas Snow	1907
39	The Annual Practice Vol. 1	Thomas Snow	1908
40	The Annual Practice Vol. 2	Thomas Snow	1908
41	Appeal Cases	G.f. Allwood	1906
42	The Law of Approves	V.P.M Aiyar	1922
43	Arbitration in British India	M.L Agarwala	1921
44	Abritation Award	Russel	1900

S.No	Name of book (title)	Author's Name	Edition
45	Arbitration Act, The Indis	G.J Advani	1923
46	Arbitration Act, The Indis	C.M Agarwala	1924
47	The Law of Arbitration	K.J Rustomji	1928
48	Arbitration Act	N.basu	1942
49	Arbitration Act	R.M Chaterji	1953
50	The law of Arbitration	N.Lal	1957
51	The Law of Arbitration	Russel	1963
52	The Principles of Arguments	Edwin Bell	1910
53	The Indian Arms Act	Edwin Bell	1931
54	Law & Practice of Arms & Explosives	Aiyers	1964
55	Assam Code	Aiyers	1997
56	Indian Agriculture Vol. 1	M.A Ananthwar	1921
57	Indian Agriculture Vol. 2	M.A Ananthwar	1921
58	Indian Agriculture Vol. 3	M.A Ananthwar	1921
59	Arbitration Act	S.c Dass	1968
60	Arbitration Act	S.c Dass	1968
61	Arbitration Act	S.c Dass	1968
62	Arbitration Act	S.c Dass	1968
63	Arbitration Act	N.D Baru	1969
64	Law of Arbitration	S.D Singh	1972
65	Accidents Claims Journal	R.L Kumar	1975
66	Accidents Claims Journal	R.L Kumar	1976
67	Accidents Claims Journal	R.L Kumar	1977
68	Accidents Claims Journal	R.L Kumar	1978
69	Arbitration Act	Dass Agarwal	1979
70	Arbitration Act	Dass Agarwal	1979
71	Administrative law	S.Rajn Gopa Ram	1974
72	Law of Agency	K.V Rao	1974
73	law of Arbitration	S.D Singh 8th Ed.	1980
74	law of Arbitration	Russell 19th Ed.	1979
75	Compulsory Acquisition of Land	Om Parkash 4th Ed.	1981
76	Law of Arbitration	S.D singh 8th Ed.	1980
77	Annual Survey ondia Law		1979
78	Law Adverse Possesion	M. Marty	1978
79	Annual Survey ondia Law		1980
80	Annual Survey ondia Law		1981
81	Adminstrative Law	V.G Ramachandran 2nd	1984
82	Adminstrative Tribunal Act vol. 1	Asthana	1985
83	Adminstrative Tribunal Act vol. 2	Asthana	1985
84	Arbitration Act	S.K Bose 8th Ed.	1982
85	Arbitration Act	Nathuni Lal 8th Ed.	
86	Arms Act With Rules	4th Ed.	1984
87	Law of Agency	F.M.B Reynold 14th Ed.	
88	Law of Agency	B.S Marquesinis & R.J.C manday	
89	Administrative law	S.H. Bailey, C.A Cross & Others	1977

S.No	Name of book (title)	Author's Name	Edition
90	Russelan Arbitration	Anthony Walton & Mary Vitoria	12th Ed.
91	Administrative law	Kenneth Culp Daris	1977
92	Administrative law	P.P Craig	1983
93	Constitutional & Administrative law de smith	Harry Street Rodnr Bragior	
94	The Law of Arbitration	Gill	3rd Ed.
95	An outline of Law of Agency	B.S Markesinis & R.J.C manday	
96	Administrative law	David Foulkess	5th Ed 1982
97	Administrative law	Garner	5th Ed. 1979
98	Hand book of Arbitration Practice	Ronal Bernstin	1988
99	Supp. To Hand Book of Arbitration Practice	Justice V.S Deshpande	1989
100	Hand book of Arbitration Practice	Ronal Bernstin	1988
101	Supp. To Hand Book of Arbitration Practice	Justice V.S Deshpande	1988
102	Administration of Justice in Jammu & Kashmir	Hari Om	1989
103	Arms and Explosive	Airyaris	10th Ed. 1988
104	Arms & Explosive	Airyaris	10th Ed. 1988
105	Law of Adverse Possession	Mantha Ram Murthy	2nd 1989
106	Anti-Defection Law & Parliametry Privileges	Subash c. Kashyap	1993
107	Art of writing Judgement	Karkarass	1993
108	Art of writing Judgement	Karkarass	1993
109	Dr. Ambedkar The Dalit Future	V.R Karishna iyer	1990
110	Dr. Ambedkar The Dalit Future	V.R Karishna iyer	1990
111	Law of Affidavits	S.D Singh	10th Ed. 1993
112	Law of Affidavits	S.K Awasthi	
113	Atrealise on Anti-Corruption wars in India	Rama Krishna	4th Ed. 1994
114	Arms & Explosive (Act & Rules)	S.K Awasthi	1994
115	Law Relating to the Army Services in India	Col. Nilendra Kumar	2nd 1992
116	The Barcouncil of India, Advocates act, 1961	Bare Act	1993
117	The Barcouncil of India, Advocates act, 1961	Bare Act	1993
118	The Barcouncil of India, Advocates act, 1961	Bare Act	1993
119	A Treaties on Anti-corruption in Law in India	P.V Rana Krishana	5th Ed 1998
120	Arbitration act	Paruck	1991
121	Annual Laws of India	Maneka Gandhi	1996
122	40 Years digest of arbitration 1950-1995	S.M Goel	2nd 1996
123	Commentary on Administrative tribunal act, 1985	M. Rama Jois	1996
124	Advocates act, 1961	Sanjiva Row	6th Ed. 1995
125	Advocates act, 1961	Sanjiva Row	6th Ed. 1995
126	Constitutional & Administrative law	stanley de smith	7th Ed. 1994
127	40 years digest of arbitration cases 1950-1985	S.M Goel	2nd 1996
128	Commentary on Administrative tribunal act, 1985	M. Rama Jois	1996
129	Commentary on Administrative tribunal act, 1985	M. Rama Jois	1996
130	Aspects of Justice	Carleton Kemp Allen	2nd 1997
131	Arbitration and consiliation law of India	G.K Kwanta	1996
132	Russelan Arbitration	Russel	21st Ed
133	Law relating to Arbitration and conculation Vol. 1	M.A Sujan	1997
134	Law relating to Arbitration and conculation Vol. 2	M.A Sujan	1997

S.No	Name of book (title)	Author's Name	Edition
135	Administrative law	B.D Basu	1998
136	Aspects of Justice	C.K Allen	1997
137	An introduction to Administrative law	Nal Manke	2nd
138	Law of Adverse Possession	Mantha Ram Murthy	3rd 1998
139	Law of relating to arbitration and concilation	P.C Mark enda	3rd 1998
140	Lawa of arbitration and concilation	S.K Chawla	1998
141	Principles and digest of new arbitration and concilation Law	Justice S.B Malik	3rd 1999
142	Compulsory Acquisition of Land In India	O.P Aggar Wala	4th 1999
143	Base Act-Air force act 1989		1999
144	Base Act-Air force act 1989		1999
145	Base-Arms act, 1959 along with rules 1962		2000
146	Base-Arms act, 1959 along with rules 1962		2000
147	Law of arbitration and Concilation	B.P Law Saof	2001
148	Law of arbitration and Concilation	B.P Law Saof	2001
149	Law of arbitration and Concilation	B.P Law Saof	2001
150	Law of arbitration and Concilation	B.P Law Saof	2001
151	Law of arbitration and Concilation	B.P Law Saof	2001
152	Law of arbitration and Concilation	B.P Law Saof	2001
153	Law of arbitration and Concilation	B.P Law Saof	2001
154	Law of arbitration and Concilation	B.P Law Saof	2001
155	Law of Arbitrationand Concilation	Justice R.s Bacha Wat	3rd 1999
156	Russel on Arbitration	Russel	21st 1997
157	Administrative law	S.P Sathe	6th 1999
158	Administrative law	S.P Sathe	6th 1999
159	Hand book of Arbitration Practice	Ronal Bernstin	3rd 1998
160	Administrative law	H.W.R wade & C F Fossyth	8th 2000
161	Administrative law	H.W.R wade & C F Fossyth	8th 2000
162	Administrative law	H.W.R wade & C F Fossyth	8th 2000
163	Administrative law	H.W.R wade & C F Fossyth	8th 2000
164	Base Act-Advocate Act 1961		2001
165	Base Act-Advocate Act 1961		2001
166	Air (Prevention and control of Pollution act, 1981)		2001
167	Air (Prevention and control of Pollution act, 1981)		2001
168	Base Act-Arbitration and concilation act 1996		2001
169	Base Act-Arbitration and concilation act 1996		2001
170	B.A-Arms Act, 1959 with rules, 1962		10th 2001
171	B.A-Arms Act, 1959 with rules, 1962		10th 2001
172	B.A-Hindu Adoption and Maintenance act		2001
173	B.A-Hindu Adoption and Maintenance act		2001
174	B.A- Air force act, 1950 with rules		2000
175	B.A- Air force act, 1950 with rules		2000
176	B.A- Airports Authority of India Act		2001
177	B.A- Airports Authority of India Act		2001
178	Commercial Arbitration companion Vol.		2001
179	Animal Laws of India	Maneka Gandhi	2nd 2001

S.No	Name of book (title)	Author's Name	Edition
180	Aspects of Justice	Carleton Kemp Allen	2nd 1999
181	Law of Arms and explosion	Sesena & Caur	7th 2003
182	Law of Arms and explosion	Sesena & Caur	7th 2003
183	Law of adoption, minority gaurdanship and custody	Paras Diwan	3rd Ed. 2000
184	Law of adoption, minority gaurdanship and custody	Paras Diwan	3rd Ed. 2000
185	The Army act, 1950 along with army rules 1954	Base Act	2003
186	The Army act, 1950 along with army rules 1954	Base Act	2003
187	Law of Adverse Possession	Mantha Ram Munthy	3rd 2003
188	Law of Adverse Possession	Mantha Ram Munthy	3rd 2003
189	Advertising Law and ethics	P.B Sawant & P.k Bandopadhyay	2002
190	Advertising Law and ethics	P.B Sawant & P.k Bandopadhyay	2002
191	Anti corruption laws in india	P.V. Rama Krishana	8th 2002
192	Anti corruption laws in india	P.V. Rama Krishana	8th 2002
193	Arbitration & conciliation act 1996	P.S. Narayana	2nd 2001
194	Arbitration & conciliation act 1996	P.S. Narayana	2nd 2001
195	Art of writing Judgements	Karkara's	2nd 2001
196	Art of writing Judgements	Karkara's	
197	S.C on Arbitration	Surinder Malik	2001
198	S.C on Arbitration	Surinder Malik	2001
199	Suppl to S.C on Arbitration	Surinder Malik	2001
200	Suppl to S.C on Arbitration	Surinder Malik	2001
201	Golden Rules of Adrocacy	Erans Keith	2001
202	Golden Rules of Adrocacy	Erans Keith	2001
203	Anti-Corruption Kavasion India	P.V. Rama Krishana	9th 2003
204	Anti-Corruption Kavasion India	P.V. Rama Krishana	9th 2003
205	Advocates Act with Bar Council of India Rules	Subramanyam	2nd 2004
206	Advocates Act with Bar Council of India Rules	Subramanyam	2nd 2004
207	Arbitration & Conciliation	S.K Chawla	2nd 2004
208	Arbitration & Conciliation	S.K Chawla	2nd 2004
209	Administrative Law	D.D. basu	6th 2004
210	Administrative Law	D.D. basu	6th 2004
211	Law of arbitration and Concilation	Avtar Singh	2006
212-13	Law of arbitration and Concilation	Justice R.s Bacha Wat	4th 2005
214	Law of arbitration and Concilation	Dr. B.P. Saraf	4th 2006
215	Law of arbitration and Concilation	Dr. B.P. Saraf	4th 2006
HEAD -"B"			
216	THE LAW RELATING TO BAD LIVEHOOD	SPRIPATE RAJ	1926
217	LAW OF BAILMENTS	EDWARD BEAL	1900
218	BAIL & RECONIZANCE IN CRIMINAL CASE	B.K BASU	1932
219	BAILS, THE LAW RELATING TO, IN CRIMINAL MATTERS.	R.L ANAND	1934
220	BALUCHISTAN CODE.		1900
221	BALUCHISTAN DISTRICT GUZETTER SERIES (ZHOB DISTRICT) VOL. 1		1907
222	BALUCHISTAN DISTRICT GUZETTER SERIES (ZHOB DISTRICT) VOL. 2		
223	BALUCHISTAN DISTT.GAZETTER SERIES (SIBI DISTT.) VOL. 3		1906
224	BALUCHISTAN DISTT.(BALAM &CHAGAI VOL. 4.4 (A)		

S.No	Name of book (title)	Author's Name	Edition
225	BALUCHISTAN DISTT. GAZETTER (QUETTA=PISHIN DISTT) VOL. 5		1907
226	BALUCHISTAN DISTT. GAZETTER DISTT. GAZETTER (SARWAN, KACHHI & JHALWAN) VOL. 6 6(A)(B)		1907
227	BALUCHISTAN DISTT. GAZETTER VOL. 7	MAKRAN	1906
228	BALUCHISTAN DISTT. GAZETTER VOL. 8	LAL BELA	1907
229	BALUCHISTAN DISTT. GAZETTER (INDEX TO VOL. 1-8) (VOL. 9)		
230	BALUCHISTAN DISTT. GAZETTER SERIES (STATISTICAL TABLES & EXPLANATORY NOTES)	C.F MINCHIN	1907
231	BALUCHISTAN DISTT. GAZETTER SERIES (STATISTICAL TABLES & EXPLANATORY NOTES)	C.F MINCHIN	1907
232	BALUCHISTAN DISTRICT GAZETTER (STATISTICAL TABLES & EXPLANATORY NOTES) VOL. B	A ME CENAGHEY	1907
233	BALUCHISTAN DISTT. GAZETTAR (STATISTICAL TABLES & EXPLANATORY NOTES) VOL. B	R. HUGHER BULLER	1907
234	BALUCHISTAN DISTT. GAZETTAR (STATISTICAL TABLES & EXPLANATORY NOTES) VOL. B	R. HUGHER BULLER	1906
235	BANKRUPTAY LAWS AND INSOLVERY LAWS.	DIWAN CHOAND & J. E SETHI.	1915
236	BANKRUPTEY, LAW AND PRACTICE IN,	WILLIAMS	1925
237	BANKERS HANDY CALCULATOR	F.X ALPHNSO	1924
238	BANKING LAW AND PRACTISE IN INDIA	M.L TANNAN	1933
239	BANKS, CO-OPERATIVE AND LAND MORTGAGE.	UNKNOWN.	1933
240	BASTARDY ORDERS, THE LAW & PROCEDURE RELATING TO	A.M SYONS	1923
241	THE LAW OF BENAMI	R. MOOKERJEE	1926
242	THE LAW OF BENAMI TRANSACTIONS IN INDIA	A. GHOSH	1928
243	THE LAW OF BENAMI TRANSACTIONS IN INDIA	A. GHOSH	1941
244	LAW OF BENAMI TRANSACTIONS IN INDIA.	K. VENKOBA RAO	1961
245	BENGAL CODE, THE, IN FIVE VOL. 1	F.G WIGLEY	1905
246	BENGAL CODE, THE, IN FIVE VOL. 2	F.G WIGLEY	1905
247	BENGAL CODE, THE, IN FIVE VOL. 3	F.G WIGLEY	1905
248	BENGAL CODE, THE, IN FIVE VOL. 4	F.G WIGLEY	1906
249	BENGAL CODE, THE, IN FOUR VOL. 1	F.G WIGLEY	1913
250	BENGAL CODE, THE, IN FOUR VOL. 2	F.G WIGLEY	1914
251	BENGAL CODE, THE, IN FOUR VOL. 3	F.G WIGLEY	1915
252	BENGAL CODE, THE, IN FOUR VOL. 4	F.G WIGLEY	1915
253	BENGAL CODE, THE, IN FOUR SUPPLIMENT TO 4TH ED.	F.G WIGLEY	1924
254	BENGAL, LOCAL & STATUTORY RULES & ORDERS. VOL. 1	F.G WIGLEY	1926
255	BENGAL, LOCAL & STATUTORY RULES & ORDERS. VOL. 1	F.G WIGLEY	1925
256	BENGAL LOCAL AND STATUTORY RULES AND ORDERS. VOL. 3	F.G WIGLEY	1925
257	BIL OF EXCHANGES A TREATISE ON THE LAW OF	A. W BAKER WELFORD	1931
258	BLOOD-STAINS	W.D SUTHERLAND	1907
259	BLOOD-STAINS	W.D SUTHERLAND	1907
260	THE BOMBAY CODE VOL. 1	W.D SUTHERLAND	1924
261	THE BOMBAY CODE VOL. 2	W.D SUTHERLAND	1924
262	THE BOMBAY CODE VOL. 3	W.D SUTHERLAND	1924
263	THE BOMBAY CODE VOL. 4	W.D SUTHERLAND	1924
264	THE BOMBAY CODE VOL. 5	W.D SUTHERLAND	1924
265	THE BOMBAY CODE (INDEX VOL. 1-5)	W.D SUTHERLAND	1925
266	BOMBAY, LOCAL RULES & VOL. 1	W.D SUTHERLAND	1923
267	BOMBAY, LOCAL RULES & VOL. 2	W.D SUTHERLAND	1924
268	BOMBAY, LOCAL RULES & VOL. 3	W.D SUTHERLAND	1926
269	BOMBAY, LOCAL RULES & VOL. 4	W.D SUTHERLAND	1926

S.No	Name of book (title)	Author's Name	Edition
270	BRITISH COMMON WEALTH	EDWARD GRIGG	1943
271	BUILDERS OF OUR LAW	EDWARD MANSON	1904
272	BURDEN OF PROOF	T. NARASIMHACHARI	1914
273	BURMESE BUDDHIST LAW, PRINCIPLES OF MORDERN	LAHISE	
274	BURMA CODE	LAHISE	1899
275	BUSINESS OR PROFESSION, THE LAW	J.H COHEN	1925
276	BUSINESS LAW PROCEDURE, ENCYCLOPAEDIA	B.D VIRMANI	1962
277	BANKING REGULATION ACT	R.B SETHI	1981 3RD ED.
278	BALLISTIC FIRE ARMS AND THRIPRUDENCE	GUPTA	3RD
279	BONUS ACT	P.N GHOSH	1982
280	LAW OF BANKING	MANRIE MEGRAH & F.R RYAN	9TH ED.
281	BRITISH LEAGAL SYSTEM	LORD HAIL SHAM	
282	COMMENTARY ON BANKING REGULATION ACT	SETHI'S	1990 5TH ED.
283	LAW RELATING TO BONDS AND GUARANTEES VOL. 1	S.N GUPTA	1991 3RD ED.
284	LAW RELATING TO BONDS AND GUARANTEES VOL. 1	S.N GUPTA	1992 3RD ED.
285	LAW RELATING TO BONDS AND GUARANTEES VOL. 2	S.N GUPTA	1993 3RD ED.
286	LAW RELATING TO BONDS AND GUARANTEES VOL. 2	S.N GUPTA	1994 3RD ED.
287	LAW OF BAILS	IYER, MITTEREL ANANDIS	4TH ED. 1991
288	LAW OF BAILS	IYER, MITTEREL ANANDIS	5th ED. 1991
289	PRINCIPLES	SURINDRA PRAKASH TYAGI	1993
290	OPERATION, BLUE STAR THE TRUE STORY	LT. GEN K.S BRAR	2ND 1993
291	OPERATION, BLUE STAR THE TRUE STORY	LT. GEN K.S BRAR	2ND 1993
292	BUREAUCRATIC JUSTICE	JERRY L. MASHAW	1983
293	BUREAUCRATIC JUSTICE	JERRY L. MASHAW	1983
294	LAW OF BIAS AND MALAFIED	A.S MISRA	3RD ED.
295	LAW OF BIAS AND MALAFIED	A.S MISRA	3RD ED.
296	LAW OF BAILS	P.V RAMA KRISHNA	6TH 1994
297	PRINCIPLES OF REMAND AND BAILS	SURENDER PRAKASH TYAGI	2ND 1994
298	THE BAR COUNCIL OF INDIA	BARE ACT	
299	THE BAR COUNCIL OF INDIA	BARE ACT	
300	THE BAR COUNCIL OF INDIA	BARE ACT	
301	THE BAR COUNCIL OF INDIA	BARE ACT	
302	BAIL LAW AND PROCEDURE		1995
303	BAD MONEY, BAD POLITICS UNTOLD HAWALA SLOG	SANJAY KAPOOR	1996
304	BAD MONEY, BAD POLITICS UNTOLD HAWALA SLOG	SANJAY KAPOOR	1996
305	COMMENTARY ON PAYMENT OF BONUS ACT, 1965	S.C SRIVASTAV	1995
306	BHATIA'S BANKING LAW DIGEST (1908-96)	B.S BHATIA	1996
307	BAR ON TRIAL	CONERT HAZELL (ED.)	1995
308	BANKING LAW DIGEST 1980-96	B.S BHATIA	1996
309	ALL INDIA BANKING LAW DIGEST 1987-95	ARORA & KALRA	1996
310	LAW AND PRACTICE OF BANKING VOL. 1	J.M LINES HOLDER	5TH 1998
311	LAW AND PRACTICE OF BANKING VOL. 3	J.M LINES HOLDER	5TH 1998
312	TANNAN BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	M.L TANNAN	19TH 1998
313	BORDER SECURITY FORCE ACT, 1968 ALONG WITH B.S.F RULES 1969		1999
314	BORDER SECURITY FORCE ACT, 1968 ALONG WITH B.S.F RULES 1969		1999

S.No	Name of book (title)	Author's Name	Edition
315	BAIL LAW AND PRACTICE	M.R MALIK	3RD 1999
316	BAIL LAW AND PRACTICE	M.R MALIK	4th 1999
317	BAIL LAW AND PRACTICE	M.R MALIK	5th 1999
318	BASE ACT- BANKING REGULATION ACT	BASE ACT	2001
319	BASE ACT- BANKING REGULATION ACT	BASE ACT	2001
320	BASE ACT-BANKERS BOOKS EVIDENCE ACT	BASE ACT	2001
321	BASE ACT-BANKERS BOOKS EVIDENCE ACT	BASE ACT	2001
322	BASE ACT-BANKING PUBLIC FINANCES, NEGOTABLE INSTRUEMENTS ACT	BASE ACT	2001
323	BASE ACT-BANKING PUBLIC FINANCES, NEGOTABLE INSTRUEMENTS ACT	BASE ACT	2001
324	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	20TH 2002
325	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	21st 2002
326	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	22nd 2002
327	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	23rd 2002
328	A BIOGRAPHY	LORD DENNING	3RD 2003
329	A BIOGRAPHY	LORD DENNING	3th 2003
330	THE BORDER SECURITY FORCE ACT 1968 WITH RULES 1969	BASE ACT	2003
331	THE BORDER SECURITY FORCE ACT 1968 WITH RULES 1970	BASE ACT	2003
332	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	20TH 2003
333	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	20TH 2003
334	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	20TH 2003
335	BANKING LAW AND PRACTICE IN INDIA IN 2 VOLS	TANNANS	20TH 2003
336	COMMENTANES ON BANKING REGULATION ACT	SETH	1ST ED. 2003
337	COMMENTANES ON BANKING REGULATION ACT	SETH	2nd ED. 2003
338	S.C ON BANKING LAW	S.N GUPTA	4TH 2012
339	S.C ON BANKING LAW	S.N GUPTA	5th 2012
HEAD -"C"			
340	Contonments Act, The		1912
341	Carriers, The Law of	S. M. Lahiri	1923
342	Census of India 1961 (J&K) Vol.6	M. H. Kamili	1965
343	Census of India 1961 (J&K) Vol.6	M. H. Kamili	1964
344	Census of India 1961 (J&K) Vol.6A	M. H. Kamili	1964
345	Changing Society, Lawina	W. Friedman	1959
346	Child Marriage Restraint Act, The	Tek Chand	1939
347	Cinematographi (Central & States)	B. R. Beotra	1965
348	Civil Appeals and Revisions, The Law of	K. N. Bhautik	1939
349	Civil Appeals in British India, The Law of	Dr. Nand Lal	1922
350	Civil Appeals in British India, The Law of	Dr. Nand Lal	1922
351	Civil Appeals in British India, The Law of	Dr. Nand Lal	1922
352	Civil Justice in British India, The Constitution & Jurisdiction of Courts of	E. J. Trevelyan	1923
353	Civil Justice in British India, The Constitution & Jurisdiction of Courts of	E. J. Trevelyan	1923
354	Civil Service Regulations Explained	A. N. Khosla	1923
355	Civil Service Regulations Explained	A. N. Khosla	1952
356	Civil Service Rules	A. N. Khosla	1952
357	Civil Justice Committee (1924-25)		1925
358	Civil Procedure, The Code of	S. Harnam Singh	1923

S.No	Name of book (title)	Author's Name	Edition
359	Civil Procedure, The Code of	Nand Lal	1926
360	Civil Procedure in B. India	J. G. Woodraffe	1916
361	C.P.C. in B. India	J. G. Woodraffe	1908
362	Civil Procedure Code	Dr. Nand Lal	1926
363	Civil Procedure Code	J. G. Woodraffe	1908
364	C.P.C. Supplement	J. G. Woodraffe	1913
365	Civil Procedure Code		
366	Civil Procedure Code		
367	Civil Procedure Code	J. D. Knealy & R.F. Rampuri	1919
368	Civil Procedure Code	Nand Lal	1926
369	Civil Procedure Code	N. D. Basu & N.N. Chowdhary	1927
370	Civil Procedure Code	N. D. Basu & N.N. Chowdhary	1927
371	Civil Procedure Code	N. D. Basu & N.N. Chowdhary	1927
372	Civil Procedure Code	N. D. Basu & N.N. Chowdhary	1927
373	Civil Procedure Code	N. D. Basu & N.N. Chowdhary	1927
374	Civil Procedure Code	K. N. Katju & S. C. Dass	1938
375	Civil Procedure Code	K. N. Katju & S. C. Dass	1938
376	Civil Procedure Code	K. N. Katju & S. C. Dass	1938
377	CIVIL PROCEDURE CODE (SUPP)	K. N. KATJU & S.C. DASS	1938
378	CIVIL PROCEDURE CODE (SUPP)	K. N. KATJU & S.C. DASS	1938
379	CIVIL PROCEDURE CODE (SUPP)	K. N. KATJU & S.C. DASS	1938
380	CIVIL PROCEDURE CODE	AUKUM CHAND	1898
381	CIVIL PROCEDURE CODE VOL.I	M. C. SARKAR	1928
382	CIVIL PROCEDURE CODE VOL.II	M. C. SARKAR	1928
383	CIVIL PROCEDURE CODE	D. F. MULLA	1926
384	CIVIL PROCEDURE CODE	D. F. MULLA	1926
385	CIVIL PROCEDURE CODE	D. F. MULLA	1930
386	CIVIL PROCEDURE CODE	D. F. MULLA	1930
387	CIVIL PROCEDURE CODE	D. F. MULLA	1934
388	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1938
389	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1941
390	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1941
391	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1941
392	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1941
393	CIVIL PROCEDURE CODE (SUPP)	D. F. MULLA	1941
394	CIVIL PROCEDURE CODE	K. N. KATJU & S. C. DASS	1952
395	CIVIL PROCEDURE CODE	S. C. SARKAR	1954
396	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1935
397	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. ANNAJE RAO	1935
398	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1935
399	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1940
400	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. ANNAJE RAO	1940
401	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1940
402	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1944
403	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. ANNAJE RAO	1944

S.No	Name of book (title)	Author's Name	Edition
404	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1944
405	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1950
406	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. ANNAJE RAO	1950
407	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1950
408	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1950
409	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. ANNAJE RAO	1950
410	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. ANNAJE RAO	1950
411	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1950
412	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & S. A/M RAO	1957
413	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & S. A/M RAO	1957
414	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & S. A/M RAO	1957
415	CIVIL PROCEDURE CODE VOL.4	V.V. CHITALEY & S. A/M RAO	1957
416	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & S. A/M RAO	1957
417	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & S. A/M RAO	1957
418	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & S. A/M RAO	1957
419	CIVIL PROCEDURE CODE VOL.4	V.V. CHITALEY & S. A/M RAO	1957
420	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & S. A/M RAO	1957
421	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & S. A/M RAO	1957
422	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & S. A/M RAO	1957
423	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. ANNAJE RAO	1957
424	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. AMAJI RAO	1957
425	CIVIL PROCEDURE CODE VOL.4	V.V. CHITALEY & K. N. AMAJI RAO	1957
426	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. AMAJI RAO	1963
427	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. AMAJI RAO	1963
428	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. AMAJI RAO	1963
429	CIVIL PROCEDURE CODE VOL.4	V.V. CHITALEY & K. N. AMAJI RAO	1963
430	CIVIL PROCEDURE CODE VOL.1	V.V. CHITALEY & K. N. AMAJI RAO	1963
431	CIVIL PROCEDURE CODE VOL.2	V.V. CHITALEY & K. N. AMAJI RAO	1963
432	CIVIL PROCEDURE CODE VOL.3	V.V. CHITALEY & K. N. AMAJI RAO	1963
433	CIVIL PROCEDURE CODE VOL.4	V.V. CHITALEY & K. N. AMAJI RAO	1963
434	CIVIL PROCEDURE CODE VOL.1	MULLA	1965
435	CIVIL PROCEDURE CODE VOL.2	MULLA	1965
436	CODIFICATOIN IN BRITISH INDIA (TAGORE LAW LECTURES	B. K. ACHARYYA	1914
437	CIVIL COURTS IN BRITISH INDIA (COMMENTARIES ON PROCEDURE OF)	HUKAM CHAND	1899
438	COLLISSIONS ON LAND, THE LAW OF	ROBERTS & GIBB	1925
439	COLLISSIONS ON LAND, THE LAW OF	ROBERTS & GIBB	1925
440	COMPANY PRECEDENTS PART 1	F. B. PALMER	1902
441	COMPANY PRECEDENTS PART 2	F. B. PALMER	1904
442	COMPANY PRECEDENTS PART 3	F. B. PALMER	1903
443	COMPANIES-JOINT STOCK	C.E.H.C.HEALEY	1894
444	COMPANIES-THE DEBENTURES OF	EDWARD MANSON	1894
445	COMPANY LAW-A REALISE ON	G. F. EMARY	1901
446	COMPANIES ACT, THE	P.F. SIMOUSON	1901
447	COMPANIES ACT, THE	A. C. CLAUSON	1902
448	COMPANIES - FORMATION OF	VALE NICOLAS	1904

S.No	Name of book (title)	Author's Name	Edition
449	COMPANIES ACT, THE INDIAN	S. KASTURI RANGACHARIAR	1915
450	COMPANIES ACT, THE INDIAN VOL.1	P. S. BUCKLAND	1922
451	COMPANIES ACT, THE INDIAN VOL.2	P. S. BUCKLAND	1926
452	COMPANY LAW	RUSTOMJI	1926
453	COMPANY LAW	RUSTOMJI	1926
454	COMPANY LAW, INDIAN	K. M. GHOSH	1930
455	COMPANIES ACT, THE LAW AND PRACTICE UNDER THE	LORD WRENBURY	1930
456	COMPANIES ACT, THE INDIAN	K. M. GHOSH	1935
457	COMPANIES LAW & PRACTICE, VOL.1	S. R. DAVAR	1935
458	COMPANIES LAW & PRACTICE, VOL.2	S. R. DAVAR	1935
459	COMPANY LAW, INDIAN	NAND LAL BHALLA & N. K. IYER	1937
460	COMPANIES ACT, THE INDIAN	K. M. GHOSH	1942
461	COMPANIES ACT, THE INDIAN	K. VENKOBA RAO	1946
462	COMPANIES ACT, THE	G.O.I. PRESS	1956
463	COMPANIES (COURT) RULES	G.O.I. PRESS	1959
464	COMPANIES ACT, THE	G.O.I. PRESS	1961
465	COMPANIES ACT, THE (AIR'S PUBLICATION)	D. V. CHITALEY & S. APPU RAO	1961
466	COMPANIES ACT, THE	S. N. BAGGA	1961
467	COMPANIES ACT, THE INDIAN, Part 1	K. M. GHOSH	1964
468	COMPANIES ACT, THE INDIAN, Part 2	K. M. GHOSH	1964
469	COMPROMISE IN BRITISH INDIAN, THE LAW OF	R. L. SRIVASTAVA	1923
470	COMPROMISE, THE LAW	R. L. ANAND	1965
471	COMPULSORY PURCHASE & COMPENSATION	D. M. LAWRANCE	1958
472	COMPULSORY PURCHASE & COMPENSATION (SUPPLEMENT)	D. M. LAWRANCE	1958
473	COMMERCIAL CASES-HEARD & DETERMINED	D. M. LAWRANCE	1863
474	CONCILIATION PROCEEDINGS, ADMINISTRATIVE PROCEDURE FOLLOWED IN	TRIPATHI	1962
475	CONFESSIONS & THEIR RIGHT APPLICATION	NAGINA SINGH	1916
476	CONFESSIONS-THE LAW OF	E. H. MONNIER	1907
477	CONFESSIONS-THE LAW OF	S. ROY	1925
478	CONFESSIONS-LAW RELATING TO	S. N. CHOWDHARY	1940
479	CONFESSIONS-LAW OF VOL.1	V. MITTAR	1958
480	CONFESSIONS-LAW OF VOL.2	D. J. RAO	1961
481	CONFLICT OF LAWS, THE	A.V. DICEY & A. B. KEITH	1922
482	CONFLICT OF LAWS, THE	A.V. DICEY & A. B. KEITH	1927
483	CONFLICT OF LAWS, THE	A.V. DICEY & A. B. KEITH	1927
484	CONFLICT OF LAWS	DICEY	1958
485	CONSIDERATION,THE DOCTORINE OF	P. N. DARUVALA	1914
486	CONSPIRACY, THE DOCTORINE OF	DAVID HARRISON	1924
487	CONSPIRACY, THE DOCTORINE OF	DAVID HARRISON	1924
488	CONSPIRACIES, THE LAW RELATING TO	K. JAGADISA AIYAR	1958
489	CONSTITUTIONAL REFORM-PROPOSALS FOR THE	G.O.I. PRESS	1933
490	CONSTITUTIONAL REFORM-PROPOSALS FOR THE	G.O.I. PRESS	1933
491	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 1	G.O.I. PRESS	1933
492	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 1	G.O.I. PRESS	1934
493	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 1	G.O.I. PRESS	1934

S.No	Name of book (title)	Author's Name	Edition
494	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.2	G.O.I. PRESS	1934
495	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.2	G.O.I. PRESS	1934
496	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 2	G.O.I. PRESS	1934
497	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 2	G.O.I. PRESS	1934
498	CONSTITUTIONAL REFORM, A JOINT COMMITTEE ON INDIAN, VOL.1 PART 2	G.O.I. PRESS	1934
499	CONSTITUTIONAL DOCUMENTS, INDIAN, VOL.1	P. MUKHERJI	1918
500	CONSTITUTIONAL DOCUMENTS, INDIAN, VOL.2	P. MUKHERJI	1918
501	CONSTITUTION AND SAFE FUARDS	BENI PRASAD	1931
502	CONSTITUTIONS, AMENDMENTS TO	D. MUNIKANNIAH	1964
503	CONSTITUTION, THE LAW OF INDIAN AMERICAN VOL.1	D. R. PREM	1960
504	CONSTITUTION, THE LAW OF INDIAN AMERICAN VOL.2	D. R. PREM	1960
505	CONSTITUTION LAW OF THE UNITED STATES	HUGH EVANDS WILLIS	1936
506	CONSTITUTION THE AUSTRALIAN	H. S. NICHOLAS	1948
507	CONSTITUTION LAW-PRINCIPLES OF BRITISH	C. S. EMDEN	1925
508	CONSTITUTION LAW-ENGLISH	V. D. MAHAJAN	1958
509	CONSTITUTION LAW-ENGLISH	J. P. SARVADHIKARI	1928
510	CONSTITUTION LAW-ENGLAND	E. W. RIDGES	1922
511	CONSTITUTION LAW (ENGLAND)	A. B. KEITH	1939
512	CONSTITUTION LAW, ESSAYSIN	R. F. V. HEUSTON	1961
513	CONSTITUTION,LAW OF THE	A. V. DICEY	1924
514	CONSTITUTION, LAW OF CUSTOM OF THE, VOL.1	AUSON	1922
515	CONSTITUTION, THE LAW OF THE	A. V. DICEY	1939
516	CONSTITUTION AT WORK-INDIA'S	S. Y. CHINTAMANI	1940
517	CONSTITUTIONAL HISTORY OF INDIA-A	A. B. KEITH	1936
518	CONSTITUTIONAL LAW, OUT LIVES OF	D. CHALWAS & CYVIL ASQUITH	1925
519	CONSTITUTION, INDIA'S NEW	J. P. EDDY & F. H. LAWTON	1935
520	CONSTITUTION - INDIAN, THE INDIAN	P. MUKHERJI	1920
521	CONSTITUTION - INDIAN PART 1	BALAKRISHNA	1932
522	CONSTITUTION - INDIAN PART 2	BALAKRISHNA	1932
523	CONSTITUTION-THE INDIAN	T. B. SAPRU	1929
524	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1949
525	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1949
526	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1949
527	CONSTITUTIONAL LAW, GLOSSERY OF TECHNICAL TERMS OF	G.O.I. PRESS	1950
528	THE CONSTITUTION OF INDIA	O. P. AGGRAWALS & S. K. AIYAR	1950
529	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1949
530	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1956
531	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1956
532	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1956
533	CONSTITUTION OF INDIA	C. L. ANAND	1957
534	THE CONSTITUTION OF INDIA, SHORTER	D. D. BASU	1958
535	THE CONSTITUTION OF INDIA, SHORTER	D. D. BASU	1959
536	THE CONSTITUTION OF INDIA	V. D. MAHAJAN	1959
537	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1963
538	THE CONSTITUTION OF INDIA (BARE ACT)	D. N. AGARWALA	1965

S.No	Name of book (title)	Author's Name	Edition
539	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1964
540	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1963
541	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1963
542	CONSTITUTIONAL LAW AMERICA-CASES OF THE	DOWLING	1959
543	CONSTITUTION OF INDIA, COMMENTARY ON THE	D. D. BASU	1952
544	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.1	D. D. BASU	1955
545	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.2	D. D. BASU	1956
546	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.1	D. D. BASU	1955
547	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.2	D. D. BASU	1956
548	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.1	D. D. BASU	1961
549	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.2	D. D. BASU	1962
550	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.3	D. D. BASU	1963
551	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.4	D. D. BASU	1963
552	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.1	D. D. BASU	1965
553	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.2	D. D. BASU	1965
554	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.2	D. D. BASU	1965
555	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.3	D. D. BASU	1967
556	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.6	D. D. BASU	1966
557	CONSTITUTION OF INDIA, COMMENTARY ON THE, VOL.7	D. D. BASU	1967
558	CONSTITUTION OF INDIA (BARE ACT)	G.O.I. PRESS	1967
559	THE CONSTITUTION OF INDIA	M. C. J. KAGZI	1967
560	CONTEMPT OF COURT	OSWALD	1910
561	CONTEMPT OF COURT, THE HISTORY OF	JOH C. FOY	1927
562	CONTEMPT OF COURT, A TRETISE ON THE LAW OF	SUB RAO	1974
563	CONTEMPT OF COURT, PARLIAMENT AND LAW OF PUBLIC SERVANTS	K. J. AIYER	1949
564	THE CONTEMPT OF COURT UNDER THE CONSTITUTION	V. G. RAMACHANDRAN	1962
565	THE CONTEMPT OF COURT UNDER THE CONSTITUTION	V. G. RAMACHANDRAN	1962
566	CONTEMPT OF COURT, PARLIAMENT AND PUBLIC SERVANTS, LAW OF	R. L. GUPTA	1964
567	CONTRACTS, LAW OF	S. MARTIN LAKE	1902
568	CONTRACT SPECIFIC RELIEF ACT, INDIAN	POLLOCK & D. F. MULLA	1919
569	CONTRACT ACT, THE INDIAN	F. B. TYALAJI	1919
570	CONTRACT ACT & SPECIFIC RELIEF ACT, INDIAN	POLLOCK & D. F. MULLA	1924
571	CONTRACT, CASES ILLUSTRATING GENERAL PRINCIPLES OF, THE LAW OF	MILES & BRIERLY	1923
572	CONTRACT, PRINCIPLES OF, THE ENGLISH LAW OF,	W. R. ANSON	1937
573	CONTRACTS	SATTON & SHANNM	1937
574	CONTRACT ACT-SALE OF GOOD ACT, PARTNERSHIP ACT, THE INDIAN	D. F. MULLA	1937
575	CONTRACTS, THE LAW OF	T. S. VENKATERA IYER	1939
576	CONTRACT ACT, THE INDIAN	A. C. DUTT & M. N. GHOSH	1940
577	CONTRACT ACT, THE INDIAN	A. C. DUTT & M. N. GHOSH	1940
578	CONTRACT ACT, THE INDIAN	A. C. DUTT & M. N. GHOSH	1940
579	CONTRACT ACT, THE INDIAN, VOL.1	V. V. C. & S. A. R.	1956
580	CONTRACT ACT, THE INDIAN, VOL.2	V. V. C. & S. A. R.	1956
581	CONTRACT ACT, THE INDIAN, VOL.3	V. V. C. & S. A. R.	1957
582	CONTRACT ACT, THE INDIAN, VOL.4	V. V. C. & S. A. R.	1957
583	CONTRACT ACT, THE INDIAN, VOL.5	V. V. C. & S. A. R.	1957

S.No	Name of book (title)	Author's Name	Edition
584	CONTRACT ACT, THE INDIAN, VOL.1	V. V. C. & S. A. R.	1946
585	CONTRACT ACT, THE INDIAN, VOL.2	V. V. C. & S. A. R.	1956
586	CONTRACT ACT, THE INDIAN, VOL.3	V. V. C. & S. A. R.	1957
587	CONTRACT ACT, THE INDIAN, VOL.4	V. V. C. & S. A. R.	1957
588	CONTRACT ACT, THE INDIAN, VOL.5	V. V. C. & S. A. R.	1957
589	CONTRACT ACT, THE INDIAN, VOL.1	V. V. C. & S. A. R.	1956
590	CONTRACT ACT, THE INDIAN, VOL.2	V. V. C. & S. A. R.	1956
591	CONTRACT ACT, THE INDIAN, VOL.3	V. V. C. & S. A. R.	1957
592	CONTRACT ACT, THE INDIAN, VOL.4	V. V. C. & S. A. R.	1957
593	CONTRACT ACT, THE INDIAN, VOL.5	V. V. C. & S. A. R.	1957
594	CONTRACT ACT, THE INDIAN, VOL.1	SANJIVA RAW'S	1961
595	CONTRACT ACT, THE INDIAN, VOL.2	SANJIVA RAW'S	1961
596	CONTRIBUTION IN BRITISH INDIA, LAW OF	B. BANERJEE	1918
597	CONVEYANCING, INTRODUCTION TO	H. W. ELPHIUSTONE	1900
598	CONVEYANCING, INTRODUCTION TO	H. W. ELPHIUSTONE	1900
599	CONVEYANCING, PRACTICE AND FORMS IN	DAVIDSON	1864
600	CONVEYANCING, PRECEDENTS AND FORMS IN	DAVIDSON	1869
601	CONVEYANCING, PRECEDENTS AND FORMS IN	DAVIDSON	1861
602	CONVEYANCING, PRECEDENTS AND FORMS IN	DAVIDSON	1861
603	CONVEYANCING, PRECEDENTS AND FORMS IN	DAVIDSON	1865
604	CONVEYANCING, PRECEDENTS AND FORMS IN	DAVIDSON	1864
605	CONVEYANER, THE INDIAN	P. C. MOGHA	1938
606	CONVEYANCING COUNSEL	H. R. MEHTA	1938
607	COORG-CODE	H. R. MEHTA	1893
608	CO-OPERATION IN GERMANY IN ITALY & IRELAND	M. L. DARLING	1922
609	CO-OPERATION, STUDIES IN EUROPEAN VOL.I	C. F. STRIKLAND	1922
610	CO-OPERATION, STUDIES IN EUROPEAN VOL.II	C. F. STRIKLAND	1925
611	CO-OPERATION, THE LAW OF PRINCIPLES	H. CALVERT	1926
612	CO-OPERATION, THE LAW OF PRINCIPLES	H. CALVERT	1926
613	CO-OPERATIVE MOVEMENT IN INDIA, THE	P. MUKHERJI	1923
614	CO-OPERATIVE SOCIETIES LAW IN INDIA, VOL.1	ROW	1965
615	CO-OPERATIVE SOCIETIES LAW IN INDIA, VOL.2	ROW	1966
616	CO-OPERATIVE SOCIETIES LAW IN INDIA, VOL.1	ROW	1965
617	CO-OPERATIVE SOCIETIES LAW IN INDIA, VOL.2	ROW	1966
618	COPY RIGHT ACT	G. K. ROY	1922
619	COPY RIGHT	COPUIGER & SKONE JAMES	1958
620	COPY RIGHT ACT, INDIAN	T. R. SRINIVASA IYANGER	1958
621	COPY RIGHT ACT, INDIAN	T. R. SRINIVASA IYANGER	1959
622	COSTS, THE LAW OF	C. S. S. SASTRI & P. R. IYER	1918
623	COURTS AND LEGISLATIVE AUTHORITIES IN INDIA	H. COWELL	1936
624	COURT-DAY IN	F. L. WELLMAN	1923
625	COURT AND OUT OF COURT, IN	E. B. ROWLANDS	1925
626	COURTS AND LEGISLATIVE AUTHORITIES IN INDIA	H. COWELL	1984
627	COURTS AND LEGISLATIVE AUTHORITIES IN INDIA	H. COWELL	1905
628	COURT FEES AND SUITS VALUATION ACT, THE INDIAN	RAMKRISHAN	1916

S.No	Name of book (title)	Author's Name	Edition
629	COURT FEES AND SUITS VALUATION ACT, THE	R. L. ANAND	1927
630	COURT FEES AND SUITS VALUATION ACTS	LAWYER'S COMPANION OFFICE	
631	COURT FEES AND SUITS VALUATION ACTS, THE	P. R. IYER	1922
632	COURT FEES ACT	C. BIHARI	1930
633	COURT FEES AND JURISDICTION, THE LAW RELATING	M. L. BHATNAGAR	1931
634	COURT FEES ACT & SUITS VALUATION ACT	D. C. OBHRAI	1941
635	COURT FEES ACT & SUITS VALUATION ACT	V. V. C. & S. A. R.	1953
636	COURT FEES ACT & SUITS VALUATION ACT	V. V. C. & S. A. R.	1953
637	COURT FEES ACT & SUITS VALUATION ACT	V. V. C. & S. A. R.	1953
638	COURT FEES ACT & SUITS VALUATION ACT	V. V. C. & S. A. R.	1955
639	COURT FEES ACT & SUITS VALUATION ACT	V. V. C. & S. A. R.	1955
640	COURT FEES & SUITS VALUATION ACT	B. N. BANERJEE	1967
641	COURT FEES & SUITS VALUATION ACT	B. N. BANERJEE	1967
642	CRIMINAL ACTS WITH RULES, ALL INDIA & PUNJAB	D. R. PREM	1934
643	CRIMINAL PROCEDURE IN BRITISH INDIA	JOHN WOODROFFE	1926
644	CRIMINAL PROCEDURE CODE OF	G. O. I.	1888
645	CRIMINAL PROCEDURE, THE CODE OF	P.HARI RAO	1923
646	CRIMINAL PROCEDURE, THE CODE OF	P.HARI RAO	1925
647	CRIMINAL PROCEDURE CODE	N. D. BARU	1929
648	CRIMINAL PROCEDURE, THE CODE OF	B. B. MITRA	1930
649	CRIMINAL PROCEDURE CODE, THE	RATTAN LAL	1930
650	CRIMINAL PROCEDURE, CODE OF	SOHNI	1931
651	CRIMINAL PROCEDURE, CODE OF (SUPPLIMENT)	SOHNI	1935
652	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & S. A. R.	1935
653	CRIMINAL PROCEDURE, THE CODE OF	P. R. AIYER	1939
654	CRIMINAL PROCEDURE, THE CODE OF	W. T. SUNDARAJAN	1941
655	CRIMINAL PROCEDURE, THE CODE OF	B. B. MITRA	1941
656	CRIMES, THE LAW OF,	RATTAN LAL & DHIRAJ LAL	1945
657	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & K. N. A. R.	1950
658	CRIMINAL PROCEDURE, THE CODE OF VOL.2	V. V. C. & K. N. A. R.	1950
659	CRIMINAL PROCEDURE, THE CODE OF VOL.3	V. V. C. & K. N. A. R.	1950
660	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & K. N. A. R.	1950
661	CRIMINAL PROCEDURE, THE CODE OF VOL.2	V. V. C. & K. N. A. R.	1950
662	CRIMINAL PROCEDURE, THE CODE OF VOL.3	V. V. C. & K. N. A. R.	1950
663	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & K. N. A. R.	1950
664	CRIMINAL PROCEDURE, THE CODE OF VOL.2	V. V. C. & K. N. A. R.	1950
665	CRIMINAL PROCEDURE, THE CODE OF VOL.3	V. V. C. & K. N. A. R.	1950
666	CRIMINAL PRACTICE, VOL.1	PREM	1955
667	CRIMINAL PRACTICE, VOL.2 & 3	PREM	1955
668	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & K. N. A. R.	1956
669	CRIMINAL PROCEDURE, THE CODE OF VOL.2	V. V. C. & K. N. A. R.	1956
670	CRIMINAL PROCEDURE, THE CODE OF VOL.3	V. V. C. & K. N. A. R.	1956
671	CRIMINAL PROCEDURE, THE CODE OF VOL.4	V. V. C. & K. N. A. R.	1956
672	CRIMINAL PROCEDURE, THE CODE OF VOL.5	V. V. C. & K. N. A. R.	1956
673	CRIMINAL PROCEDURE, THE CODE OF VOL.1	V. V. C. & K. N. A. R.	1956

S.No	Name of book (title)	Author's Name	Edition
674	CRIMINAL PROCEDURE, THE CODE OF VOL.2	V. V. C. & K. N. A. R.	1956
675	CRIMINAL PROCEDURE, THE CODE OF VOL.3	V. V. C. & K. N. A. R.	1956
676	CRIMINAL PROCEDURE, THE CODE OF VOL.4	V. V. C. & K. N. A. R.	1956
677	CRIMINAL PROCEDURE, THE CODE OF VOL.5	V. V. C. & K. N. A. R.	1956
678	CRIMINAL PROCEDURE, THE CODE OF	G. O. I.	1958
679	CRIME, VOL. 1	RUSSELL	1958
680	CRIME, VOL. 2	RUSSELL	1958
681	CRIMINAL PROCEDURE, THE CODE OF VOL.1	D. V. C. & S. A. R.	1965
682	CRIMINAL PROCEDURE, THE CODE OF VOL.2	D. V. C. & S. A. R.	1965
683	CRIMINAL PROCEDURE, THE CODE OF VOL.3	D. V. C. & S. A. R.	1966
684	CRIMES, THE LAW OF,	RATTAN LAL & DHIRAJ LAL	1966
685	CRIMINAL PROCEDURE, THE CODE OF VOL.1	SOHNI	1965
686	CRIMINAL PROCEDURE, THE CODE OF VOL.2	SOHNI	1966
687	CRIMINAL PROCEDURE, THE CODE OF VOL.3	SOHNI	1966
688	CRIMINAL PROCEDURE, THE CODE OF VOL.4	SOHNI	1967
689	CRIMINAL PROCEDURE, THE CODE OF VOL.1	RUSSELL	1896
690	CRIMINAL PROCEDURE, THE CODE OF VOL.2	RUSSELL	1896
691	CRIMINAL PROCEDURE, THE CODE OF VOL.3	RUSSELL	1896
692	CRIMINAL LAW & PROCEDURE IN A NUTSHELL	M. GORSIA	1926
693	CRIMINAL-LAW & SPECIAL LAWS	BHUP CHAND SETH	1922
694	CRIME IN INDIA, ECONOMIC & SOCIAL ASPECTS OF	B. S. HAIKERWAL	1933
695	CRIMES-CELEBRATED	GEORGE DILNIT	1929
696	CRIMES, ITS CAUSES & REMEDIES	C. LOMBROSO	1918
697	CRIMINAL INVESTIGATION	JOHAN ADAM	
698	CRIMINOLOGY, PRINCIPLE OF	K. S. PILLAI	1924
699	CRIMINAL PSYCHOLOGY	HOUS GRASS	1918
700	CRIMINAL, PLEADING, EVIDENCE & PRACTICE, ARCHBOLD	T.R.F.BUTLEE & M.GARSIA	1959
701	CROSS-EXAMINATION, THE ART OF,	M.D.RAHMATULLAH	1907
702	CROSS-EXAMINATION, THE ART OF,	AIYAR & AIYAR	1927
703	CURIOUS CASES AMUSING ACTION AT LAW		1916
704	CUSTOM-EARLY LAW AND,	MAINE	1901
705	CUSTOMS AND CUSTOMERY LAW IN BRITISH INDIA	SRIPATI ROY	1911
706	CUSTOMS AND CUSTOMERY LAW IN BRITISH INDIA	SRIPATI ROY	1911
707	CUSTOMS, THE REGISTER OF VOL. 1		1922
708	CUSTOMS, THE REGISTER OF VOL. 2		1922
709	CUSTOM-NOTES ON PUNJAB	T. P. ELLIS	1917
710	CUSTOM-NOTES ON PUNJAB	T. P. ELLIS	1921
711	CUSTOMARY LAW IN PUNJAB	O.P.AGGARWAL	1939
712	CUSTOMARY LAW IN PUNJAB	O.P.AGGARWAL	1942
713	CUSTOMARY LAW, RAWALPINDI DISTT.	F.A.ROBERTSON	1887
714	CUSTOMARY LAW, LUDHIANA DISTT.	T.G.WALKER	1885
715	CUSTOMARY LAW, GUJRAT DISTT.	H.DAVIES	1892
716	CUSTOMARY LAW, KARNAL DISTT.	J.M.DOVIE	1892
717	CUSTOMARY LAW, AMRITSAR DISTT.	J.A.GRANT	1893
718	CUSTOMARY LAW, AMBALA DISTT.	A. KENSINGTON	1893

S.No	Name of book (title)	Author's Name	Edition
719	CUSTOMARY LAW, GURDASPUR DISTT.	L.W.DANE	1893
720	CUSTOMARY LAW, LAHORE DISTT.	G.S.WALKA	1894
721	CUSTOMARY LAW, SIALKOT DISTT.	J.R.DUNLOP-SMITH	1895
722	CONSTITUTIONAL GOVT.& DEMOCRACY	CORK J. FRIEDRICK	1966
723	CONSTITUTIONAL GOVT.& DEMOCRACY	CORK J. FRIEDRICK	1966
724	CONSTITUTIONAL GOVT.& DEMOCRACY	CORK J. FRIEDRICK	1966
725	CONSTITUTIONAL GOVT.& DEMOCRACY	CORK J. FRIEDRICK	1966
726	CONSTITUTIONAL GOVT.& DEMOCRACY	CORK J. FRIEDRICK	1966
727	CRIMINAL PROCEDURE, THE CODE OF VOL. I	B.B.MITRA	1966
728	CRIMINAL PROCEDURE, THE CODE OF VOL. II	B.B.MITRA	1967
729	CRIMES, LAW OF,	RATTAN LAL & DHIRAJ LAL	1966
730	CRIMES, LAW OF,	RATTAN LAL & DHIRAJ LAL	1967
731	CRIMES, LAW OF,	RATTAN LAL & DHIRAJ LAL	1968
732	CRIMINAL PROCEDURE CODE VOL. I	MULLA	1965
733	CRIMINAL PROCEDURE CODE VOL. II	MULLA	1967
734	CRIMINAL PROCEDURE CODE VOL. I	MULLA	1965
735	CRIMINAL PROCEDURE CODE VOL. II	MULLA	1967
736	CRIMINAL PROCEDURE CODE VOL. I	MULLA	1965
737	CRIMINAL PROCEDURE CODE VOL. II	MULLA	1967
738	CRIMINAL PROCEDURE CODE VOL. I, SEND TO FOREST COURT, JAMMU UNDER ORDER DATED 05.09.1976	B.B.MITRA	1966
739	CRIMINAL PROCEDURE CODE VOL. II, SEND TO FOREST COURT, JAMMU UNDER ORDER DATED 05.09.1977	B.B.MITRA	1966
740	CRIMINAL PROCEDURE, THE CODE VOL. I	B.B.MITRA	1966
741	CRIMINAL PROCEDURE, THE CODE VOL. II	B.B.MITRA	1967
742	CRIMINAL PROCEDURE, THE CODE VOL. I	B.B.MITRA	1966
743	CRIMINAL PROCEDURE, THE CODE VOL. II	B.B.MITRA	1967
744	CRIMINAL PROCEDURE, THE CODE VOL. I	B.B.MITRA	1966
745	CRIMINAL PROCEDURE, THE CODE VOL. II	B.B.MITRA	1967
746	CONSTITUTIONAL LAW OF INDIA	H.M.SERVAI	1968
747	CONSTITUTIONAL LAW OF INDIA	H.M.SERVAI	1968
748	CONSTITUTIONAL LAW OF INDIA	H.M.SERVAI	1968
749	CONSTITUTIONAL LAW OF INDIA VOL.4	D.D.BASU	1968
750	CONSTITUTIONAL LAW OF INDIA VOL.8	D.D.BASU	1968
751	CRIMINAL LAW, SUPREME COURT CASES ON	R.P.KATHURIA	1968
752	CRIMINAL PROCEDURE CODE VOL. I	D.V.C. & S.A.R.	1965
753	CRIMINAL PROCEDURE CODE VOL. II	D.V.C. & S.A.R.	1965
754	CRIMINAL PROCEDURE CODE VOL. III	D.V.C. & S.A.R.	1965
755	CONSTITUTION OF INDIA (2ND EDITION) VOL.I	D.V.C. & S.A.R.	1970
756	CHEQUES IN LAW & PRACTICE BY,	L.R.SUNEJA	1970
757	CUSTOMARY LAW OF KASHMIR	N.K.GANJOO	1963
758	CUSTOMARY LAW OF KASHMIR	N.K.GANJOO	1963
759	CUSTOMARY LAW OF KASHMIR	N.K.GANJOO	1963
760	CUSTOMARY LAW OF KASHMIR	N.K.GANJOO	1963
761	CONVEYANCING DRAFTSMAN VOL.I	N.S.BINDRA	1967
762	CONVEYANCING DRAFTSMAN VOL.II	N.S.BINDRA	1968
763	CONVEYANCING DRAFTSMAN VOL.III	N.S.BINDRA	1968

S.No	Name of book (title)	Author's Name	Edition
764	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I.	1969
765	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I.	1969
766	THE CONSTITUTION OF INDIA (BARE ACT)	G.O.I.	1969
767	CONSTITUTION OF INDIA VOL.II (AIR...)	CHAITLEY & RAO	1970
768	CONTRACTS VOL.I	S.ROW	1968
769	CONTRACTS VOL.II	S.ROW	1968
770	CONTRACTS VOL.III	S.ROW	1969
771	CRIMINAL PROCEDURE CODE VOL.I	B.B.MITRA	1966
772	CRIMINAL PROCEDURE CODE VOL.II	B.B.MITRA	1967
773	CONSTITUTION OF INDIA (AIR) VOL.II	CHAITLEY & RAO	1970
774	CONSTITUTION OF INDIA (AIR) VOL.III	CHAITLEY & RAO	1970
775	CONSTITUTION OF J&K VOL.II	J&K GOVT.	1971
776	CONSTITUTION OF J&K VOL.II	J&K GOVT.	1971
777	CONSTITUTION OF J&K VOL.II	J&K GOVT.	1971
778	CONSTITUTION OF J&K VOL.II	J&K GOVT.	1971
779	CONSTITUTION OF INDIA (BARE ACT)	JAGDISH LAL	1972
780	CASE LAW (INDEX TO) VOL.I	GOSWAMI	
781	CASE LAW (INDEX TO) VOL.II	GOSWAMI	
782	CASE LAW-FIRST SUPPLEMENT	GOSWAMI	
783	CO-OPERATE LAW AND MANAGEMENT ENCYCLOPEDIA VOL.I	M.C.B.BHANDARI	1968
784	CO-OPERATIVE SOCIETIES, J&K ACT	A.A.WANI	1972
785	CONTRACT ACT, THE INDIAN	A.C.DUTT	1969
786	CUSTOMS & FOREIGN EXCHANGE ACT	D.P.ANAND	
787	CRIMINAL RULINGS-SUPREME COURT VOL.I	G.PARKASH	1950-1969
788	CRIMINAL RULINGS-SUPREME COURT VOL.II	G.PARKASH	1950-1970
789	CRIMINAL RULINGS-SUPREME COURT VOL.III	G.PARKASH	1950-1970
790	CENTRAL SERVICES CLASSIFICATION CONTROL APPEAL RULES	A.S.BHATNAGAR	1971
791	CONSTITUTION OF INDIA (CONT.) VOL.IV	CHAITLEY & RAO	1973
792	CONSTITUTION OF INDIA (SHORTER)	BASU	1970 6TH ED.
793	CONSTITUTION OF INDIA (SHORTER) VOL.I	BEGNE	3RD ED.
794	CORPORATE LAW & MANAGEMENT ENCYCLOPEDIA VOL.I	M.S.BHANDARI	
795	CORPORATE LAW & MANAGEMENT ENCYCLOPEDIA VOL.II	M.S.BHANDARI	
796	CRIMINAL MINORS ACT VOL.I	MITRA & BIHARI	1972
797	CRIMINAL MINORS ACT VOL.II	MITRA & BIHARI	1972
798	CRIMINAL MINORS ACT VOL.III	MITRA & BIHARI	1972
799	CRIMINAL MINORS ACT VOL.IV	MITRA & BIHARI	1972
800	CRIMINAL MINORS ACT VOL.V	MITRA & BIHARI	1972
801	CIVIL PROCEDURE CODE, WITH STATE AMENDMENTS, CASES OF MATERIALS ON	S.CHAKARVATI	1972
802	CIVIL PROCEDURE CODE, WITH STATE AMENDMENTS, CASES OF MATERIALS ON	S.CHAKARVATI	1972
803	CIVIL PROCEDURE CODE, WITH STATE AMENDMENTS, CASES OF MATERIALS ON	S.CHAKARVATI	1972
804	CIVIL PROCEDURE CODE, WITH STATE AMENDMENTS, CASES OF MATERIALS ON	S.CHAKARVATI	1972
805	CIVIL PROCEDURE CODE, WITH STATE AMENDMENTS, CASES OF MATERIALS ON	S.CHAKARVATI	1972
806	CONSTITUTION OF INDIA	V.N.SHUKLA	1972
807	CONTEMPT OF COURT	V.G.RAMA CHANDRA	1973
808	CRIMINAL COURT HANDBOOK	P.L.MALIK	1973

S.No	Name of book (title)	Author's Name	Edition
809	CODE OF CRIMINAL PROCEDURE	P.L.MALIK	1898
810	CRIMINAL RULINGS-SUPREME COURT		1850-70
811	CONSTITUTION OF INDIA, THE	CHAITLEY & RAO	1974 2ND ED.
812	CODE OF CRIMINAL PROCEDURE, VOL.3	2ND ED.	1975
813	CODE OF CRIMINAL PROCEDURE, VOL.4	2ND ED.	1975
814	CONSTITUTION OF INDIA (BARE ACT) (SEND TO COURT NO.1) HON'BLE JUSTICE A.S.ANAND	JAGDISH LAL	1976
815	CONSTITUTION OF INDIA (BARE ACT) (SEND TO COURT NO.2) HON'BLE JUSTICE I.K.KOTWAL	JAGDISH LAL	1976
816	CONSTITUTION OF INDIA (BARE ACT) (SEND TO C.J. COURT)	JAGDISH LAL	1976
817	CONSTITUTION OF INDIA (BARE ACT) (SEND TO C.J. COURT)	JAGDISH LAL	1976
818	CONSTITUTION OF INDIA (BARE ACT) (SEND TO C.J. COURT)	JAGDISH LAL	1976
819	CRIMINAL TRIALS	B.MALIK	1975
820	CONSTITUTION OF INDIA (WITH 42 AMENDEMENT)	JAGDISH LAL	1977
821	CONSTITUTION OF INDIA	JAGDISH LAL	1977
822	CENTRAL EXCISE ACT & RULES	B.MALIK	1978 2ND ED.
823	CRIME PREVENTION	J.S.SIZOHI	1978
824	CRIME PREVENTION	J.S.SIZOHI	1978
825	CONTEMPT OF COURT	AIYAR 5TH ED.	1976
826	CATTLE TRESPASS ACT	U.SINGH 2ND ED.	1978
827	COMMENTRIES COPANING ACT VOL.I	J.SWAROOP 2ND ED.	1976
828	COMMENTRIES COPANING ACT VOL.II	J.SWAROOP 2ND ED.	1976
829	CONVEYANCING & DRAFTSMAN INTERPRETATION OF STATUE OF DEED VOL.I	N.S.BINDRA 6TH ED.	1975
830	CONVEYANCING & DRAFTSMAN INTERPRETATION OF STATUE OF DEED VOL.II	N.S.BINDRA 6TH ED.	1975
831	CONVEYANCING & DRAFTSMAN INTERPRETATION OF STATUE OF DEED VOL.III	N.S.BINDRA 6TH ED.	1975
832	CONVEYANCING & DRAFTSMAN INTERPRETATION OF STATUE OF DEED VOL.IV	N.S.BINDRA 6TH ED.	1975
833	CIVIL PROCEDURE CODE VOL.III	D.S.NAND LAL	1979
834	CIVIL PROCEDURE CODE VOL.III	D.S.NAND LAL	1979
835	CIVIL PROCEDURE CODE VOL.III	D.S.NAND LAL	1979
836	CIVIL PROCEDURE CODE VOL.IV	D.S.NAND LAL	1979
837	CIVIL PROCEDURE CODE VOL.IV	DR.NAND LAL	1979
838	CIVIL PROCEDURE CODE VOL.IV	DR.NAND LAL	1979
839	THE FIFTH & SIXTH SCHEDULES TO CONSTITUTION OF INDIA	M. HIDHAYATULLAH	1979
840	CIVIL PROCEDURE VOL.I	NAND LAL	1977
841	CIVIL PROCEDURE VOL.I	NAND LAL	1977
842	CIVIL PROCEDURE VOL.I	NAND LAL	1977
843	CIVIL PROCEDURE VOL.II	NAND LAL	1977
844	CIVIL PROCEDURE VOL.II	NAND LAL	1977
845	CIVIL PROCEDURE VOL.II	NAND LAL	1977
846	CONTRACT ACT VOL.I	SANJIVA RAW'S	
847	CONTRACT ACT VOL.I	SANJIVA RAW'S	
848	CONTRACT ACT VOL.II	SANJIVA RAW'S	
849	CONTRACT ACT VOL.II	SANJIVA RAW'S	1977
850	CONTRACT ACT VOL.III	SANJIVA RAW'S	1977
851	CONTRACT ACT VOL.III	SANJIVA RAW'S	1977
852	ACT OF CROSS EXAMINATION VOL.I	AIYER & AIYER 6TH ED.	1980
853	ACT OF CROSS EXAMINATION VOL.I	AIYER & AIYER 6TH ED.	1980

S.No	Name of book (title)	Author's Name	Edition
854	ACT OF CROSS EXAMINATION VOL.I	AIYER & AIYER 6TH ED.	1980
855	CODE OF CRIMINAL PROCEDURE VOL.I	SOHINI'S	1973
856	CODE OF CRIMINAL PROCEDURE VOL.II	SOHINI'S	1973
857	CODE OF CRIMINAL PROCEDURE VOL.III	SOHINI'S	1973
858	CODE OF CRIMINAL PROCEDURE VOL.IV	SOHINI'S	1973
859	CIVIL PROCEDURE CODE VOL.I (PER SET OF 4 VOLS.)	DR.NAND LAL 2ND ED.	
860	CIVIL PROCEDURE CODE VOL.I	DR.NAND LAL	2ND ED.
861	CIVIL PROCEDURE CODE VOL.II	DR.NAND LAL	2ND ED.
862	CIVIL PROCEDURE CODE VOL.III	DR.NAND LAL	2ND ED.
863	CIVIL PROCEDURE CODE VOL.IV	DR.NAND LAL	2ND ED.
864	CIVIL PROCEDURE CODE VOL.I	DR.NAND LAL	2ND ED.
865	CIVIL PROCEDURE CODE VOL.II	DR.NAND LAL	2ND ED.
866	CIVIL PROCEDURE CODE VOL.III	DR.NAND LAL	2ND ED.
867	CIVIL PROCEDURE CODE VOL.IV	DR.NAND LAL	2ND ED.
868	CIVIL PROCEDURE CODE VOL.I	DR.NAND LAL	2ND ED.
869	CIVIL PROCEDURE CODE VOL.II	DR.NAND LAL	2ND ED.
870	CIVIL PROCEDURE CODE VOL.III	DR.NAND LAL	2ND ED.
871	CRIMINAL PROCEDURE CODE VOL.I	DR.NAND LAL	1974 2ND ED.
872	CRIMINAL PROCEDURE CODE VOL.I	DR.NAND LAL	1974 2ND ED.
873	CIVIL LIBERTIES	P.B.MUKHERJI	Mar-68
874	SHORTER CONSTITUTING OF INDIA VOL.I	D.D.BASU	1979 7TH ED.
875	SHORTER CONSTITUTING OF INDIA VOL.II	D.D.BASU	1980 7TH ED.
876	SHORTER CONSTITUTING OF INDIA VOL.III	D.D.BASU	1981 7TH ED.
877	CENTRAL EXCISE MANUAL VOL.I	B.MAZUMDAR	
878	CENTRAL EXCISE MANUAL VOL.II	B.MAZUMDAR	
879	CUSTOMS MANUAL	B.B.MAZUMDAR	1979
880	CUSTOM'S ACT	T.P.MUKERJEE	1982 3RD ED.
881	CIVIL PROCEDURE CODE VOL.I	NAND LAL	1980 2ND ED.
882	CIVIL PROCEDURE CODE VOL.II	NAND LAL	1981 2ND ED.
883	CIVIL PROCEDURE CODE VOL.III	NAND LAL	1982 2ND ED.
884	CIVIL PROCEDURE CODE VOL.IV	NAND LAL	1983 2ND ED.
885	CRIMINAL PROCEDURE CODE VOL.I	NAND LAL	2ND ED.
886	CRIMINAL PROCEDURE CODE VOL.II	NAND LAL	2ND ED.
887	CRIMINAL PROCEDURE CODE VOL.III	NAND LAL	2ND ED.
888	COMMERCIAL REFERENCE	K.VENKOBA RAO	
889	CONTONMENTS & HOUSE ACCOMMODATION	MUSTAQ	
890	CONSTITUTION LAW & ADMINISTRATIVE LAW	E.C.S.WADE & G.GODFREY PHILIPS	1978 9TH ED.
891	CRIMINAL PRACTICE 1864-80	D.R.PREM	1987 7TH ED.
892	LAW & THE CONSTITUTION	S.I.JEMINGS	1979 5TH ED.
893	INDIAN CONTRACT ACT VOL.I	SINGHAL	2ND ED.
894	INDIAN CONTRACT ACT VOL.II	SINGHAL	2ND ED.
895	INDIAN CONTRACT ACT VOL.III	SINGHAL	2ND ED.
896	SHORTER CONSTITUTION	BASU	1981 8TH ED.
897	CUSTOMS ACT	BEOTRA	1982 4TH ED.
898	CIVIL PROCEDURE CODE	MULLA	1981 14TH ED.

S.No	Name of book (title)	Author's Name	Edition
899	CENTRAL STATE POWER UNDER INDIA FEDERATION	A.PARSHAD	
900	CONSTITUTION OF INDIA (BARE ACT)	JAGDISH LAL	1982
901	CONSTITUTION OF INDIA (BARE ACT)	JAGDISH LAL	1982
902	COMPANY LAW	DATTA	1982 3RD ED.
903	BIOGRAPHY OF THE CONSTITUTION OF U.S.A.	MITCHELL	
904	CONSTITUTION LAW OF INDIA VOL.I	H.M.SEERVAI	2ND ED.
905	CONSTITUTION LAW OF INDIA VOL.II	H.M.SEERVAI	2ND ED.
906	CRIMINAL PROCEDURE CODE VOL.I	SOHINI	17TH ED.
907	CRIMINAL PROCEDURE CODE VOL.II	SOHINI	17TH ED.
908	CRIMINAL PROCEDURE CODE VOL.III	SOHINI	17TH ED.
909	CRIMINAL PROCEDURE CODE VOL.IV	SOHINI	17TH ED.
910	CRIMINAL PROCEDURE CODE VOL.I	SOHINI	17TH ED.
911	CRIMINAL PROCEDURE CODE VOL.II	SOHINI	17TH ED.
912	CRIMINAL PROCEDURE CODE VOL.III	SOHINI	17TH ED.
913	CRIMINAL PROCEDURE CODE VOL.IV	SOHINI	17TH ED.
914	CONTRACT ACT, VOL.I	SANJIVE ROW	8TH ED.
915	CONTRACT ACT, VOL.II	SANJIVE ROW	8TH ED.
916	CONTRACT ACT, VOL.III	SANJIVE ROW	8TH ED.
917	ABROGATION OF FORTY SECOND AMENDMENT	PARAS DIWAN	
918	CONSTITUTION OF INDIA	PARAS DIWAN	1981
919	CONSTITUTION OF INDIA VOL.I	H.M.SEERVAI	3RD ED.
920	CROSS EXAMINATION, THE ACT OF VOL.II	AIYER & AIYER	1980 6TH ED.
921	CROSS EXAMINATION, THE ACT OF VOL.II	AIYER & AIYER	1981 6TH ED.
922	CROSS EXAMINATION, THE ACT OF VOL.II	AIYER & AIYER	1982 6TH ED.
923	INDIAN CONSTITUTION AMENDMENT	PARAS DIWAN	1980
924	CONSTITUTION LAW OF INDIA VOL.II	H.M.SEERVAI	1984-3RD ED.
925	CONTRACT ACT VOL.I	VENKATESA IYER	1983 4TH ED.
926	CONTRACT ACT VOL.II	VENKATESA IYER	1983 4TH ED.
927	CENTRAL CIVIL SERVICE CONDUCT RULE	MAINEE	
928	CENTRAL CIVIL SERVICE CONDUCT RULE	SWAMY	
929	CENTRAL CIVIL SERVICE CONDUCT RULE 1964	G.O.I. 1985	
930	CRIMINOLOGY	AHMED SIDDIQUE	1983 2ND ED.
931	CIVIL COURTS PRACTICE AND PROCEDURE	A.N.SAHA	1986
932	CRIME, LAW OF, VOL.I	RATTAN LAL & DHERJ LAL	23RD ED.
933	CONFLIT OF LAW	J.H.C.MARRIES	3RD ED.
934	CONFLIT OF LAW, VOL.I	DICEY & MARRIES	
935	CONFLIT OF LAW, VOL.II	DICEY & MARRIES	
936	CUSTOMARY LAW AND INDIAN CONSTITUTION WITH SAT RAM DOGRA	SYED TASSADQUE HUSSAIN	1987
937	CUSTOMARY LAW AND INDIAN CONSTITUTION WITH SAT RAM DOGRA	SYED TASSADQUE HUSSAIN	1987
938	CUSTOMARY LAW AND INDIAN CONSTITUTION WITH SAT RAM DOGRA	SYED TASSADQUE HUSSAIN	1987
939	CUSTOMARY LAW AND INDIAN CONSTITUTION WITH SAT RAM DOGRA	SYED TASSADQUE HUSSAIN	1987
940	CONFESSION STATEMENT, TO LAW RELATING	C.I.D.FIELD	2ND ED.
941	CONDUCT RULES	A.S.BHATNAGAR	2ND ED.
942	COMPANY ACT	DATTA	1982 3RD ED.
943	CRIMINAL PRACTICE VOL.I	D.R.PREM	7TH ED.

S.No	Name of book (title)	Author's Name	Edition
944	CRIMINAL PRACTICE VOL.II	D.R.PREM	8th ED.
945	CRIMINAL PRACTICE VOL.III	D.R.PREM	9th ED.
946	CRIMINAL PRACTICE VOL.IV	D.R.PREM	10th ED.
947	CRIMINAL PRACTICE VOL.V	D.R.PREM	11th ED.
948	COPY RIGHT ACT & RULES	LYGENAR	4TH ED.
949	ANTICORRUPTION LAW IN INDIA	P.V. RAMAKRISHNA	2ND ED.
950	CONSTITUTIONAL LAW OF INDIA VOL.I	H.M.SEERVAI	
951	CONSTITUTIONAL LAW OF INDIA VOL.II	H.M.SEERVAI	3RD ED.
952	CONSTITUTION OF INDIA	V.N.SHUKLA	7TH ED.
953	CONTRACT ACT VO.I	V.G.RAMA CHANDRA	2ND ED.
954	CONTRACT ACT VO.II	V.G.RAMA CHANDRA	2ND ED.
955	CONTRACT ACT VO.III	V.G.RAMA CHANDRA	2ND ED.
956	CUSTOM ACT	P.L.MALIK	13TH ED.
957	CRIMINAL COURT-HAND BOOK	P.L.MALIK	17TH ED.
958	CONTEMPT OF COURT ACT	V.G.RAMA CHANDRA	5TH ED.
959	CRIMINAL LAW	K.K.DUTTA	
960	CODE OF CIVIL PROCEDURE	BHUBSHWAR NATH	3RD ED.
961	CRIME, THE LAW OF,	SHAMRUL HULE	
962	CODE OF CRIMINAL PROCEDURE	BHUBSHWAR NATH & P.L.MALIK	1973 2ND ED.
963	CIVIL PROCEDURE CODE	C.K.TAKWANI	
964	CONTRACT ACT	DR.AVTAR SINGH	2ND ED.
965	CONVEYANCING & PLEADING, THE ART OF	MURLI MANOHAR	
966	CONSTITUTIONAL THEORY	GEOFFREY MARSHALL	1980
967	CONTRACT, THE LAW OF,	G.H.TREITEL	3RD ED.
968	LAW OF CONTRACT	M.P.FURMSTON	7TH ED.
969	CORRIGE OF GOODS BY SEA	E.R.HARDY	11th ED.
970	COMPANY LAW	H.LEIGH & V.H.JOGER	3RD ED.
971	CIVIL RIGHT-CASES OF MATERIAL	CHARLES F.ABERNATHY	
972	CONSTITUTION LAW	WILLIAM B.LOCKHART YALE KAMISAR	5TH ED.
973	COPY RIGHT	MELVILLE B.NIMMER	
974	CONVEYANCING	I.R.STOREY	
975	CROSS & JONES CASES & STATUE ON CRIMINAL LAW	RICHARD CARD	6TH ED.
976	BUYING & SELLING PRIVATE COMPANIES BUSINESS.	HUMPHERY WINE	2ND ED.
977	CONTEMPT, THE LAW OF,	ANTHONY ARLIDGE DAVID EADY	
978	COMPANY LAW	GEOFFREY MURSE	12TH ED.
979	CONTRACTS GENERAL PRINCIPLES, VOL.I	CHITTY	25TH ED.
980	CONTRACTS GENERAL PRINCIPLES, VOL.II	CHITTY	25TH ED.
981	COPYRIGHT	E.P.SKONE JAMES & J.F.MUMMERY	12TH ED.
982	CONSTITUTION FUNDAMENTAL	H.W.R.WADE	22ND ED.
983	COMPANY LAW	C.M.SCHMITTHOFF	23RD ED.
984	INDIAN CONTRACT ACT	MALL & J.H.DALAL	
985	CONSTITUTIONAL THEORY	GEOFFERY MARSHALL	
986	THE COMMISSIONS OF INQUIRY ACT	K.A.RAMASUBRAMANIAM	1952
987	INDIAN CIVIL CODE AND ISLAMIC LAW	TAHIR MAHMOOD	
988	LAW OF CONTRACT VOL.I	VENKATSEA IYERS	14TH ED.

S.No	Name of book (title)	Author's Name	Edition
989	LAW OF CONTRACT VOL.II	VENKATSEA IYERS	14th ED.
990	INTELLECTUAL PROPERTY PATENT COPY RIGHT TRADE MARK AND ALLAIED SIGHT	W.R.GORNISH	
991	LAW OF CONTEMPT	BORRIES & LAW	2ND ED.
992	CONSTITUTION OF INDIAN VOL.M	BASU	1988
993	CRIMS, LAW OF, VOL.II	RATTAN LAL & DHIRAJ LAL	1988
994	CODE OF CIVIL PROCEDURE, VOL.I	S.K.MUERJEE	1987
995	CODE OF CIVIL PROCEDURE	WOODROFF & AMEER ALI	3RD ED. 1987
996	CONSTITUTINAL LAW OF INDIA, VOL.I	M.HIDAYATULLAH	1984
997	CONSTITUTINAL LAW OF INDIA, VOL.I	M.HIDAYATULLAH	1984
998	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10TH ED. 1988
999	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10th ED. 1988
1000	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10th ED. 1988
1001	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10th ED. 1988
1002	THE CONSTITUTION OF INDIA	GOVT.PUBLICATION	1988
1003	KASHMIR CONSITUTIONAL HISTORY & DOCUMENTS	MOHAN KRISHAN TENG & OTHERS	1977
1004	THE CONSUMER PROTECTION ACT 1986	O.P.GARG	8TH 1990
1005	GENRAL CLAUSES ACT (CENTRAL & STATES)	N.S.BINDR'S	9TH 1990
1006	COMMENTARY ON THE CONSTITUTION OF INDIA VOL.(O)	DURGA DASS BASU	6TH 1990
1007	CONSTITUTIONAL LAW OF INDIA VOL.III	M.HIDAYATULLAH	1989
1008	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10TH 1989
1009	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	10th 1989
1010	SUPREME COURT ON CRIMINAL LAW (A-D)	R.P.KATHURIA	4TH 1990
1011	SUPREME COURT ON CRIMINAL LAW (D-O)	R.P.KATHURIA	4TH 1990
1012	CONTONMENT LAW, A COMMENTARY VOL.I	J.P.MITTAL	2ND 1990
1013	CONTONMENT LAW, A COMMENTARY VOL.I (CONTAINING RULE & GOVT.ORDERS ETC.)	J.P.MITTAL	2ND 1990
1014	CODE OF CIVIL PROCEDURE	MULLA	12TH 1990
1015	CODE OF CIVIL PROCEDURE	MULLA	12TH 1990
1016	CONSTITUTION OF INDIA	J.LAL'S	3RD ED. 1991
1017	CONVEYANCING VOL.1	N.S.BINDRA	7TH ED. 1991
1018	CONVEYANCING VOL.2	N.S.BINDRA	7TH ED. 1991
1019	CONVEYANCING VOL.3	N.S.BINDRA	7TH ED. 1991
1020	CONVEYANCING VOL.4	N.S.BINDRA	7TH ED. 1991
1021	CONVEYANCING VOL.5	N.S.BINDRA	7TH ED. 1991
1022	CONVEYANCING VOL.6	N.S.BINDRA	7TH ED. 1991
1023	LAW OF CONTEMPT OF COURTS LEGISLATION & PUBLIC SERVANTS	K.J.AIYAR	8TH ED. 1989
1024	CODE OF CIVIL PROCEDURE VOL.I	MULLA	14TH ED. 1986
1025	CODE OF CIVIL PROCEDURE VOL.I	MULLA	14TH ED. 1986
1026	CODE OF CIVIL PROCEDURE VOL.I	MULLA	14TH ED. 1986
1027	CODE OF CIVIL PROCEDURE VOL.II	MULLA	14TH ED. 1991
1028	CODE OF CIVIL PROCEDURE VOL.II	MULLA	14TH ED. 1991
1029	CODE OF CIVIL PROCEDURE VOL.II	MULLA	14TH ED. 1991
1030	CODE OF CIVIL PROCEDURE VOL.III	MULLA	14TH ED. 1991
1031	CODE OF CIVIL PROCEDURE VOL.III	MULLA	14TH ED. 1991
1032	CODE OF CIVIL PROCEDURE VOL.III	MULLA	14TH ED. 1991
1033	SUPP.CODE OF CIVIL PROCEDURE	MULLA	14TH ED. 1992

S.No	Name of book (title)	Author's Name	Edition
1034	SUPP.CODE OF CIVIL PROCEDURE	MULLA	14TH ED. 1992
1035	SUPP.CODE OF CIVIL PROCEDURE	MULLA	1992
1036	CASE LAW ON THE CENTRAL SALES TAX ACT 1986	S.KRISHNA MURTH	1991 3RD ED.
1037	BARE ACT OF CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1038	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1039	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1040	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1041	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1042	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1043	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1044	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1045	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1046	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1047	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1048	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1049	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1050	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1051	CONSUMER PROTECTION ACT 1986	BARE ACT	1992 3RD ED.
1052	CODE OF CRIMINAL PROCEDURE 1973 VOL.1	SOHONI	1992 19TH ED.
1053	CODE OF CRIMINAL PROCEDURE 1973 VOL.1	SOHONI	1992 19TH ED.
1054	CODE OF CRIMINAL PROCEDURE 1973 VOL.1	SOHONI	1992 19TH ED.
1055	CODE OF CRIMINAL PROCEDURE 1973 VOL.2	SOHONI	1992 19TH ED.
1056	CODE OF CRIMINAL PROCEDURE 1973 VOL.2	SOHONI	1992 19TH ED.
1057	CODE OF CRIMINAL PROCEDURE 1973 VOL.2	SOHONI	1992 19TH ED.
1058	CODE OF CRIMINAL PROCEDURE 1973 VOL.3	SOHONI	1992 19TH ED.
1059	CODE OF CRIMINAL PROCEDURE 1973 VOL.3	SOHONI	1992 19TH ED.
1060	CODE OF CRIMINAL PROCEDURE 1973 VOL.3	SOHONI	1992 19TH ED.
1061	CODE OF CRIMINAL PROCEDURE 1973 VOL.4	SOHONI	1992 19TH ED.
1062	CODE OF CRIMINAL PROCEDURE 1973 VOL.4	SOHONI	1992 19TH ED.
1063	CODE OF CRIMINAL PROCEDURE 1973 VOL.4	SOHONI	1992 19TH ED.
1064	CODE OF CRIMINAL PROCEDURE 1973 VOL.5	SOHONI	1992 19TH ED.
1065	CODE OF CRIMINAL PROCEDURE 1973 VOL.5	SOHONI	1992 19TH ED.
1066	CODE OF CRIMINAL PROCEDURE 1973 VOL.5	SOHONI	1992 19TH ED.
1067	LAW OF CRIMES SECT 1-298 VOL.II	RATTAN LAL & DHIRAJ LAL	1991 23RD ED.
1068	LAW OF CRIMES SECT 1-298 VOL.II	RATTAN LAL & DHIRAJ LAL	1991 23RD ED.
1069	LAW OF CRIMES SECT 1-298 VOL.II	RATTAN LAL & DHIRAJ LAL	1991 23RD ED.
1070	LAW OF CRIMES SECT 1-298 VOL.II	RATTAN LAL & DHIRAJ LAL	1991 23RD ED.
1071	LAW OF CONSUMER PROTECTION	GURBAX SINGH	1992
1072	LAW OF CONSUMER PROTECTION	GURBAX SINGH	1992
1073	CONTEMPT OF COURTS ACT	IYAR	1991
1074	CONTEMPT OF COURTS ACT	IYAR	1991
1075	CONTEMPT OF COURTS ACT	IYAR	1991
1076	CIVIL PROCEDURE CODE (COMMENTARY) VOL.1	MANOHAR & CHITLAY	
1077	CIVIL PROCEDURE CODE (COMMENTARY) VOL.2	MANOHAR & CHITLAY	
1078	CIVIL PROCEDURE CODE (COMMENTARY) VOL.3	MANOHAR & CHITLAY	

S.No	Name of book (title)	Author's Name	Edition
1079	CIVIL PROCEDURE CODE (COMMENTARY) VOL.4	MANOHAR & CHITLAY	
1080	CIVIL PROCEDURE CODE (COMMENTARY) VOL.5	MANOHAR & CHITLAY	
1081	NEW DIMENSIONS OF THE CONSTITUTIONAL LAW	D.J.DE	1991
1082	THE INDIAN CONVEYANCER	P.C.MOGHA	10TH 1992
1083	THE INDIAN CONVEYANCER	P.C.MOGHA	10TH 1992
1084	CRIMINAL LAW OF ISLAM VOL.I	ABDUL QADIR	1991
1085	CRIMINAL LAW OF ISLAM VOL.I	ABDUL QADIR	1991
1086	CASE LAW ON THE CENTRAL SALES TAX ACT 1956	S.KRISHNA MURTHY	3RD 1991
1087	CONSTITUTION OF INDIA	JAGDISH LAL	4TH 1993
1088	CONSTITUTION OF INDIA	JAGDISH LAL	4TH 1993
1089	CONSTITUTION OF INDIA	JAGDISH LAL	4TH 1993
1090	CONSTITUTION OF INDIA	JAGDISH LAL	4TH 1993
1091	CONSTITUTION OF INDIA	JAGDISH LAL	4TH 1993
1092	CODE OF CIVIL PROCEDURE VOL.I	JOHN WOODROFFER AMALI	3RD 1993
1093	CODE OF CIVIL PROCEDURE VOL.I	JOHN WOODROFFER AMALI	3RD 1993
1094	CODE OF CIVIL PROCEDURE VOL.II	JOHN WOODROFFER AMALI	3RD 1993
1095	CODE OF CIVIL PROCEDURE VOL.II	JOHN WOODROFFER AMALI	3RD 1993
1096	CODE OF CIVIL PROCEDURE VOL.III	JOHN WOODROFFER AMALI	3RD 1993
1097	CODE OF CIVIL PROCEDURE VOL.III	JOHN WOODROFFER AMALI	3RD 1993
1098	CONTEMPT OF COURT	C.J.MILLER	1992
1099	CONTEMPT OF COURT	C.J.MILLER	1992
1100	JUSTICE AT CROSSROADS	V.R.KRISHNA IYER	1992
1101	JUSTICE AT CROSSROADS	V.R.KRISHNA IYER	1992
1102	LAW OF CITIZENSHIP, FOREIGNERS AND PASSPORTS	V.K.DEWAN	1994
1103	LAW OF CITIZENSHIP, FOREIGNERS AND PASSPORTS	V.K.DEWAN	1994
1104	THE COMPANIES ACT, 1956	WADHA	1994
1105	THE COMPANY LAW	DATTA	5TH 1992
1106	GUIDE TO THE COMPANIES ACT, PART I	A.RAMAIYA	13TH 1995
1107	RGUIDE TO THE COMPANIES ACT, PART II	A.RAMAIYA	13TH 1995
1108	GUIDE TO THE COMPANIES ACT, PART III	A.RAMAIYA	13TH 1995
1109	COMMENTARIES OF CODE OF CR.P. VOL.I	SIR JOHN WOODROFFE	1995
1110	COMMENTARIES OF CODE OF CR.P. VOL.II	SIR JOHN WOODROFFE	1995
1111	COMMENTARIES ON THE CONSUMER PROTECTION ACT	S.MALIK	1994
1112	CONSITUTIONAL LAW OF INDIA VOL.1	M.HIDAYATULLAH	
1113	CONSITUTIONAL LAW OF INDIA VOL.2	M.HIDAYATULLAH	
1114	CONSITUTIONAL LAW OF INDIA VOL.3	M.HIDAYATULLAH	
1115	CRIMINAL PROCEDURE CODE	DURGA DASS BASU	2ND 1994
1116	COMPANY LAW (IN NUT SHELL)	DR.AVTAR SINGH	7TH 1994
1117	LAW OF CONSUMER PROTECTION	DR.AVTAR SINGH	1994
1118	CODE OF CIVIL PROCEDURE VOL.I	MULLA	15TH 1995
1119	CODE OF CIVIL PROCEDURE VOL.I	MULLA	15TH 1995
1120	CODE OF CIVIL PROCEDURE VOL.I	MULLA	15TH 1995
1121	CODE OF CIVIL PROCEDURE VOL.I	MULLA	15TH 1995
1122	CODE OF CIVIL PROCEDURE VOL.I	MULLA	15TH 1995
1123	JUSTICE BHAGWATI:- COURT CONSTITUTION AND HUMAN RIGHTS	MOOL CHAND SHARMA	5TH 1993

S.No	Name of book (title)	Author's Name	Edition
1124	PRACTICAL GUIDE TO CONSUMER PROTECTION	ANOOP K.KAUSHAL	2ND 1994
1125	AN INTRODUCTION TO THE STUDY OF LAW OF THE CONSTITUTION	A.V.DECAY	10TH 1994
1126	COMMENTARY ON THE PAYMENT OF BONUS ACT 1965	S.C.SRIVASTAVA	1995
1127	CONCISE LAW DICTIONARY	OSBORN	1996
1128	PRINCIPLES AND PRECEDENTS OF THE LAW OF CONVEYANCING DRAFTSMAN AND INTERPRETATION OF DEEDS AND DOCUMENTS,	G.M.KOTHARI	3RD 1995
1129	PRINCIPLES AND PRECEDENTS OF THE LAW OF CONVEYANCING DRAFTSMAN AND INTERPRETATION OF DEEDS AND DOCUMENTS,	G.M.KOTHARI	3RD 1995
1130	PRINCIPLES AND PRECEDENTS OF THE LAW OF CONVEYANCING DRAFTSMAN AND INTERPRETATION OF DEEDS AND DOCUMENTS,	G.M.KOTHARI	3RD 1995
1131	CONSUMER PROTECTION DIGEST (1986-95) VOL.1	RAJESH GUPTA	1995
1132	CONSUMER PROTECTION DIGEST (1986-95) VOL.2	RAJESH GUPTA	1995
1133	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	12TH 1996
1134	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	12TH 1996
1135	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	12TH 1996
1136	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	12TH 1996
1137	SHORTER CONSTITUTION OF INDIA	DURGA DASS BASU	12TH 1996
1138	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1139	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1140	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1141	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1142	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1143	CONSTITUTIONAL AND ADMINISTRATIVE LAW	STANLEY DE SMITH	7TH 1994
1144	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1145	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1146	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1147	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1148	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1149	LAW OF CINEMAS, VIDEOS AND COMPUTER PROGRAMMES	VIJAY MALIK	7TH 1995
1150	UNIFORM CIVIL CODE AND GENDER JUSTICE	DINA NATH RAINA	1996
1151	UNIFORM CIVIL CODE AND GENDER JUSTICE	DINA NATH RAINA	1996
1152	ALL INDIA CIVIL LAW DIGEST (1985-94) VOL.I	PRABIR BASU (ED.)	1994
1153	ALL INDIA CIVIL LAW DIGEST (1985-94) VOL.II	PRABIR BASU (ED.)	1994
1154	ALL INDIA CIVIL LAW DIGEST (1985-94) VOL.III	PRABIR BASU (ED.)	1994
1155	ALL INDIA CIVIL LAW DIGEST (1985-94) VOL.IV	PRABIR BASU (ED.)	1994
1156	COMMENTARY ON CONSUMER PROTECTION ACT, 1986	J.N.BAROWALIA	1996
1157	CONTEMPT OF COURTS ACT, 1971	S.R.ROY	1996
1158	CONSTRUCTION OF DEEDS AND STATUTES	ODGER'S	5TH 1996
1159	CONSTRUCTION OF DEEDS AND STATUTES	ODGER'S	5TH 1996
1160	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1161	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1162	CONSTITUTION OF INDIA	P.M.BAKSHI	3RD 1996
1163	CONTEMPT OF COURTS ACT, 1991	BARE ACT	1996
1164	COURT FEES ACT, 1870	BARE ACT	1996
1165	CODE OF CIVIL PROCEDURE	BARE ACT	1995
1166	UNIVERSAL CASE LAW DIGEST 1995 ON CONSUMER PROTECTION	ANOOP K.KAUSHAL	1996
1167	UNIVERSAL CASE LAW DIGEST 1995 ON CONSUMER PROTECTION	ANOOP K.KAUSHAL	1996
1168	COMPANY ACT IN 3RDS WITH SUPPL.	RAMAIYA A	13TH ED. 1996

S.No	Name of book (title)	Author's Name	Edition
1169	COMPANY ACT IN 3RDS WITH SUPPL.	RAMAIYA A	13TH ED. 1996
1170	COMPANY ACT IN 3RDS WITH SUPPL.	RAMAIYA A	13TH ED. 1996
1171	COMPANY ACT IN 3RDS WITH SUPPL.	RAMAIYA A	13TH ED. 1996
1172	CONSTITUTION OF LAW OF INDIA IN 2 VOL.5	SEERVAI H.M.	4TH ED.1991
1173	CONSTITUTION OF LAW OF INDIA IN 2 VOL.5	SEERVAI H.M.	4th ED.1991
1174	CONTEMPT OF COURT ACT, 1991	SWARUP JAGDISH	1993
1175	CONTEMPT OF COURT ACT	JUSTICE ROY	1996
1176	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1177	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1178	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1179	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1180	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1181	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1182	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1183	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1184	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1185	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1186	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1187	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1188	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1189	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1190	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1191	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1192	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1193	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1194	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1195	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1196	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1197	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1989
1198	COMMENTARIES ON CONSTITUTION OF INDIA, VOL.A TO M	D.D.BASU	1990
1199	COMMENTARY ON CONSUMER PROTECTION ACT	BAROWALU J.N.	1996
1200	UNIVERSALS CASE LAW DIGEST ON CONSUMER PROTECTION	ANOOP K.KAUSHAL	1997
1201	INDIAN CONTRACT AND SPECIFIC RELIEF ACT IN 2 VOLS.	PULLOCK & MULLA	11TH ED.1996
1202	INDIAN CONTRACT AND SPECIFIC RELIEF ACT IN 2 VOLS.	PULLOCK & MULLA	11TH ED.1996
1203	INDIAN CONTRACT ACT	MULLA	11TH ED.1996
1204	CONSTITUTION OF J&K AND ITS DEVELOPMENT	JUSTICE A.S.ANAND	3RD ED. 1998
1205	CONSTITUTION OF J&K AND ITS DEVELOPMENT	JUSTICE A.S.ANAND	3RD ED. 1998
1206	CONSTITUTION OF J&K AND ITS DEVELOPMENT	JUSTICE A.S.ANAND	3RD ED. 1998
1207	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	3RD ED. 1998
1208	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	3RD ED. 1998
1209	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	3RD ED. 1998
1210	CONCISE LAW OF GOVT.CONTRACT	M.A.SUJAN	1997
1211	PRINCIPLES OF MODERN COMPANY LAW	DAVIS PAUL L.	6TH 1997
1212	CONVEYANCING	DE SOUZA	12TH 1997
1213	LAW OF CONSUMER PROTECTION	AVTAR SINGH	2ND 1997

S.No	Name of book (title)	Author's Name	Edition
1214	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	4TH 1997
1215	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	4TH 1997
1216	CONSTITUTIONAL LAW OF INDIA IN 3 VOLS.	H.M.SEERVAI	4TH 1997
1217	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1218	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1219	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1220	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1221	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1222	CONSTITUTION OF J&K AND ITS DEVELOPMENT	A.S.ANAND	3RD 1998
1223	S.C. ON CRIMINAL LAW IN 5 VOLS.	R.P.KATHURIA	5TH 1996
1224	S.C. ON CRIMINAL LAW IN 5 VOLS.	R.P.KATHURIA	5TH 1996
1225	S.C. ON CRIMINAL LAW IN 5 VOLS.	R.P.KATHURIA	5TH 1996
1226	S.C. ON CRIMINAL LAW IN 5 VOLS.	R.P.KATHURIA	5TH 1996
1227	S.C. ON CRIMINAL LAW IN 5 VOLS.	R.P.KATHURIA	5TH 1996
1228	COMPILATION OF CCS AND CCA RULES	SWAMY	24TH 1999
1229	COMPILATION OF CCS AND CCA RULES	SWAMY	24TH 1999
1230	COMPILATION OF CCS AND CCA RULES	SWAMY	24TH 1999
1231	COMPILATION OF CONDUCT RULES	SWAMY	31ST 1998
1232	COMPILATION OF CONDUCT RULES	SWAMY	31ST 1998
1233	COMPILATION OF CONDUCT RULES	SWAMY	31ST 1998
1234	LAW OF CONEMPT OF COURTS	IYER	2ND 1998
1235	INDIAN CONTRACT ACT WITH GOVT.TENDERS	A.C.MOITRA	4TH 1998
1236	CRPF ACT WITH RULES	BARE ACT	2000
1237	CRPF ACT WITH RULES	BARE ACT	2000
1238	COMPANY LAW DIGEST 1956-99 IN 2 VOLS.	A.RAMAIYA	6TH 1998
1239	COMPANY LAW DIGEST 1956-99 IN 2 VOLS.	A.RAMAIYA	7th 1998
1240	LAW OF CONSUMER PROTECTION IN INDIA	D.N.SARAF	2ND 1995
1241	LAW OF CONSUMER PROTECTION IN INDIA	D.N.SARAF	2ND 1995
1242	LAW OF CRIMES IN 2 VOLS.	RATTAN LAL & DHIRAJ LAL	24TH 1994
1243	LAW OF CRIMES IN 2 VOLS.	RATTAN LAL & DHIRAJ LAL	24TH 1994
1244	LAW OF CONTRACT	AVTAR SINGH	6TH 1998
1245	COMPANY LAW	AVTAR SINGH	12TH 1999
1246	SUPPLEMENT TO GUIDE TO COMPANY ACT AND RULES	RAMAIYA	14TH 1998
1247	GUIDE TO COMPANY LAW PROCEDURE	M.C.BHANDARI	15TH 1999
1248	GUIDE TO COMPANY LAW PROCEDURE	M.C.BHANDARI	15TH 1999
1249	CODE OF CIVIL PROCEDURE IN 2 VOLS.	SARKAR	9TH 2000
1250	CODE OF CIVIL PROCEDURE IN 2 VOLS.	SARKAR	9TH 2000
1251	CODE OF CIVIL PROCEDURE	RATTAN LAL & DHIRAJ LAL	15TH 1999
1252	CODE OF CIVIL PROCEDURE	RATTAN LAL & DHIRAJ LAL	15TH 1999
1253	INDIAN CONVEYANCE	MOGHA	12TH 2000
1254	GANGULY'S CIVIL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1255	GAGULY'S CIVIL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1256	GAGULY'S CIVIL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1257	GAGULY'S CIVIL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1258	CRIMINAL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000

S.No	Name of book (title)	Author's Name	Edition
1259	CRIMINAL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1260	CRIMINAL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1261	CRIMINAL COURT PRACTICE AND PROCEDURE	MALLICK M.R.	12TH 2000
1262	ON COURTS IN 2 VOLS.	CHILLY	28TH 2000
1263	ON COURTS IN 2 VOLS.	CHILLY	28TH 2000
1264	COMPANY LAW	CHARLES WORTH & MOSE	15TH 1996
1265	LAW OF CONTRACT	TREITER G.H.	10TH 1999
1266	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1267	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1268	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1269	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1270	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1271	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1272	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1273	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1274	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1275	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1276	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1277	CPC IN 3 VOLS WITH SUPPL.(3 SETS OF EACH)	MULLU	15TH 1999
1278	CRIMINAL LAW: CASES AND MATERIAL	GAUR K.D.	3RD 1999
1279	CHEQUES IN LAW AND PRACTICE	M.S.PARTHASARTHY	5TH 1999
1280	CONSTITUTION OF INDIA FINE DEEDS (1950-99)	S.R.RANGANATHAN	1999
1281	SHORTER CONSTITUTION OF INDIA	D.D.BASU	2001
1282	SHORTER CONSTITUTION OF INDIA	D.D.BASU	2001
1283	SHORTER CONSTITUTION OF INDIA	D.D.BASU	2001
1284	SHORTER CONSTITUTION OF INDIA	D.D.BASU	2001
1285	SHORTER CONSTITUTION OF INDIA	D.D.BASU	2001
1286	LAW OF CONTEMPT	PAL, SAMARADILYA	3RD 2001
1287	LAW OF CONTEMPT	PAL, SAMARADILYA	3RD 2001
1288	LAW OF CONTEMPT	PAL, SAMARADILYA	3RD 2001
1289	CABLE TELEVISION NETWORKS ACT 1955	BARE ACT	2001
1290	CABLE TELEVISION NETWORKS ACT 1956	BARE ACT	2001
1291	INDIAN CHRISTIAN MARRIAGE ACT	BARE ACT	2001
1292	INDIAN CHRISTIAN MARRIAGE ACT	BARE ACT	2001
1293	CITIZENSHIP ACT WITH RULES	BARE ACT	11TH 2001
1294	CITIZENSHIP ACT WITH RULES	BARE ACT	11TH 2001
1295	C.P.C.	BARE ACT	13TH 2000
1296	C.P.C.	BARE ACT	13TH 2000
1297	COMMISSION OF INQUIRY ACT	BARE ACT	2001
1298	COMMISSION OF INQUIRY ACT	BARE ACT	2001
1299	CONSTITUTION OF INDIA	BARE ACT	2000
1300	CONSTITUTION OF INDIA	BARE ACT	2000
1301	CONSTITUTION OF INDIA	P.N.BAKSHI	2000
1302	CONSTITUTION OF INDIA	P.N.BAKSHI	2000
1303	INDIAN CONTRACT ACT	BARE ACT	2001

S.No	Name of book (title)	Author's Name	Edition
1304	INDIAN CONTRACT ACT	BARE ACT	2001
1305	CONTEMPT OF COURT ACT	BARE ACT	2001
1306	CONTEMPT OF COURT ACT	BARE ACT	2001
1307	COPY RIGHT ACT	BARE ACT	2000
1308	COPY RIGHT ACT	BARE ACT	2000
1309	COURT FEE ACT	BARE ACT	2001
1310	COURT FEE ACT	BARE ACT	2001
1311	CRIMINAL MANUAL	BARE ACT	2001
1312	CRIMINAL MANUAL	BARE ACT	2001
1313	CHILD LABOUR PROHIBITION ACT	BARE ACT	2001
1314	CHILD LABOUR PROHIBITION ACT	BARE ACT	2001
1315	CINE WORKERS AND CINEMA THEATRE WORKERS ACT AND RULES	BARE ACT	1990
1316	CINE WORKERS AND CINEMA THEATRE WORKERS ACT AND RULES	BARE ACT	1990
1317	CHILD MARRIAGE RESTRAINT ACT	BARE ACT	2001
1318	CHILD MARRIAGE RESTRAINT ACT	BARE ACT	2001
1319	CODE OF CRIMINAL PROCEDURE	BARE ACT	2000
1320	CODE OF CRIMINAL PROCEDURE	BARE ACT	2000
1321	CONSERVATION OF FOREIGN EXCHANGE AND PRESERVATION OF SMUGGLING ACT	BARE ACT	2001
1322	CONSERVATION OF FOREIGN EXCHANGE AND PRESERVATION OF SMUGGLING ACT	BARE ACT	2001
1323	CO-OPERATIVE SOCIETIES ACT	BARE ACT	2001
1324	CO-OPERATIVE SOCIETIES ACT	BARE ACT	2001
1325	CONSTITUTIONAL PERSPECTIVE (3 SETS)	BARE ACT	2001
1326	CONSTITUTIONAL PERSPECTIVE (3 SETS)	BARE ACT	2001
1327	CONSTITUTIONAL PERSPECTIVE (3 SETS)	BARE ACT	2001
1328	OUR CONSTITUTION, GOVT.AND POLITICS 2000	M.R.PYLEE	2000
1329	CABLE TELEVISION NETWOR ACT WITH RULES	BARE ACT	2001
1330	CABLE TELEVISION NETWOR ACT WITH RULES	BARE ACT	2001
1331	CAREER IN LAW	MANISH ARORA	2001
1332	CAREER IN LAW	MANISH ARORA	2001
1333	CONSTITUTION OF INDIA IN 2 VOLS (2 SETS EACH)	KAGZI	6TH 2001
1334	CONSTITUTION OF INDIA IN 2 VOLS (2 SETS EACH)	KAGZI	6TH 2001
1335	CONSTITUTION OF INDIA IN 2 VOLS (2 SETS EACH)	KAGZI	6TH 2001
1336	CONSTITUTION OF INDIA IN 2 VOLS (2 SETS EACH)	KAGZI	6TH 2001
1337	COMPANY LAW	AVTAR SINGH	13TH 2001
1338	COMPANY LAW	AVTAR SINGH	13TH 2001
1339	CRIMINAL REFERENCES	SOHANI	2001
1340	CRIMINAL REFERENCES	SOHANI	2001
1341	LAW OF CONSUMER PROTECTION	P.K.MAJUMDAR	4TH 2002
1342	LAW OF CONSUMER PROTECTION	P.K.MAJUMDAR	4TH 2002
1343	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001
1344	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001
1345	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001
1346	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001
1347	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001
1348	LAW OF CRIMES AND CRIMINOLOGY IN 3 VOLS. (2 SETS OF EACH)	R.P.KATHURIA	2001

S.No	Name of book (title)	Author's Name	Edition
1349	COEE OF CIVIL PROCEDURES IN 2 VOLS.(2 SETS EACH)	SARKAR	9TH 2002
1350	COEE OF CIVIL PROCEDURES IN 2 VOLS.(2 SETS EACH)	SARKAR	9TH 2002
1351	COEE OF CIVIL PROCEDURES IN 2 VOLS.(2 SETS EACH)	SARKAR	9TH 2002
1352	COEE OF CIVIL PROCEDURES IN 2 VOLS.(2 SETS EACH)	SARKAR	9TH 2002
1353	COEE OF CIVIL PROCEDURES IN 2 VOLS.(2 SETS EACH)	SARKAR	9TH 2002
1354	THE LAW OF CONTRACTS AND TENDERS	T.S.VENKATESA IYER	8TH ED.2002
1355	THE LAW OF CONTRACTS AND TENDERS	T.S.VENKATESA IYER	8TH ED.2002
1356	THE LAW OF CONTRACTS AND TENDERS	T.S.VENKATESA IYER	8TH ED.2002
1357	THE LAW OF CONTRACTS AND TENDERS	T.S.VENKATESA IYER	8TH ED.2002
1358	THE LAW OF CONTRACTS AND TENDERS	T.S.VENKATESA IYER	8TH ED.2002
1359	LAW OF CONTEMPT OF COURTS WITH PARLIAMENT STATE ASSEMBLIES AND PUBLIC SERVANTS	IYER	2ND 2003
1360	LAW OF CONTEMPT OF COURTS WITH PARLIAMENT STATE ASSEMBLIES AND PUBLIC SERVANTS	IYER	2ND 2003
1361	LAW OF COURT FEES AND SUIT VALUATIONS	M.N.BASU	11TH ED.2003
1362	LAW OF COURT FEES AND SUIT VALUATIONS	M.N.BASU	11TH ED.2003
1363	INDIAN CONTRACT AND SPECIFIC RELIEF ACT	POLLOCK AND MULLA	12TH ED.2001
1364	INDIAN CONTRACT AND SPECIFIC RELIEF ACT	POLLOCK AND MULLA	12TH ED.2001
1365	INDIAN CONTRACT AND SPECIFIC RELIEF ACT	POLLOCK AND MULLA	12TH ED.2001
1366	INDIAN CONTRACT AND SPECIFIC RELIEF ACT	POLLOCK AND MULLA	12TH ED.2001
1367	CODE OF CIVIL PROCEDURE, VOL.2	C.K.THAKKAR	2002
1368	CODE OF CIVIL PROCEDURE, VOL.2	C.K.THAKKAR	2002
1369	CODE OF CIVIL PROCEDURE, VOL.2	C.K.THAKKAR	2002
1370	CODE OF CIVIL PROCEDURE, VOL.2	C.K.THAKKAR	2002
1371	CODE OF CIVIL PROCEDURE, VOL.2	C.K.THAKKAR	2002
1372	CO-OWNERSHIP AND PARTNERSHIP	MITRA	8TH 2003
1373	CO-OWNERSHIP AND PARTNERSHIP	MITRA	8TH 2003
1374	THE CENTRE RESERVCE POLICE FORCE ACT, 1949 WITH RULES 1955	BARE ACT	2003
1375	THE CENTRE RESERVCE POLICE FORCE ACT, 1949 WITH RULES 1956	BARE ACT	2003
1376	CRIMINAL PROCDURE	S.C.SARKAR	8TH ED.2003
1377	CRIMINAL PROCDURE	S.C.SARKAR	8TH ED.2003
1378	LAW OF CRIMES, VOL.1	P.M.BAKSHI & JUSTICE	54TH ED.2001
1379	LAW OF CRIMES, VOL.2	P.M.BAKSHI & JUSTICE	54TH ED.2001
1380	LAW OF CRIMES, VOL.1	P.M.BAKSHI & JUSTICE	54TH ED.2001
1381	LAW OF CRIMES, VOL.2	P.M.BAKSHI & JUSTICE	54TH ED.2001
1382	CODE OF CIVIL PROCEDURE	R.P.SETHI	2002
1383	CODE OF CIVIL PROCEDURE	R.P.SETHI	2002
1384	CIVIL COURT MANUAL, V38	M.L.J.	12TH ED.2002
1385	CIVIL COURT MANUAL, V38	M.L.J.	12TH ED.2002
1386	CIVIL COURT MANUAL, V39	M.L.J.	12TH ED.2002
1387	CIVIL COURT MANUAL, V39	M.L.J.	12TH ED.2002
1388	CIVIL COURT MANUAL, V40	M.L.J.	12TH ED.2002
1389	CIVIL COURT MANUAL, V40	M.L.J.	12TH ED.2002
1390	CIVIL COURT MANUAL, V41	M.L.J.	12TH ED.2002
1391	CIVIL COURT MANUAL, V41	M.L.J.	12TH ED.2002
1392	CIVIL COURT MANUAL, V42	M.L.J.	12TH ED.2002
1393	CIVIL COURT MANUAL, V42	M.L.J.	12TH ED.2002

S.No	Name of book (title)	Author's Name	Edition
1394	CIVIL COURT MANUAL, V43	M.L.J.	12TH ED.2002
1395	CIVIL COURT MANUAL, V43	M.L.J.	12TH ED.2002
1396	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL.1	SANFIVA ROW	9TH ED.2003
1397	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL.2	SANFIVA ROW	9TH ED.2003
1398	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL.3	SANFIVA ROW	9TH ED.2003
1399	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL1.	SANFIVA ROW	9TH ED.2003
1400	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL1.	SANFIVA ROW	9TH ED.2003
1401	CONTRACT ACT AND LAW RELATING TO TENDERS ETC. VOL1.	SANFIVA ROW	9TH ED.2003
1402	CODE OF CIVIL PROCEDURE	BHARTI SETHI	14TH ED.2002
1403	CODE OF CIVIL PROCEDURE	BHARTI SETHI	14TH ED.2002
1404	CODE OF CIVIL PROCEDURE	BHARTI SETHI	14TH ED.2002
1405	CODE OF CIVIL PROCEDURE	BHARTI SETHI	14TH ED.2002
1406	CODE OF CIVIL PROCEDURE	BHARTI SETHI	14TH ED.2002
1407	CRIMINAL TRIAL	S.P.TYAGI	2ND 2002
1408	CRIMINAL TRIAL	S.P.TYAGI	2ND 2002
1409	CONSTITUTION OF INDIA, VOL.1	KAGZI	6TH ED. 2001
1410	CONSTITUTION OF INDIA, VOL.1	KAGZI	6TH ED. 2001
1411	CRIMINAL MAJOR ACTS	SARKAR & AWASTHI	2001
1412	CRIMINAL MAJOR ACTS	SARKAR & AWASTHI	2001
1413	CONSTITUTION OF INDIA, VOL.2	KAGZI	6TH ED. 2001
1414	CONSTITUTION OF INDIA, VOL.2	KAGZI	6TH ED. 2001
1415	LAW OF CONSUMER PROTECTION IN INDIA	P.K.MAJUMDAR	4TH ED.2003
1416	LAW OF CONSUMER PROTECTION IN INDIA	P.K.MAJUMDAR	4TH ED.2003
1417	CENTRAL CIVIL SERVICES RULES	AWASTHI	2ND 2003
1418	CENTRAL CIVIL SERVICES RULES	AWASTHI	2ND 2003
1419	S.C.ON CRIMINAL LAW VOL.1-2 (TWO SETS)	S.P.TYAGI	2002
1420	S.C.ON CRIMINAL LAW VOL.1-2 (TWO SETS)	S.P.TYAGI	2002
1421	S.C.ON CRIMINAL LAW VOL.1-2 (TWO SETS)	S.P.TYAGI	2002
1422	S.C.ON CRIMINAL LAW VOL.1-2 (TWO SETS)	S.P.TYAGI	2002
1423	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1424	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1425	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1426	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1427	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1428	S.C.ON CIVIL LAW IN 3 VOLS. (1950-2001) (TWO SETS EACH)	V.K.DEWAN	2001
1429	CIVIL MINOT ACTS, VOL.1	P.C.SARKAR	4TH ED.2001
1430	CIVIL MINOT ACTS, VOL.1	P.C.SARKAR	4TH ED.2001
1431	CIVIL MINOT ACTS, VOL.2	P.C.SARKAR	4TH ED.2001
1432	CIVIL MINOT ACTS, VOL.2	P.C.SARKAR	4TH ED.2001
1433	CRIMINAL MINOR ACTS WITH IMPORTANT RULES, VOL.1	RATTAN LAL	2001
1434	CRIMINAL MINOR ACTS WITH IMPORTANT RULES, VOL.1	RATTAN LAL	2001
1435	CRIMINAL MINOR ACTS WITH IMPORTANT RULES, VOL.2	RATTAN LAL	2001
1436	CRIMINAL MINOR ACTS WITH IMPORTANT RULES, VOL.2	RATTAN LAL	2001
1437	CONSUMER PROTECTION DIGEST 1999-2001	P.BASU	2001
1438	CRIMINAL LAW AND CRIMINOLOGY	K.D.GAUR	2002

S.No	Name of book (title)	Author's Name	Edition
1439	CRIMINAL LAW AND CRIMINOLOGY	K.D.GAUR	2002
1440	CONSTITUTIONAL AUTONOMY	K.K.WADHWA	2001
1441	CONSTITUTIONAL AUTONOMY	K.K.WADHWA	2001
1442	CODE OF CRIMINAL PROCEDURE VOL.1	BASU	9TH ED.2002
1443	CODE OF CRIMINAL PROCEDURE VOL.1	BASU	9TH ED.2002
1444	CODE OF CRIMINAL PROCEDURE VOL.2	BASU	9TH ED.2002
1445	CODE OF CRIMINAL PROCEDURE VOL.2	BASU	9TH ED.2002
1446	PREVENTION OF CORRUPTION ACT	SETHI & KAPOOR	4TH ED.2003
1447	SUPPL.OF S.C. ON CRIMINAL LAW	R.P.SETHI	2003
1448	THE CIVIL COURT MANUAL (CENTRAL ACTS) VOL.44	O.P.ARORA	12TH ED.2003
1449	THE CIVIL COURT MANUAL (CENTRAL ACTS) VOL.44	O.P.ARORA	12TH ED.2003
1450	LAW OF CONTRACT AND SPECIFIC RELIEF	SINGH, ARORA & DOGRA	2004
1451	LAW OF CONTRACT AND SPECIFIC RELIEF	SINGH, ARORA & DOGRA	2004
1452	THE CIVIL COURT MANUAL VOL.45	O.P.ARORA	12TH ED.2003
1453	THE CIVIL COURT MANUAL VOL.45	O.P.ARORA	12TH ED.2003
1454	COMMENTARY ON PREVENTION OF CORRUPTION ACT	SETH & KAPOOR	4TH ED.2003
1455	CONSTITUTIONAL LAW OF INDIA, VOL.1	H.M.SEERVAI	4TH ED.2002
1456	CONSTITUTIONAL LAW OF INDIA, VOL.2	H.M.SEERVAI	4TH ED.2002
1457	CONSTITUTIONAL LAW OF INDIA, VOL.3	H.M.SEERVAI	4TH ED.2002
1458	CONSTITUTIONAL LAW OF INDIA, VOL.1	H.M.SEERVAI	4TH ED.2002
1459	CONSTITUTIONAL LAW OF INDIA, VOL.2	H.M.SEERVAI	4TH ED.2002
1460	CONSTITUTIONAL LAW OF INDIA, VOL.3	H.M.SEERVAI	4TH ED.2002
1461	CONSTITUTION OF INDIA	P.M.BAKSHI	5TH ED.2004
1462	CONSTITUTION OF INDIA	P.M.BAKSHI	5TH ED.2004
1463	CONSTITUTIONAL AUTONOMY	K.K.WADHWA	2001
1464	CONSTITUTIONAL AUTONOMY	K.K.WADHWA	2001
1465	MANUAL OF CENTRAL ACTS & RULES VOL.1 TO 22	L.P.S.	11TH 2004
1466	MANUAL OF CENTRAL ACTS & RULES VOL.1 TO 22	L.P.S.	11th 2004
1467	LAW OF CITIZENSHIP, FOREIGNERS AND PASSPORT	SETH	2004
1468	LAW OF CITIZENSHIP, FOREIGNERS AND PASSPORT	SETH	2004
1469	CIVIL PROCEDURE CODE, VOL.1	MULLA	2002
1470	CIVIL PROCEDURE CODE, VOL.1	MULLA	2002
1471	CIVIL PROCEDURE CODE, VOL.2	MULLA	2002
1472	CIVIL PROCEDURE CODE, VOL.2	MULLA	2002
1473	CIVIL PROCEDURE CODE, VOL.3	MULLA	2002
1474	CIVIL PROCEDURE CODE, VOL.3	MULLA	2002
1475	CIVIL PROCEDURE CODE, VOL.4	MULLA	2002
1476	CIVIL PROCEDURE CODE, VOL.4	MULLA	2002
1477	COMPANY LAW	AVTAR SINGH	14TH 2004
1478	COMPANY LAW	AVTAR SINGH	14TH 2004
1479	CR.P.C. VOLS.1-2	J.WOODROFFE	2ND 2004
1480	CR.P.C. VOLS.1-2	J.WOODROFFE	2ND 2004
1481	CONSTITUTION OF J&K & ITS DEVELOPMENTS	DR.A.S.ANAND	5TH 2006
1482	CONSTITUTION OF J&K & ITS DEVELOPMENTS	DR.A.S.ANAND	5TH 2006
1483	COMMENTARY ON CONSTITUTION OF J&K	JUSTICE R.P.SETHI	2005

S.No	Name of book (title)	Author's Name	Edition
1484	COMMENTARY ON CONSTITUTION OF J&K	JUSTICE R.P.SETHI	2005
HEAD -"D"			
1485	DAMAGES, TREATISE ON	MAYNE	1927
1486	DAMAGES, TREATISE ON	MAYNE	1927
1487	DAMAGES, TREATISE ON	MAYNE	1927
1488	DAMAGES AND COMPENSATION, THE LAW OF	F.O ARNILD	1919
1489	DEFAMATION AND MALICIOUS PROSECUTION, LAW OF	V.MITTER	1960
1490	DEFAMATION AND MALICIOUS PROSECUTION, LAW OF	V.MITTER	1963
1491	DEFENCE OF INDIA ACT AND RULES	G.O.I	1958
1492	DEFENCE OF INDIA ACT AND RULES	DUTT & BEOTRA	1966
1493	DELEGATION TO CHINA, REPORT OF THE INDIA	G.O.I	1957
1494	DENNINGS REPORTS LORD	PRIME MINISTER ENGLAND	1963
1495	DESTINY YEARS OF	J.C. COATMAN	1932
1496	DICTIONARY LAW AND COMMERCIAL	FALLON	1879
1497	DICTIONARY LAW AND COMMERCIAL	FALLON	1879
1498	DICTIONARY LAW AND COMMERCIAL	FALLON	1888
1499	DICTIONARY (GUIDE TRANSLATION)	DURGA PRASAD	1897
1500	DICTIONARY INTERNATIONAL VOL-I	WEBSTER	1907
1501	DICTIONARY INTERNATIONAL VOL-II	WEBSTER	1907
1502	DICTIONARY INTERNATIONAL VOL-I	WEBSTER	1926
1503	DICTIONARY INTERNATIONAL VOL-II	WEBSTER	1926
1504	DICTIONARY INTERNATIONAL VOL-I	WEBSTER	1961
1505	DICTIONARY INTERNATIONAL	WEBSTER	1961
1506	DICTIONARY	NIL	NIL
1507	DICTIONARY PRACTICAL	NIL	1925
1508	DICTIONARY STANDARD	NUTTALLS	1907
1509	DICTIONARY THE CONSINE OXFORD	H.W. FOWLER	1926
1510	DICTIONARY THE CONSINE OXFORD	NIL	NIL
1511	DICTIONARY THE CONSINE OXFORD	H.W. FOWLER	1911
1512	DICTIONARY	NIL	NIL
1513	DICTIONARY	NIL	NIL
1514	DICTIONARY THE CONSINE OXFORD	FOWLER	1926
1515	DICTIONARY	THOMAS DAVIDSON	1935
1516	DICTIONARY- DICTIONARY THE CONSINE OXFORD	FOWLER & FOWLER	
1517	DICTIONARY LAW	MOZLEY & WHITELEY	1930
1518	DICTIONARY	NIL	NIL
1519	DICTIONARY- TWENTEETH CENTURY	CHARMBER	NIL
1520	DICTIONARY	DURGA PRASAD	NIL
1521	DICTIONARY	S. BHANDARI	NIL
1522	DICTIONARY- JUDICIALLY VOL-I	F.STROUD	1903
1523	DICTIONARY- JUDICIALLY VOL-II	F.STROUD	1903
1524	DICTIONARY- JUDICIALLY VOL-III	F.STROUD	1903
1525	DICTIONARY OF ENGLISH LAW	W.J BYRNE	1923
1526	DICTIONARY OF PHRASES AND FABLE	R.E.C BREWER	NIL
1527	DICTIONARY (ENGLISH WORDS & PHRASES)	P.M ROGET	1908

S.No	Name of book (title)	Author's Name	Edition
1528	DICTIONARY ROYALS ENGLISH	NIL	NIL
1529	DICTIONARY (JUDICIAL INTERPRETATION OF TERMS) PART-I	L.M.GHOSE	1917
1530	DICTIONARY (JUDICIAL INTERPRETATION OF TERMS) PART-II	L.M.GHOSE	1917
1531	DICTIONARY	NIL	NIL
1532	DICTIONARY CONCSIE LAW	OSBORN	1937
1533	DICTIONARY JUDICIAL VOL-I	STROUD	1952
1534	DICTIONARY JUDICIAL VOL-II	STROUD	1952
1535	DICTIONARY JUDICIAL VOL-III	STROUD	1952
1536	DICTIONARY JUDICIAL VOL-IV	STROUD	1952
1537	DICTIONARY JUDICIAL (SUPPLEMENT)	STROUD	1956
1538	DISCIPLINARY PROCEEDINGS AGAINST GOVT. SERVANTS	TRIPATHI	1962
1539	DISCIPLINARY PROCEEDINGS AGAINST EMPLOYEE IN PRIVATE SECTOR AND ITS REMEDIES	K.D SRIVASTAVA	1966
1540	DOWRY ACT, THE PROHIBITION OF	R.L. ANAND	1962
1541	DRAFTSMAN, THE INDIAN	HAR GOPAL	1937
1542	DRAFTING AND OFFICIAL CORRESPONDENCE	A.N KHOSLA	1943
1543	DICTIONARY, THE READER,S DIGEST GREAT ENCYCLOPEDIA DICTIONARY VOL-I	READERS DIGEST ASSOCIATION	1964
1544	DICTIONARY, THE READER,S DIGEST GREAT ENCYCLOPEDIA DICTIONARY VOL-II	READERS DIGEST ASSOCIATION	1964
1545	DICTIONARY, THE READER,S DIGEST GREAT ENCYCLOPEDIA DICTIONARY VOL-III	READERS DIGEST ASSOCIATION	1964
1546	DICTIONARY LAW	BLACK	1968
1547	DIRECT-TAX ACT SUPREME COURT ON	BHATNAGAR	1969
1548	DICTIONARY WORLD LAW	WORLD PEACE THROUGH LAW CENTRE	1969
1549	DEPARTMENTAL ENQUIRIES, THE LAW AND PRACTISE OF	B.R GHAIYE	
1550	DEFENCE SERIES, THE LAW OF	B.R BEOTRA	1970
1551	DICTIONARY- THE STANDARD URDU-ENGLISH	ABDUL HAQ	
1552	DICTIONARY- THE STANDARD ENGLISH-URDU	ABDUL HAQ	
1553	DEFENCE AND EMERGENCY LAWS	S.C. MANCHANDA	1975 2ND EDITION
1554	LAW OF PROCEDURE AND DEPARTMENTAL ENQUIRIES	B.R GHAIYE	2ND EDITION
1555	NEW WEBERSLER,S DICTIONARY		1981
1556	LAW OF DEFENCE SERVICE WITH SUPPLEMENT	BEOTRA	1978
1557	DEMOCRACY POLITICS AND JUDICIARY IN INDIA	ANIRUDH PRASAD	1983
1558	DICTIONARY CONCSIE OXFORD		1984
1559	DICTIONARY CONCSIE OXFORD		1984
1560	DICTIONARY CONCSIE OXFORD		1984
1561	DEFORMATION, LAW OF	MEHOTRA	1987
1562	DEPARTMENTAL PROMOTION INQUIRY PUNISHMENT AND APPEAL	A.S BHATNAGAR	4TH EDITION
1563	DICTIONARY JUDICIAL	AIYER	9TH EDITION
1564	DISPUTED DOCUMENT, HAND WRITING & THUMB IDENTIFICATION	J.J GAJJAR	3RD EDITION
1565	DICTIONARY JUDICIAL VOL-I (A-C)	STROUDS	
1566	DICTIONARY JUDICIAL VOL-II (D-H)	STROUDS	
1567	DICTIONARY JUDICIAL VOL-III (I-O)	STROUDS	
1568	DICTIONARY JUDICIAL VOL-IV (P-R)	STROUDS	
1569	DICTIONARY JUDICIAL VOL-V (S-Z)	STROUDS	
1570	DICTIONARY JUDICIAL (SUPPLEMENT)		4TH EDITION
1571	DRUGS & COSTMETICS ACT & RULES	VIJAY MAILK	2ND EDITION
1572	LAW DICTIONARY	BLACK	5TH EDITION

S.No	Name of book (title)	Author's Name	Edition
1573	LORD DINNING	DUE PROCESS OF LAW	
1574	THE DISCIPLINE OF LAW	LORD DENNING	
1575	THE FAMILY STORY	LORD DENNING	
1576	CLOSING CHAPTER	LORD DENNING	
1577	WHAT NEXT IN THE LAW	LORD DENNING	
1578	MOZLEY & WHITELEY LAW DICTIONARY	JOHAN B. SAUNDU	9TH EDITION
1579	DRAFTSMAN	R.W RAMAGE	14TH EDITION
1580	RAYDENS DIVORCE VOL-I	JOSIPHI JACKMAN	14TH EDITION
1581	RAYDENS DIVORCE VOL-II	JOSIPHI JACKMAN	14TH EDITION
1582	DAMAGES	HERVEY MC GREGOR	14TH EDITION
1583	LAW OF DRUGS MEDICINE AND COSTMETICS	BEOTRA	3RD EDITION
1584	LAW RELATING TO DRUGS MEDICINE AND COSTMETICS	MAZHAR HUSSAIN	3RD EDITION
1585	DEWEY DECIMAL CLASSIFICATION, U.O.C & C.C COMPANION	ABDUL MAJID BABA	1988
1586	DOWERY PROHIBITION ACT	J.P BHATNAGAR	1991 2ND EDITION
1587	CONCISES OXFORD DICTIONARY OF CURRENT ENGLISH	H.W. FOWLER & F.G FOWLER (EDS)	1990 8TH EDITION
1588	DEFAMATION AND MALICIOUS PROSECUTION	MEHOTRS'S	1990 3RD EDITION
1589	CONCISES OXFORD DICTIONARY OF CURRENT ENGLISH	H.W. FOWLER & F.G FOWLER (EDS)	1990 8TH EDITION
1590	DIRECT TAXES READY RECKONER (TAXMANN'S)	DR. VINOD K SINGHANIA	1991 14TH EDITION
1591	DIRECT TAXES READY RECKONER (TAXMANN'S)	DR. VINOD K SINGHANIA	1992 14TH EDITION
1592	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-I	C. KAMESHWARA RAO'S	5TH 1992
1593	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-I	C. KAMESHWARA RAO'S	5TH 1992
1594	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-II	C. KAMESHWARA RAO'S	5TH 1992
1595	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-II	C. KAMESHWARA RAO'S	5TH 1992
1596	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-III	C. KAMESHWARA RAO'S	5TH 1992
1597	LAW OF DAMAGES & COMPENSATION WITH LAW OF NEGLIGENCE VOL-III	C. KAMESHWARA RAO'S	5TH 1992
1598	BLACKS LAW DICTIONARY	HENRY COMPBELL BLACK	6TH 1991
1599	BLACKS LAW DICTIONARY	HENRY COMPBELL BLACK	6th 1991
1600	LAW OF DRUGS	S.N KATJU	3RD 1993
1601	LAW OF DRUGS	S.N KATJU	3RD 1993
1602	GUIDE TO DEPTT. ENQUIRIES AGAINST GOVT SERVANT	P.V. RAMAKRISHNA	4TH 1994
1603	DISHONOUR OF CHEQUES	S.N GUPTA	2ND 1994
1604	COMPENDIUM OF LAW FOR DEFENCE SERVICES	S.B. MALIK & R.K MEHRA	1991
1605	CONCISE LAW DICTIONARY	OSBORNS	1996
1606	DISHONOUR OF CHEQUES	S.N GUPTA	3RD 1995
1607	DICORCE LAW AND PROCEDURE	DR. JANAK RAJ JAI	2ND 1996
1608	CONSTITUTION OF DEEDS STATUES	ODGERS	5TH 1996
1609	DICORCE LAW AND PROCEDURE	DR. JANAK RAJ JAI	2ND 1996
1610	CONCISE COMMERCIAL DICTIONARY	R.G OSBORN & S.T GRAMDEGE	1997
1611	DICTIONARY OF LEGAL QUOTATION	SIMON JAMES & CHANTAL STOBINGS	1997
1612	DISCIPLINE OF LAW	LORD DENNING	1993
1613	DUE PROCESS OF LAW	LORD DENNING	1993
1614	JUDICIAL DICTIONARY	AIYER'S	11TH EDITION
1615	DISHONOUR OF CHEQUES	A.N SAHA	1997
1616	CONCISE OXFORD DICTIONARY	FOWLER (ED)	1995
1617	DICTIONARY OF LEGAL QUOTATION	SIMON JAMES & C. STEBBING	1997

S.No	Name of book (title)	Author's Name	Edition
1618	JUDICIAL DICTIONARY	AIYER'S	12TH 1998
1619	DEPARTMENTAL ENQUIRIES AGAINST GOVT. SERVANTS.	EJAZ'S	4TH 1998
1620	LAW RELATING TO DOWERY, DEATH BRIDE, RAPE AND RELATED OFFINCES	PARAS DIWAN	1997
1621	DEARNESS ALLOWENCES (COMPLIATION)	SWAMY	1998
1622	DEARNESS ALLOWENCES (COMPLIATION)	SWAMY	1998
1623	MANUAL ON DISCIPLINE PROCEEDING	SWAMY	7TH 1997
1624	MANUAL ON DISCIPLINE PROCEEDING	SWAMY	7TH 1997
1625	DIRECT TAXES DIGEST VOL-I	TAXMANN	1995
1626	DIRECT TAXES DIGEST VOL-II	TAXMANN	1995
1627	DIRECT TAXES DIGEST VOL-III	TAXMANN	1995
1628	DIRECT TAXES DIGEST VOL-IV	TAXMANN	1995
1629	DIRECT TAXES DIGEST VOL-V	TAXMANN	1995
1630	DIRECT TAXES DIGEST VOL-VI	TAXMANN	1995
1631	DIRECT TAXES DIGEST VOL-VII	TAXMANN	1995
1632	DIRECT TAXES DIGEST VOL-VIII	TAXMANN	1995
1633	DIRECT TAXES DIGEST THREE SE.B	TAXMANN	1995
1634	DOWN MEMORY WANE, THE REVOLUTION, IWIRE	J.REDDY	2000
1635	BLACKS LAW DICTIONARY	BRYAN A GARNER	1999
1636	DEPOSIT INSURANCE AND CREDIT GUARANTEE COOPERATION ACT 1961	BARE ACT	1998
1637	DEPOSIT INSURANCE AND CREDIT GUARANTEE COOPERATION ACT 1962	BARE ACT	1998
1638	DEPOSITORIES ACT,1996	BARE ACT	1998
1639	DEPOSITORIES ACT,1996	BARE ACT	1998
1640	DESIGNS ACT 2000	BARE ACT	2ND 2001
1641	DESIGNS ACT 2000	BARE ACT	2ND 2001
1642	DISSOLUTION OF MUSLIM MARRIAGE ACT 1939	BARE ACT	2001
1643	DISSOLUTION OF MUSLIM MARRIAGE ACT 1939	BARE ACT	2001
1644	INDIAN DIVORCE ACT 1869	BARE ACT	2001
1645	INDIAN DIVORCE ACT 1869	BARE ACT	2001
1646	DOWRY PROHIBITION ACT 1861	BARE ACT	2001
1647	DOWRY PROHIBITION ACT 1861	BARE ACT	2001
1648	DRUGS & COSTMETICS ACT 1840	BARE ACT	2001
1649	DRUGS & COSTMETICS ACT 1840	BARE ACT	2001
1650	DISSOLUTION OF MUSLIM MARRIAGE ACT 1939	BARE ACT	2001
1651	DISSOLUTION OF MUSLIM MARRIAGE ACT 1939	BARE ACT	2001
1652	DISTURBED AREA (SPECIAL COURB) ACT 1976	BARE ACT	2001
1653	DISTURBED AREA (SPECIAL COURB) ACT 1976	BARE ACT	2001
1654	NEW DIMENSIONS OF JUSTICE CHEOPIS	J.S VERMA	2000
1655	STRAUD'S JUDICIAL DICTIONARY (A-F) VOL-I	STROUD	2000
1656	STRAUD'S JUDICIAL DICTIONARY (G-P) VOL-II	STROUD	2000
1657	STRAUD'S JUDICIAL DICTIONARY (Q-Z) VOL-III	STROUD	2000
1658	BLACKS LAW DICTIONARY	BRYAN GARNER (ED)	17TH 1999
1659	BLACKS LAW DICTIONARY	BRYAN GARNER (ED)	17TH 1999
1660	DISHONOUR OF CHEQUES	A.N SAHA	2ND EDITION
1661	MEDICAL DICTIONARY	BUTTERWORM'S	2ND 1999
1662	MEDICAL DICTIONARY	BUTTERWORM'S	2ND 1999

S.No	Name of book (title)	Author's Name	Edition
1663	CONCISE OXFORD DICTIONARY	FOWLER (ED)	2002
1664	MEDICAL DICTIONARY	WEBSTER	2001
1665	MEDICAL DICTIONARY	WEBSTER	2001
1666	DOWRY, DEATH, BRIDE BURNING, RAPE & OTHER RELATED OFFENCES	PARAS DIWAN	2ND 2002
1667	DOWRY, DEATH, BRIDE BURNING, RAPE & OTHER RELATED OFFENCES	PARAS DIWAN	2ND 2002
1668	DISHONOUR OF CHEQUES AND CRIMINAL LIABILITY	C.M. KOTHARI	2002
1669	DISHONOUR OF CHEQUES AND CRIMINAL LIABILITY	C.M. KOTHARI	2002
1670	JUDICIAL DICTIONARY OF WORDS & PHRASES	STROUDS	2000
1671	JUDICIAL DICTIONARY OF WORDS & PHRASES	STROUDS	2000
1672	DUE PROCESS OF LAW	LORD DENNING	1993
1673	DUE PROCESS OF LAW	LORD DENNING	1993
1674	DUE PROCESS OF LAW	LORD DENNING	1993
1675	DISCIPLINE OF LAW	LORD DENNING	1993
1676	DISCIPLINE OF LAW	LORD DENNING	1993
1677	DISCIPLINE OF LAW	LORD DENNING	1993
1678	DEPARTMENTAL ENQUIRIES AGAINST GOVT. SERVANTS.	P.V RAMA KRISHNA	5TH 2001
1679	DEPARTMENTAL ENQUIRIES AGAINST GOVT. SERVANTS.	P.V RAMA KRISHNA	5TH 2001
1680	DRUGS & COSMETICS ACT, 1940	VIJAY MAILK	15TH 2003
1681	DRUGS & COSMETICS ACT, 1941	VIJAY MAILK	15TH 2003
1682	DOWRY PROHIBITATION ACT	BHATNAGAR	4TH 2002
1683	DOWRY PROHIBITATION ACT	BHATNAGAR	5TH 2002
1684	NEW SHORTER OXFORD ENGLISH DICTIONARY VOL-I	OXFORD	1993
1685	NEW SHORTER OXFORD ENGLISH DICTIONARY VOL-II	OXFORD	1993
1686	DEPARTMENTAL ENQUIRIES AGAINST GOVT. SERVANTS.	A.S BHATNAGAR	1999
1687	DEPARTMENTAL ENQUIRIES AGAINST GOVT. SERVANTS.	A.S BHATNAGAR	1999
1688	LAW RELATING TO DAMAGES, CLAIMS & COMPENSATION	S.C MITRA	2003
1689	LAW RELATING TO DAMAGES, CLAIMS & COMPENSATION	S.C MITRA	2003
1690	GUIDE TO DEPTT. ENQUIRIES (5 COPIES)	B.R GUPTA	2004
1691	JUDICIAL DICTIONARY	JUSTICE L.P SINGH	2004
1692	JUDICIAL DICTIONARY	JUSTICE L.P SINGH	2004
1693	DICTIONARY OF LEGAL QUOTATION	JAMES & STEBBINGS	2004
1694	DICTIONARY OF LEGAL QUOTATION	JAMES & STEBBINGS	2004
1695	GUIDE TO DEBT RECOVERY LAW	B.P BANERJEE	2004
1696	GUIDE TO DEBT RECOVERY LAW	B.P BANERJEE	2004
1697	ADVANCED LEARNERS DICTIONARY	CAMBRAGE	2003
1698	LAW OF DAMAGES & COMPENSATION IN 3 VOLS.	KAMESHWARN	6TH 2005
1699	LAW OF DAMAGES & COMPENSATION IN 3 VOLS.	KAMESHWARN	6TH 2005
HEAD -"E"			
1700	Easements in British India, The Law relating to	F. Peacock	1904
1701	Easements in British India, The Law relating to	F. Peacock	1922
1702	Easements and Licences, Case Law on,	H.C. Niblet	1898
1703	Easements, The Law of	J.L. Goddard	1896
1704	Easements and Licences, The Law of,	B.B. Kafiari	1925
1705	Easements and Licences, The Law of,	B.K. Amin and C.G. Sastri	1940
1706	Easements and Licences	K.N. Joshi	1939

S.No	Name of book (title)	Author's Name	Edition
1707	Easements	Gale	1959
1708	Ejectments, Indian Case Law on Vol. I	L. Mukhopadhaya	1914
1709	Ejectments, Indian Case Law on Vol. II	L. Mukhopadhaya	1916
1710	Elections in British India, The Law & Practice of, Vol. I	E.V. Row	1920
1711	Elections in India and Burma, The Law of,	B.K. Khanna	1927
1712	Elections & Election Petitions, Law & Practice of,	Pt. Nanak Chand, Manchanda & Saran	1937
1713	Election Cases Vol. I	H.S. Doabia	1952
1714	Election Cases Vol. II	H.S. Doabia	1955
1715	Election Law, India	P.R. Ramachandra	1957
1716	Election Practice	H.L. Mital	1957
1717	Elections of Election Petitions, Indian	G.L. Srivastav	1957
1718	Elections Parliamentary	A.N. Schofield	1959
1719	Election Cases, Indian	H.S. Doabia	1950
1720	Election Cases, Indian	H.S. Doabia	1950
1721	Elections & Election Petitions, Law of, Vols. I & II	H.S. Doabia	1962
1722	Election Cases	H.S. Doabia	1961
1723	Election Cases	H.S. Doabia	1962
1724	Election Cases	H.S. Doabia	1964
1725	Election Cases	H.S. Doabia	1965
1726	Election Cases	H.S. Doabia	1966
1727	Elections, Indian Law of, Vol. I	G.S.L. Srivastava	1967
1728	Elections, Indian Law of, Vol. II	G.S.L. Srivastava	1967
1729	Election Agent & of a returning Officer, The Powers,	f.R. Parker	1959
1730	Elections, Offences & requires Act, The Indian	C.V. Naidu	1931
1731	Election Law Reports Vol. I	A.N. Aiyar	1951-52
1732	Election Law Reports Vol. II	A.N. Aiyar	1952-53
1733	Election Law Reports Vol. III	A.N. Aiyar	1953
1734	Election Law Reports Vol. IV	A.N. Aiyar	1953
1735	Election Law Reports Vol. V	A.N. Aiyar	1953
1736	Election Law Reports Vol. VI	A.N. Aiyar	1953
1737	Election Law Reports Vol. VII	A.N. Aiyar	1953
1738	Election Law Reports Vol. VIII	A.N. Aiyar	1953
1739	Election Law Reports Vol. IX	A.N. Aiyar	1953-54
1740	Election Law Reports Vol. X	A.N. Aiyar	1954-55
1741	Election Law Reports Vol. XI	A.N. Aiyar	1955-56
1742	Election Law Reports Vol. XII	A.N. Aiyar	1956
1743	Electrical Energy in India, Law relating to	J.W. Mears	1922
1744	Electrical Energy in India, Law relating to	J.W. Mears	1922
1745	Employees Victimization, Law of	S. Chakraverti & S. Charan	1966
1746	Enactments in force in Native States, British(Western. India)	J.M. Macpherson	1900
1747	Enactments in force in Native States, British(Southern. India)	J.M. Macpherson	1900
1748	Enactments in force in Native States, British(Rajputana)	J.M. Macpherson	1899
1749	Enactments in force in Native States, British(Mad. Mys.)	J.M. Macpherson	1900
1750	Enactments in force in Native States, British(Northern. India)	J.M. Macpherson	1891
1751	Encyclopaedia, Britannica Vol. 1	William Benton	1967

S.No	Name of book (title)	Author's Name	Edition
1752	Encyclopaedia, Britannica Vol. 2	William Benton	1967
1753	Encyclopaedia, Britannica Vol. 3	William Benton	1967
1754	Encyclopaedia, Britannica Vol. 4	William Benton	1967
1755	Encyclopaedia, Britannica Vol. 5	William Benton	1967
1756	Encyclopaedia, Britannica Vol. 6	William Benton	1967
1757	Encyclopaedia, Britannica Vol. 7	William Benton	1967
1758	Encyclopaedia, Britannica Vol. 8	William Benton	1967
1759	Encyclopaedia, Britannica Vol. 9	William Benton	1967
1760	Encyclopaedia, Britannica Vol. 10	William Benton	1967
1761	Encyclopaedia, Britannica Vol. 11	William Benton	1967
1762	Encyclopaedia, Britannica Vol. 12	William Benton	1967
1763	Encyclopaedia, Britannica Vol. 13	William Benton	1967
1764	Encyclopaedia, Britannica Vol. 14	William Benton	1967
1765	Encyclopaedia, Britannica Vol. 15	William Benton	1967
1766	Encyclopaedia, Britannica Vol. 16	William Benton	1967
1767	Encyclopaedia, Britannica Vol. 17	William Benton	1967
1768	Encyclopaedia, Britannica Vol. 18	William Benton	1967
1769	Encyclopaedia, Britannica Vol. 19	William Benton	1967
1770	Encyclopaedia, Britannica Vol. 20	William Benton	1967
1771	Encyclopaedia, Britannica Vol. 21	William Benton	1967
1772	Encyclopaedia, Britannica Vol. 22	William Benton	1967
1773	Encyclopaedia, Britannica Vol. 23	William Benton	1967
1774	Encyclopaedia, Britannica Vol. Index	R. Ridgway	1967
1775	Encyclpaedia Vol. 1	R. Ridgway	1931
1776	Encyclpaedia Vol. 2	R. Ridgway	1931
1777	Encyclpaedia Vol. 3	R. Ridgway	1931
1778	Encyclpaedia Vol. 4	R. Ridgway	1931
1779	Encyclpaedia Vol. 5	R. Ridgway	1931
1780	Encyclpaedia Vol. 6	R. Ridgway	1931
1781	Encyclpaedia Vol. 7	R. Ridgway	1931
1782	Encyclpaedia Vol. 8	R. Ridgway	1931
1783	Encyclpaedia Vol. 9	R. Ridgway	1931
1784	Encyclpaedia Vol. 10	R. Ridgway	1931
1785	Encyclpaedia Vol. 11	R. Ridgway	1931
1786	Encyclpaedia Vol. 12	R. Ridgway	1931
1787	Entertainment & Amusement, law relating to places of,	K.V. rao	1938
1788	Equity -Leading Cases Vol. 1	Thomas Sow	1897
1789	Equity -Leading Cases Vol. 2	Thomas Sow	1897
1790	Equity in the Co-operative common Wealth economic	H.S. Jevons	1933
1791	Equity, Principles of,	E.H.T. Snell	1901
1792	Equity, Principles of,	E.H.T. Snell	1939
1793	Essays in the Law	Polllock	1922
1794	Estate Duty in India	Alexander Kinney	1918
1795	Estate duty for the Layman	Govt. of India	1954
1796	Estate duty act, commentaries on,	Shiva Gopal	1959

S.No	Name of book (title)	Author's Name	Edifion
1797	Estoppel, Law of,	M.M. Bigelow	1931
1798	Estoppel	Caspersz	
1799	Evidence, A Treatise on, Vol. 1 to 5	Richmond Rucker	
1800	Evidence, A Treatise on,	Richmond Rucker	1959
1801	Evidence Vol. 1	Vigmore	1940
1802	Evidence Vol. 2	Vigmore	1940
1803	Evidence Vol. 3	Vigmore	1940
1804	Evidence Vol. 4	Vigmore	1940
1805	Evidence Vol. 5	Vigmore	1940
1806	Evidence Vol. 6	Vigmore	1940
1807	Evidence Vol. 7	Vigmore	1940
1808	Evidence Vol. 8	Vigmore	1940
1809	Evidence Vol. 9	Vigmore	1940
1810	Evidence Vol. Index	Vigmore	1940
1811	Evidence, Judicial Vol. 1	J.Bentham	
1812	Evidence, Judicial Vol. 2	J.Bentham	
1813	Evidence, Judicial Vol. 3	J.Bentham	
1814	Evidence, Judicial Vol. 4	J.Bentham	
1815	Evidence, Judicial Vol. 5	J.Bentham	
1816	Evidence, Law of,(In British India)	Woodraffe	1931
1817	Evidence in British India, Law of,	N. Basu	1942
1818	Evidence Act, The Indian, Vol. 1	V.V.C & A.A.R.	1956
1819	Evidence Act, The Indian, Vol. 2	V.V.C & A.A.R.	1956
1820	Evidence Act, The Indian, Vol. 3	V.V.C & A.A.R.	1956
1821	Evidence Act, The Indian, Vol. 4	V.V.C & A.A.R.	1956
1822	Evidence Act, The Indian, Vol. 5	V.V.C & A.A.R.	1956
1823	Evidence Act, The Indian, Vol. 6	V.V.C & A.A.R.	1956
1824	Evidence Act, The Indian, Vol. 7	V.V.C & A.A.R.	1956
1825	Evidence Act, The Indian, Vol. 8	V.V.C & A.A.R.	1956
1826	Evidence Act, The Indian	Cunnin Gham	1908
1827	Evidence, A Treatise on the law of, Vol. 1	Taylor	1920
1828	Evidence, a Treatise on the Law of vol. 2	Taylor	1920
1829	Evidence of India, the Law of,	S.C. Sarkar	1924
1830	Evidence, Law of,(In British India)	M. Monir	1940
1831	Evidence in India and Burma	M.C. & S.C. Sarkar	1946
1832	Evidence Act	S.C. Sarkar	1958
1833	Evidence in India Vol. 1	Woodraffe & Ameer Ali	1962
1834	Evidence in India Vol. 2	Woodraffe & Ameer Ali	1963
1835	Evidence in India Vol. 3	Woodraffe & Ameer Ali	1963
1836	Evidence in India vol. 4	Woodraffe & Ameer Ali	1964
1837	Evidence in India & Pakistan, Law of, Vol. 1	T.L.V. Aiyar	1964
1838	Evidence in India & Pakistan, Law of, Vol. 2	T.L.V. Aiyar	1965
1839	Evidence in India & Pakistan, Law of, Vol. 3	T.L.V. Aiyar	1966
1840	Evidence in India & Pakistan, Law of, Vol. 4	T.L.V. Aiyar	1967
1841	Evidence in India & Pakistan, Law of, Vol. 5	T.L.V. Aiyar	1967

S.No	Name of book (title)	Author's Name	Edition
1842	Evidence in India & Pakistan, Law of, Vol. 6	T.L.V. Aiyar	1967
1843	Evidence in India & Pakistan, Law of, Vol. 3	T.L.V. Aiyar	1966
1844	Evidence in India & Pakistan, Law of, Vol. 4	T.L.V. Aiyar	1966
1845	Evidence in India & Pakistan, Law of, Vol. 5	T.L.V. Aiyar	1967
1846	Evidence in India & Pakistan, Law of, Vol. 6	T.L.V. Aiyar	1967
1847	Evidence of Accomplices vol. II	V. Mitter	1958
1848	Evidence of Accomplices, Confession and,	P.N. Chaudhari	1923
1849	Evidence of Accomplices, Confession and,	P.N. Chaudhari	1923
1850	Evidence, Criminal	Wills	1923
1851	Evidence, Law of Criminal,(in British India)	J.v. Ryan	1912
1852	Evidence, Circumstantial & Hearsay	J.N. Dwivedi	
1853	Evidence, Principles of Circumstantial.	W.R. Donogh	1922
1854	Evidence, Principles of Circumstantial.	Wills	1927
1855	Evidence, the Indian Law of Hearsay	S.A. Yusoof	1927
1856	Evidence, Cases & Statutes on,	Cockle's	1938
1857	Excess Profit Tax Act	A.N. Aiyar	1943
1858	Excise Act, the Punjab	H.R. Bhandari	1916
1859	Excution of Decrees in British India, the Law of,	S.R. Sachar	1926
1860	Excution of Decrees in British India, the Law of, Vol. 1	M. Krishnamachariar	1928
1861	Excution of Decrees in British India, the Law of, Vol. 2	M. Krishnamachariar	1928
1862	Extradition, the Law of,	E. Clarke	1903
1863	Extradition, the Law of,	A.R. Maddiman	1914
1864	Extradition, the Law of,	L. Graham	1927
1865	Evidence Act	Sarkar	1965
1866	Evidence Act	Sarkar	1965
1867	Evidence Act	Sarkar	1965
1868	Evidence Act Vol. 1	C.D. Fields	1970
1869	Easements & Licences	Katiyar	1970
1870	Evidence Act Vol. 2	C.D. Fields	1970
1871	Evidence Act Vol. 3	C.D. Fields	1971
1872	Evidence Act Vol. 4	C.D. Fields	1971
1873	Evidence Act Vol. 5	C.D. Fields	1972
1874	Election Law, Supreme court on, 1952-1966	B.A. Masodkar	1967
1875	Election Law, Supreme court on, 1966-1971	B.A. Masodkar	1972
1876	Essential Commodities Act	Sarjoo Prasad	1972
1877	Election Law, Supreme Court on 1952-1966	B.A. Masodkar	1967
1878	Election Law, Supreme court on, 1952-1966	B.A. Masodkar	1967
1879	Election Law, Supreme court on, 1966-1971	B.A. Masodkar	1972
1880	Election Law, Supreme court on, 1966-1971	B.A. Masodkar	1972
1881	Evidence	Sarkar	1977
1882	Evidence	Sarkar	1977
1883	Evidence	Sarkar	1977
1884	Evidence, Law of, Vol. 1	Woodraffe & Ameer Ali	14th. Ed. 1979
1885	Evidence, Law of , Vol. 1	Woodraffe & Ameer Ali	14th. Ed. 1979
1886	Evidence, Law of, Vol. 2	Woodraffe & Ameer Ali	14th. Ed. 1979

S.No	Name of book (title)	Author's Name	Edition
1887	Evidence, Law of, Vol. 2	Woodraffe & Ameer Ali	14th. Ed. 1979
1888	Easements & Licences	B.B. Katiar	9th. Ed. 1979
1889	Easements & Licences	B.B. Katiar	9th. Ed. 1979
1890	Evidence, Law of, Vol. 3	Woodraffe & Ameer Ali	9th. Ed. 1979
1891	Evidence, Law of, Vol. 3	Woodraffe & Ameer Ali	9th. Ed. 1979
1892	Evidence, Law of, Vol. I	Sarkar	1979
1893	Evidence, Law of, Vol. II	Sarkar	1979
1894	Evidence, Law of, Vol. I	Sarkar	1979
1895	Evidence, Law of , Vol. II	Sarkar	1979
1896	Evidence, Law of, Vol. I	Sarkar	1979
1897	Evidence, Law of, Vol. II	Sarkar	1979
1898	Employer Employee relation	V. Bhaskar Rao	1978
1899	Equity, Snell's Principles of,	R.E. Megarry	27th. Ed.
1900	Evidence, Law of,	Woodraffe & Ameer Ali	14th. Ed. 1979
1901	Evidence, Law of,	Woodraffe & Ameer Ali	14th. Ed. 1979
1902	Employment its term & Conditions	B.R. Ghaiye	1981
1903	Expert Evidence	Field	2nd. Ed. 1980
1904	Essential Commodities Act	S. Prasad	4th. Ed.
1905	Easement Act Vol. I	Sanjiva Row	2nd. Ed. 1980
1906	Easement Act Vol. II	Sanjiva Row	2nd. Ed. 1980
1907	Evidence, Law of, Vol. I	S. Ejaz	1979
1908	Evidence, Law of, Vol. II	S. Ejaz	1979
1909	Essential Commodities Act	S. Row	3rd. 1977
1910	Evidence Act. Vol. I	C.D. Fields	1974
1911	Evidence Act Vol. II	C.D. Fields	1974
1912	Evidence Act Vol. III	C.D. Fields	1974
1913	Evidence Act Vol. IV	C.D. Fields	1974
1914	Evidence Act Vol. V	C.D. Fields	1974
1915	Evidence Act Vol. VI	C.D. Fields	1974
1916	Evidence, Crime Expert	Ejaz Ahmed	3rd. 1986
1917	Essential Commodities Act	S. Prasad	4th. Ed.
1918	Evidence, Law of,	M. Monir	
1919	Evidence Act	Bhabshar Nath	
1920	Essential Commodities , Supreme Court on,	Surindra Malik	
1921	Explosion Act with rules	Vijay malik	
1922	Equity trust & Specific relief	B.M. Gandhi	
1923	English Sentencing system	Sir Ruper Cross	3rd. Ed.
1924	Evidence, Law of,	Phpson	13th. Ed.
1925	Equity, Mordren	R.H. Mandsley	11th. Ed.
1926	Equity, Snell's Principles of,	P.V. Baker	28th. Ed.
1927	Encyclopaedia of Britannica(Macropaedia) Vol. 1	William Benton	15th. Ed.
1928	Encyclopaedia of Britannica(Macropaedia) Vol. 2	William Benton	15th. Ed.
1929	Encyclopaedia of Britannica(Macropaedia) Vol. 3	William Benton	15th. Ed.
1930	Encyclopaedia of Britannica(Macropaedia) Vol. 4	William Benton	15th. Ed.
1931	Encyclopaedia of Britannica(Macropaedia) Vol. 5	William Benton	15th. Ed.

S.No	Name of book (title)	Author's Name	Edition
1932	Encyclopaedia of Britannica(Macropaedia) Vol. 6	William Benton	15th. Ed.
1933	Encyclopaedia of Britannica(Macropaedia) Vol. 7	William Benton	15th. Ed.
1934	Encyclopaedia of Britannica(Macropaedia) Vol. 8	William Benton	15th. Ed.
1935	Encyclopaedia of Britannica(Macropaedia) Vol. 9	William Benton	15th. Ed.
1936	Encyclopaedia of Britannica(Macropaedia) Vol. 10	William Benton	15th. Ed.
1937	Encyclopaedia of Britannica(Macropaedia) Vol. 11	William Benton	15th. Ed.
1938	Encyclopaedia of Britannica(Macropaedia) Vol. 12	William Benton	15th. Ed.
1939	Encyclopaedia of Britannica(Macropaedia) Vol. 13	William Benton	15th. Ed.
1940	Encyclopaedia of Britannica(Macropaedia) Vol. 14	William Benton	15th. Ed.
1941	Encyclopaedia of Britannica(Macropaedia) Vol. 15	William Benton	15th. Ed.
1942	Encyclopaedia of Britannica(Macropaedia) Vol. 16	William Benton	15th. Ed.
1943	Encyclopaedia of Britannica(Macropadeia) Vol. 17	William Benton	15th. Ed.
1944	Encyclopaedia of Britannica(Macropaedia) Vol. 18	William Benton	15th. Ed.
1945	Encyclopaedia of Britannica(Macropaedia) Vol. 19	William Benton	15th. Ed.
1946	Encyclopaedia of Britannica(Micropaedia) Vol. 1	William Benton	15th. Ed.
1947	Encyclopaedia of Britannica(Micropaedia) Vol. 2	William Benton	15th. Ed.
1948	Encyclopaedia of Britannica(Micropaedia) Vol. 3	William Benton	15th. Ed.
1949	Encyclopaedia of Britannica(Micropaedia) Vol. 4	William Benton	15th. Ed.
1950	Encyclopaedia of Britannica(Micropaedia) Vol. 5	William Benton	15th. Ed.
1951	Encyclopaedia of Britannica(Micropaedia) Vol. 6	William Benton	15th. Ed.
1952	Encyclopaedia of Britannica(Micropaedia) Vol. 7	William Benton	15th. Ed.
1953	Encyclopaedia of Britannica(Micropaedia) Vol. 8	William Benton	15th. Ed.
1954	Encyclopaedia of Britannica(Micropaedia) Vol. 9	William Benton	15th. Ed.
1955	Encyclopaedia of Britannica(Micropaedia) Vol. 10	William Benton	15th. Ed.
1956	Encyclopaedia of Britannica(Propaedia)	William Benton	15th. Ed.
1957	Expert Evidence: Medical & Non-Medical	Field	3rd. 1988
1958	Encyclopaedia of Statutory Rules under Central Acts Vol.1	Malik & Manchanda	Old Ed.
1959	Encyclopaedia of Statutory Rules under Central Acts Vol.2	Malik & Manchanda	Old Ed.
1960	Encyclopaedia of Statutory Rules under Central Acts Vol.3	Malik & Manchanda	Old Ed.
1961	Encyclopaedia of Statutory Rules under Central Acts Vol.4	Malik & Manchanda	Old Ed.
1962	Encyclopaedia of Statutory Rules under Central Acts Vol.5	Malik & Manchanda	Old Ed.
1963	Encyclopaedia of Statutory Rules under Central Acts Vol.6	Malik & Manchanda	Old Ed.
1964	Encyclopaedia of Statutory Rules under Central Acts Vol.7	Malik & Manchanda	Old Ed.
1965	Encyclopaedia of Statutory Rules under Central Acts Vol.8	Malik & Manchanda	Old Ed.
1966	Encyclopaedia of Statutory Rules under Central Acts Vol.9	Malik & Manchanda	Old Ed.
1967	Encyclopaedia of Statutory Rules under Central Acts Vol.10	Malik & Manchanda	Old Ed.
1968	Encyclopaedia of Statutory Rules under Central Acts Vol.11	Malik & Manchanda	Old Ed.
1969	Encyclopaedia of Statutory Rules under Central Acts Vol.12	Malik & Manchanda	Old Ed.
1970	Encyclopaedia of Statutory Rules under Central Acts Vol.1	Malik & Manchanda	2nd. Ed.
1971	Encyclopaedia of Statutory Rules under Central Acts Vol.2	Malik & Manchanda	2nd. Ed.
1972	Encyclopaedia of Statutory Rules under Central Acts Vol.3	Malik & Manchanda	2nd. Ed.
1973	Encyclopaedia of Statutory Rules under Central Acts Vol.4	Malik & Manchanda	2nd. Ed.
1974	Encyclopaedia of Statutory Rules under Central Acts Vol.5	Malik & Manchanda	2nd. Ed.
1975	Encyclopaedia of Statutory Rules under Central Acts Vol.6	Malik & Manchanda	2nd. Ed.
1976	Encyclopaedia of Statutory Rules under Central Acts Vol.7	Malik & Manchanda	2nd. Ed.

S.No	Name of book (title)	Author's Name	Edition
1977	Encyclopaedia of Statutory Rules under Central Acts Vol.8	Malik & Manchanda	2nd. Ed
1978	Encyclopaedia of Statutory Rules under Central Acts Vol.9	Malik & Manchanda	2nd. Ed
1979	Encyclopaedia of Statutory Rules under Central Acts Vol.10	Malik & Manchanda	2nd. Ed
1980	Encyclopaedia of Statutory Rules under Central Acts Vol.11	Malik & Manchanda	2nd. Ed
1981	Encyclopaedia of Statutory Rules under Central Acts Vol.12	Malik & Manchanda	2nd. Ed
1982	Encyclopaedia of Statutory Rules under Central Acts Vol.13	Malik & Manchanda	2nd. Ed
1983	Encyclopaedia of Statutory Rules under Central Acts Vol.14	Malik & Manchanda	2nd. Ed
1984	Encyclopaedia of Statutory Rules under Central Acts Vol.15	Malik & Manchanda	2nd. Ed
1985	Encyclopaedia of Statutory Rules under Central Acts Vol.16	Malik & Manchanda	2nd. Ed
1986	Encyclopaedia of Statutory Rules under Central Acts Vol.17	Malik & Manchanda	2nd. Ed
1987	Encyclopaedia of Statutory Rules under Central Acts Vol.18	Malik & Manchanda	2nd. Ed
1988	Encyclopaedia of Statutory Rules under Central Acts Vol.19	Malik & Manchanda	2nd. Ed
1989	Encyclopaedia of Statutory Rules under Central Acts Vol.20	Malik & Manchanda	2nd. Ed
1990	Encyclopaedia of Statutory Rules under Central Acts Vol.21	Malik & Manchanda	2nd. Ed
1991	Encyclopaedia of Statutory Rules under Central Acts Vol.22	Malik & Manchanda	2nd. Ed
1992	Encyclopaedia of Statutory Rules under Central Acts Vol.23	Malik & Manchanda	2nd. Ed
1993	Encyclopaedia of Statutory Rules under Central Acts Vol.24	Malik & Manchanda	2nd. Ed
1994	Encyclopaedia of Statutory Rules under Central Acts Vol.25	Malik & Manchanda	2nd. Ed
1995	Encyclopaedia of Statutory Rules under Central Acts Vol.26	Malik & Manchanda	2nd. Ed
1996	Encyclopaedia of Statutory Rules under Central Acts Vol.27	Malik & Manchanda	2nd. Ed
1997	Encyclopaedia of Statutory Rules under Central Acts Vol.28	Malik & Manchanda	2nd. Ed
1998	Encyclopaedia of Statutory Rules under Central Acts Vol.29	Malik & Manchanda	2nd. Ed
1999	Encyclopaedia of Statutory Rules under Central Acts Vol.30	Malik & Manchanda	2nd. Ed
2000	Encyclopaedia of Statutory Rules under Central Acts Vol.31	Malik & Manchanda	2nd. Ed
2001	Evidence, Principles of Law of,	Avtar Singh	6th. Ed. 1989
2002	Essential Commodities Act	Jai Parkash	7th. Ed. 1988
2003	Evidence, Law of,	Woodraffe & Ameer Ali	15th. Ed. 1989
2004	Encyclopaedia of Narcotic Drugs & Psychotropic Substances	M.L. Mehra	1990
2005	Encyclopaedia, International Vol. I	Harold Wheeler	1992
2006	Encyclopaedia, International Vol. II	Harold Wheeler	1992
2007	Encyclopaedia of Police in India Vol. 1	S.K. Ghosh	1993
2008	Encyclopaedia of Police in India Vol. 1	S.K. Ghosh	1993
2009	Encyclopaedia of Terrorist Law	S. Malik	1993
2010	Encyclopaedia of Terrorist Law	S. Malik	1993
2011	Environment Admisnistration Law & Industrial Vol. 1	Paras Diwan	1993
2012	Environment Admisnistration Law & Industrial Vol. 1	Paras Diwan	1993
2013	Environment Admisnistration Law & Industrial Vol. 2	Paras Diwan	1993
2014	Environment Admisnistration Law & Industrial Vol. 2	Paras Diwan	1993
2015	Environment, Protection & Prevention of Pollution	M.M. Chaturvedi	1993
2016	Environment, Protection & Prevention of Pollution	M.M. Chaturvedi	1993
2017	Expert Evidence: Medical & Non-Medical	Field	3rd. Ed. 1992
2018	Expert Evidence: Medical & Non-Medical	Field	3rd. Ed. 1992
2019	Ethics in the Practice of Law	Geoffrey C. Hazard	1978
2020	Equal Justice & forensic Process	V.R. Krishana Iyer	1986
2021	Equal Justice & forensic Process	V.R. Krishana Iyer	1986

S.No	Name of book (title)	Author's Name	Edition
2022	Environment, & Law	P. Leela Krishan	1992
2023	Environment, & Law	P. Leela Krishan	1992
2024	Essential Commodities Act	S. Prasad	1994
2025	Easement & Licences	B.B. Katiar	11th. Ed. 1994
2026	Electricity Law of India	Akhilleshwar Dayal	1994
2027	Election Law & Practice	Chawla	5th. Ed. 1995
2028	Employees State Insurance : Law & Practice	H.L. Kumar	1995
2029	Employees State Insurance Act	M.R. Mallick	3rd. Ed. 1995
2030	Environment & Pollution Law Manual	Universal's	1996
2031	Environment & Pollution Law Manual	Universal's	1996
2032	Electricity Law Manual	Universal's	1996
2033	Electricity Law Manual	Universal's	1996
2034	Election Cases: Digest on S.C. Full Bench	Arora & Kalra	1996
2035	Environment Law	Simon Ball & Stuard Ball	1996
2036	Environment: Protection & Prevention of Pollution	R.G. Chaturvedi	1996
2037	Evidence, Law of,	Rattan Lal & Dheeraj Lal	19th. Ed. 1997
2038	Environmental Economic revolution	Michael Siluerstein	1995
2039	Election Laws	S.K. Ghosh	3rd. 1997
2040	Equality, Liberty & Property under Constitution	A.M. Bhattacharjee	1997
2041	Evidence, Law of, Vol. 1	Sarkar & Ejaz	1999
2042	Evidence, Law of, Vol. 2	Sarkar & Ejaz	1999
2043	Essential Commodities Act	S. Prasad	5th. Ed. 1998
2044	Elections: Corrupt Practice in,	Hans Raj Jhingta	1996
2045	Easement & Licences, Law of,	B.B. Katiyar	12th. Ed. 1998
2046	Environmental Jurisprudence	Ashok A. Desai	1998
2047	Elections, Law of,	N.P. Chapal Gaonker	2nd. Ed. 1999
2048	Evidence, Law of,	Rattan Lal & Dheeraj Lal	19th. Ed. 1999
2049	Evidence, Law of,	Rattan Lal & Dheeraj Lal	19th. Ed. 1999
2050	Excise Manual: Central	Taxmann	2000
2051	Equity: Snell's	Johan Meghee	30th. Ed. 2000
2052	Evidence : Phipson on,	Phipson	15th. Ed. 2000
2053	Environment: Law & Practice of,	Vikas Vashishth	1990
2054	Electricity Rules, 1956 (Bare Act)	Bare Act	2001
2055	Electricity (supply) Act, 1948	Bare Act	2001
2056	Emigration Act, 1983 With Rules 1983	Bare Act	1993
2057	Essential Commodities Act	Bare Act	2001
2058	Evidence Act: Indian, 1872	Bare Act	2001
2059	Employees Pension Scheme 1995	Bare Act	2001
2060	Employees Provident fund	Bare Act	2000
2061	Employees State Insurance Act	Bare Act	2001
2062	Employment Exchange Act, 1951	Bare Act	2000
2063	Extradition Act, 1962	Bare Act	2001
2064	Explosive Act, 1884 with Rules	Bare Act	2001
2065	Easement Act: Indian	Bare Act	2001
2066	Electricity: Law relating to,	Shiva Gopal	7th. Ed. 2000

S.No	Name of book (title)	Author's Name	Edition
2067	Electricity: Law relating to,	Shiva Gopal	7th. Ed. 2000
2068	Evidence: Law of, Vol. 1	Basu's	6th. Ed. 2001
2069	Evidence: Law of, Vol. 2	Basu's	6th. Ed. 2001
2070	Evidence: Law of, Vol. 3	Basu's	6th. Ed. 2001
2071	Evidence: Law of, Vol. 4	Basu's	6th. Ed. 2001
2072	Essential Commodities Act	Jai Parkash	8th. Ed. 2000
2073	Essential Commodities Act	Jai Parkash	8th. Ed. 2000
2074	Excise Rules & Forms, central	V.S. Datey	2002
2075	Environment Protection in India: Law of,	Rajesh Gupta	1999
2076	Elections Law & Practice	Chawla	7th. Ed. 2002
2077	Election Law & Practice	Chawla	7th. Ed. 2002
2078	Electricity in India: Law of,	Sarkar & Bhatnagar	5th. Ed. 2003
2079	Electricity in India: Law of,	Sarkar & Bhatnagar	5th. Ed. 2003
2080	Essential Commodities Act	Jai Parkash	8th. Ed. 2000
2081	Essential Commodities Act	Jai Parkash	8th. Ed. 2000
2082	Evidence: Law of, Vol. 1	Basu's	7th. Ed. 2003
2083	Evidence: Law of, Vol. 2	Basu's	7th. Ed. 2003
2084	Evidence: Law of, Vol. 3	Basu's	7th. Ed. 2003
2085	Evidence: Law of, Vol. 4	Basu's	7th. Ed. 2003
2086	Evidence: Law of, Vol. 1	Basu's	7th. Ed. 2003
2087	Evidence: Law of, Vol. 2	Basu's	7th. Ed. 2003
2088	Evidence: Law of, Vol. 3	Basu's	7th. Ed. 2003
2089	Evidence: Law of, Vol. 4	Basu's	7th. Ed. 2003
2090	Electricity Laws	Mitra	2002
2091	Electricity Laws	Mitra	2002
2092	Evidence, Law of, Vol. 1	M.L.J	2003
2093	Evidence, Law of, Vol. 2	M.L.J	2003
2094	Estoppel: Law relating to,	C.D. Fields	3rd. Ed. 2003
2095	Essential Commodities Act	S. Prasad	3rd. Ed. 2003
2096	Essential Commodities Act	S. Prasad	3rd. Ed. 2003
2097	Evidence : Law of, Vol. 1	Field	2004
2098	Evidence : Law of, Vol. 2	Field	2004
2099	Evidence : Law of, Vol. 3	Field	2004
2100	Evidence : Law of, Vol. 4	Field	2004
2101	Evidence : Law of, Vol. 5	Field	2004
2102	Evidence : Law of, Vol. 1	Field	2004
2103	Evidence : Law of, Vol. 2	Field	2004
2104	Evidence : Law of, Vol. 3	Field	2004
2105	Evidence : Law of, Vol. 4	Field	2004
2106	Evidence : Law of, Vol. 5	Field	2004
2107	Employees Provident fund	K.D. Srivastava	8th. Ed. 2003
2108	Employees Provident fund	K.D. Srivastava	8th. Ed. 2003
2109	Employees State Insurance Act	K.D. Srivastava	8th. Ed. 2003
2110	Employees State Insurance Act	K.D. Srivastava	8th. Ed. 2003
2111	Employees State Insurance Act	M.R. Mallick	3rd. 1995

S.No	Name of book (title)	Author's Name	Edition
2112	Election Law & Practice	Chawla	8th. Ed. 2004
2113	Election Law & Practice	Chawla	8th. Ed. 2004
2114	Evidence : Principles & Digest Vol. 1	M. Monir	13th. Ed. 2004
2115	Evidence : Principles & Digest Vol. 2	M. Monir	13th. Ed. 2004
2116	Electricity Law : guide to,	Bharucha	4th. Ed. 2004
2117	Electricity Law : guide to,	Bharucha	4th. Ed. 2004
2118	Encyclopaedia of Environment & Pollution Vol. 1	R.S. Bedi	2nd. Ed. 2006
2119	Encyclopaedia of Environment & Pollution Vol. 2	R.S. Bedi	2nd. Ed. 2006
2120	Encyclopaedia on Environment Protection & Pollution Vol.1	Lal	2009
2121	Encyclopaedia on Environment Protection & Pollution Vol.1	Lal	2009
2122	Encyclopaedia on Environment Protection & Pollution Vol.1	Lal	2009
2123	Encyclopaedia on Environment Protection & Pollution Vol.2	Lal	2009
2124	Encyclopaedia on Environment Protection & Pollution Vol.2	Lal	2009
2125	Encyclopaedia on Environment Protection & Pollution Vol.2	Lal	2009
HEAD - "F"			
2126	Factories & Workshops : The Law relating to,	W. Bowstead	1901
2127	Factories Act : The Indian,	P.R. Aiyar	1939
2128	Factories Act	R.N. Dwivedi	1967
2129	Fatal Accidents in India : The law of,	M.M.S. Khan	1939
2130	Federalism : the Pronlem of, Vol. 1	Sobie Mogi	1931
2131	Federalism : the Pronlem of, Vol. 2	Sobie Mogi	1931
2132	Federal India : The making of,	N. Gangulee	1936
2133	Federation : Indian	K.V. Punnaiah	1936
2134	Federal India	K.N. Haksarand & Phikkar	1930
2135	Federal Polity	B.M. Sharma	1931
2136	Financial Administration in British India : The system of,	P,K, Wattal	1923
2137	Finger Prints	Rfrancis Galton	1892
2138	Finger Prints, Classification and Uses of,	Sir E.R. Henry	1913
2139	Fire Insurance : The Law of,	C.J. Bunyon	1906
2140	Five Rivers : The Land of,	Govt. of India	1923
2141	Foreigners in India & the Citizen Laws of India & Pakistan		
2142	Forgeries, Counterfeiting & Cheating	R.L. Gupta	1963
2143	Forms & Procedents : an encyclopaedia of, Vol. 12	Undehill	1907
2144	Forms & Procedents : an encyclopaedia of, Vol. 13	Undehill	1907
2145	Forms & Procedents : an encyclopaedia of, Vol. 14	Undehill	1907
2146	Forms & Procedents : an encyclopaedia of, Vol. 15	Undehill	1907
2147	Forms & Procedents : an encyclopaedia of, Vol. 16	Undehill	1907
2148	Forms & Procedents : an encyclopaedia of, Vol. 17	Undehill	1907
2149	Fraud & Mistake	Kerr	1920
2150	Fraud & Fraudulent transfers in India : The Law of,	D.R. Dhodi	1932
2151	Fraud & Fraudulent transfers in India : The Law of,	D.R. Dhodi	1932
2152	Fraud in Equity	L.A. Sheridan	1956
2153	Fraud & Mistake in Law	Basu	1965
2154	Fraud & Mistake in Law	Basu	1965
2155	Fundamental Rules Explained	A.N. Khosla	1935

S.No	Name of book (title)	Author's Name	Edition
2156	Fatal Accidents Act	R.N. Dwivedi	1967
2157	Forests : The Law of,	B.R. Beotra	1970
2158	Fundamental Rights Cases	Surindra Malik	1973
2159	Factory Act	Krishan Lal	1979
2160	Food Adulteration Act	Capoor	1980
2161	Foreigners & Citizenship : The Law of,	R.NB. Seth	3rd. Ed. 1981
2162	Fatal Accidents	R.N. Dwivedi	2nd. Ed. 1979
2163	Foundation of Pakistan Vol. I	Syed Pirzade	1982
2164	Foundation of Pakistan Vol. II	Syed Pirzade	1982
2165	Freedom & the court Cicial Rights & Liberties in U.S.A		
2166	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-52
2167	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951- 77
2168	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2169	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2170	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2171	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2172	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2173	Food Adulteration & Drugs Casse : Supreme Court on,	Swarn Bhatia	1951-77
2174	Financial Power Rule	P. Muthaswamy	
2175	Food Adulteration Act : Prevention of,	Sethi	10th. Ed.
2176	Food Aduteration Act : Prevention of,	A.P. Mathur	8th. Ed.
2177	Freedom under Law	Sir Alfred Danning	1979
2178	Forests : The Law of,(Central & States)	Beotra's	5th. Ed. 1989
2179	Forests : The Law of,(Central & States)	Beotra's	5th. Ed. 1989
2180	Foreign Exchange : Conservation of,	R.K. Agarawal	1987
2181	Foundamental Rights & directive Principles : Iyer on,	Shailja Chander	1992
2182	Foundamental Rights & directive Principles : Iyer on,	Shailja Chander	1992
2183	Faces of injustice	Judh N. Shklar	1990
2184	Faces of injustice	Judh N. Shklar	1990
2185	Freedom of Information	V.R. Krishana Iyer	1993
2186	Freedom of Information	V.R. Krishana Iyer	1993
2187	First Information Report	P.S. Narayanas	1993
2188	Financial Rules & Regulation	Imtiyaz Hussain	1994
2189	Financial Rules & Regulation	Imtiyaz Hussain	1994
2190	Forensic Ballistics : Law & Principles of,	Gupta	4th. Ed. 1995
2191	Forensic Ballistics : Law & Principles of,	Gupta	4th. Ed. 1995
2192	Foreign Echange Regulation Act 1973	Bare Act	1996
2193	Foreign trade in India : Law relating to,	Subodh Markandey	1997
2194	Fraud & Mistake : Law of,	Demis Lome Mc donnal	1997
2195	Fundamental Rules & Supplement General Rules	Swamy's	3rd. Ed. 1997
2196	Fundamental Rules & Supplement General Rules	Swamy's	3rd. Ed. 1997
2197	Financial Rules : General	Swamy's	17th. Ed.1999
2198	Financial Rules : General	Swamy's	17th. Ed.1999
2199	Forest Law : Commentary on	Srivastva	1998
2200	Family Courts Act, 1984	Bare Act	2001

S.No	Name of book (title)	Author's Name	Edition
2201	Family Courts Act, 1984	Bare Act	2001
2202	Forest Law : Commentary on	Srivastva	2002
2203	Forest Law : Commentary on	Srivastva	2002
2204	Fraud & Mistake : Law of,	Kerr	7th. Ed. 2001
2205	Fraud & Mistake : Law of,	Kerr	7th. Ed. 2001
2206	FIR : Hand Book on,	B.R. Gupta	2004
2207	FIR : Hand Book on,	B.R. Gupta	2004
2208	FIR : Hand Book on,	B.R. Gupta	2004
2209	FIR : Hand Book on,	B.R. Gupta	2004
2210	FIR : Hand Book on,	B.R. Gupta	2004
2211	Fire Arms & Forensic Ballistics	Gaur	2nd. Ed. 2004
2212	Fire Arms & Forensic Ballistics	Gaur	2nd. Ed. 2004
2213	Forensic Science in Criminal Investigation & Trials	B.R. sharma	2003
2214	Forensic Science in Criminal Investigation & Trials	B.R. sharma	2003
2215	Food Adulteration : Prevention of,	Seth & Capoor	4th. Ed. 2005
2216	Food Adulteration : Prevention of,	Seth & Capoor	4th. Ed. 2005

HEAD -"G"

2217	Gaming & Wagering : the Law of,	S.G. Velinker	1922
2218	General Acts & Codes of India : encyclopaedia of, Vol. 1	Bahadur Sapru	1935
2219	General Acts & Codes of India : encyclopaedia of, Vol. 2	Bahadur Sapru	1936
2220	General Acts & Codes of India : encyclopaedia of, Vol. 3	Bahadur Sapru	1936
2221	General Acts & Codes of India : encyclopaedia of, Vol. 4	Bahadur Sapru	1938
2222	General Acts & Codes of India : encyclopaedia of, Vol. 5	Bahadur Sapru	1938
2223	General Acts & Codes of India : encyclopaedia of, Vol. 6	Bahadur Sapru	1939
2224	General Acts & Codes of India : encyclopaedia of, Vol. 7	Bahadur Sapru	1939
2225	General Acts & Codes of India : encyclopaedia of, Vol.8 P.I	Bahadur Sapru	1941
2226	General Acts & Codes of India : encyclopaedia of, Vol.8 P.II	Bahadur Sapru	1941
2227	General Acts & Codes of India : encyclopaedia of, Vol. 9	Bahadur Sapru	1942
2228	General Acts & Codes of India : encyclopaedia of, Vol. 10	Bahadur Sapru	1943
2229	General Acts & Codes of India : encyclopaedia of, Vol. 11	Bahadur Sapru	1943
2230	General Acts & Codes of India : encyclopaedia of, Vol. 12	Bahadur Sapru	1944
2231	General Acts & Codes of India : encyclopaedia of, Vol. 13	Bahadur Sapru	1945
2232	General Acts & Codes of India : encyclopaedia of, Vol. 14	Bahadur Sapru	1945
2233	General Acts & Codes of India : encyclopaedia of, Vol.Supple	Bahadur Sapru	1941
2234	General Clauses Act	V.D. Mahajan	1958
2235	General Knowledge : All Examinations	A.N. Khosla	1946
2236	Gift in British India : Law of	Bimla Charan	1926
2237	Gita - Bhagwat(Persian)	Faize	
2238	Govt. of India Act 1935	G.O.I.	1935
2239	Govt. of India Act 1935	G.O.I.	1935
2240	Govt. of India Act 1935	G.O.I.	1935
2241	Govt. of India Act 1935	C.L. Anand	1936
2242	Govt. of India Act 1935	C.L. Anand	1939
2243	Govt. of India Act 1935	C.L. Anand	1944
2244	Govt of India Bill 1935	G.O.I.	1935

S.No	Name of book (title)	Author's Name	Edition
2245	Govt. of India Bill 1935	G.O.I.	1935
2246	Govt. of India Bill 1935	G.O.I.	1935
2247	Govt. Of British Empire	A.B. Keith	1936
2248	Govt. Servants Cases Vol. 2	A.N. Khosla	1959
2249	Govt. Servant Rules	A.N. Khosla	1936
2250	Governor General in Council : Acts of, Vol. 1(Bengal Regu.)	H.A.B Rattigan	1895
2251	Governor General in Council : Acts of, Vol. 2(Bengal Reg.)	H.A.B Rattigan	1897
2252	Governor General in Council : Acts of, Vol. 3(Bengal Regu.)	H.A.B Rattigan	1899
2253	Governor General in Council : Acts of, Vol. 4(Bengal Regu.)	H.A.B Rattigan	1903
2254	Governor General in Council : Acts of, Vol. 1(Bengal Regu.)	H.A.B Rattigan	1895
2255	Governor General in Council : Acts of, Vol. 2(Bengal Reg.)	H.A.B Rattigan	1897
2256	Governor General in Council : Acts of, Vol. 3(Bengal Regu.)	H.A.B Rattigan	1899
2257	Governor General in Council : Acts of, Vol. 4(Bengal Regu.)	H.A.B Rattigan	1903
2258	Governor General in Council : Unreported General Acts V.1	G.O.I.	1909
2259	Governor General in Council : Unreported General Acts V.2	G.O.I.	1909
2260	Governor General in Council : Unreported General Acts V.3	G.O.I.	1909
2261	Governor General in Council : Unreported General Acts V.4	G.O.I.	1909
2262	Governor General in Council : Unreported General Acts V.5	G.O.I.	1909
2263	Governor General in Council : Unreported General Acts V.6	G.O.I.	1909
2264	Governor General in Council : Unreported General Acts V.7	G.O.I.	1914
2265	Governor General in Council : Unreported General Acts V.8	G.O.I.	1914
2266	Governor General in Council Act(Statutes)	S.D. Chaudhari	1917
2267	Governor General in Council Act(Statutes)	S.D. Chaudhari	1918
2268	Governor General in Council Act(Statutes)	S.D. Chaudhari	1919
2269	Governor General in Council Act(Statutes)	S.D. Chaudhari	1920
2270	Governor General in Council Act(Statutes)	S.D. Chaudhari	1921
2271	Governor General in Council Act(Statutes)	S.D. Chaudhari	1922
2272	Governor General in Council Act(Statutes)	S.D. Chaudhari	1923
2273	Governor General in Council Act(Statutes)	S.D. Chaudhari	1924
2274	Governor General in Council : Unreported General Acts V.1	N.D. Basu	1922
2275	Governor General in Council : Unreported General Acts V.2	N.D. Basu	1923
2276	Governor General in Council : Unreported General Acts V.3	N.D. Basu	1924
2277	Governor General in Council : Unreported General Acts V.4	N.D. Basu	1924
2278	Governor General in Council : Unreported General Acts V.5	N.D. Basu	1925
2279	Governor General in Council : Unreported General Acts V.6	N.D. Basu	1923
2280	Guarantees : Law of,	H.A. De Colyar	1897
2281	Guardians : Law of infants and,	Alexander Kinney	1916
2282	Guardians and Wards Act	P. Banerjee	1931
2283	Guardians and Wards Act	A.C. Ghose	1934
2284	Guardians and Wards Act & Indian Majority Act	M.L. Sachdeva	1938
2285	Guardians and Wards Act & Indian Majority Act	B.B. Mitra	1940
2286	Guardians and Wards Act & Indian Majority Act	M.L. Sachdeva	1942
2287	Guardians and Wards Act & Indian Majority Act	B.B. Mitra	1945
2288	Guardians and Wards Act & Indian Majority Act	M.L. Sachdeva	1962
2289	Guardianship & Procedure : Law of,	P.R. Iyer	1923

S.No	Name of book (title)	Author's Name	Edition
2290	Gulab Singh (In Urdu)	K.M. Panikar	
2291	Gift tax & Wealth Tax	C.A. Gulanikar	1969
2292	Guardian and Wards Act	B.B. Mitra	1969
2293	General Clauses Act	V.D. Mahajan	1972
2294	General Clauses Act	V.D. Mahajan	1972
2295	Glimpses of Skkism & Sikh	Sher Singh Sher	
2296	Gilgit Agencies (1877- 1935)	Amar Singh Chouhan	
2297	General Clauses Act	Swami Kamu's	2nd. Ed.
2298	General Clauses Act	V.D. Mahajan	4th. Ed.
2299	Gathey on Libel and Slander	Philip lewis	
2300	Govt. and Politics of Jammu & Kashmir	Dr. Ghulam Hassan Khan	1988
2301	Govt. and Politics of Jammu & Kashmir	Dr. Ghulam Hassan Khan	1988
2302	Gazette of Kashmir & Ladak	Intelligence Branch	1992
2303	General Clauses Act	Bare Act	1995
2304	Guardian and Wards Act	B.B. Mitra	14th. Ed. 1995
2305	General Clauses Act	N.S. Bindra	9th. Ed. 1997
2306	General Provident Fund Rules	Swamy	22nd. Ed. 1999
2307	General Provident Fund Rules	Swamy	22nd. Ed. 1999
2308	General Provident Fund Rules	Swamy	22nd. Ed. 1999
2309	General Clauses Act	Bare Act	2001
2310	General Clauses Act	Bare Act	2001
2311	Guardian and Wards Act	Bare Act	2001
2312	Guardian and Wards Act	Bare Act	2001
HEAD -"H"			
2313	Hand Writing & detection of Forgery : Identification of,	C.H. Junior	1912
2314	Hastings & Indian States Lord	M.S. Mehta	1930
2315	Hedaya	C. Hamilton	1870
2316	Highways : Law of,	B. Banerjee	1939
2317	Hindi Law Books	J.C.C. Sutherland	1879
2318	Hindi Law Books	J.C.C. Sutherland	1879
2319	Hindu Law of Adoption	G.S. Sastri	1916
2320	Hindi Disposition of Property	K.C. Chakrabarti	1919
2321	Hindu Law of Endowment	Pt. P.N. Saraswati	1897
2322	Hindu Family : the Joint,	K.K. Bhattacharyya	1885
2323	Hindu Family inheritance	A. Rumsey	1877
2324	Hindu Law of inherterce	J. Jolly	1885
2325	Hindu Law of inherterce	P.M. Wynch	1895
2326	Hindu Law of inherterce	P.M. Wynch	1895
2327	Hindu Law Vol. 1	Sir Thomas Strange	1830
2328	Hindu Law Vol. 2	Sir Thomas Strange	1830
2329	Hindu Law		
2330	Hindu Law	J. Bhattacharya	1870
2331	Hindu Law	J. Bhattacharya	1871
2332	Hindu Law	J. Bhattacharya	1893
2333	Hindu Law	W.H. Macnaghten	1894

S.No	Name of book (title)	Author's Name	Edifion
2334	Hindu Law	E.J. Trevelyan	1912
2335	Hindu Law Vol. 1	C.S Ramakrishna	1911
2336	Hindu Law Vol. 2	C.S Ramakrishna	1913
2337	Hindu Law	P.R. Ganapthi	1915
2338	Hindu Code	H.S. Gour	1919
2339	Hindu Code	H.S. Gour	1919
2340	Hindu Law	J.r. Gharpure	1921
2341	Hindu Law	R.N. Sarkar	1936
2342	Hindu Law : Principles of,	D.F.Mulla	1959
2343	Hindu Law : Principles of,	D.F.Mulla	1959
2344	Hindu Law	G.S. Sastri	1940
2345	Hindu Law : Principles of,	D.F.Mulla	1966
2346	Hindu Law : Applicable to Punjab	P.J. Rust	
2347	Hindu Law : Applicable to Punjab	P.J. Rust	
2348	Hindu Law & Usage	C.S. Nair	1914
2349	Hindu Law & Usage	J.D. Mayne	1906
2350	Hindu Law & Usage	V.M.C. Trotter	1922
2351	Hindu Law & Usage	S.S. Iyenga	1938
2352	Hindu Law of Marriage	G.D. Banerjee	1896
2353	Hindu Marriage Act	K.P. Saksena	1958
2354	Hindu Marriage Act	P.S. Bindra	1959
2355	Hindu Marriage Act	P.S. Bindra	1959
2356	Hindu Law of Marriage	S.V. Gupta	1961
2357	Hindu Marriage Act	K.P. Saksena	1962
2358	Hindu & Mahomedan Religious Endowments : Law of,	P.R.G. Iyer	1905
2359	Hindu Women's Estate	B.D. Sirvya	1913
2360	Hindu Women's Rights to Property Act	K.N. Bhaumik	1939
2361	Homicide & Hurt : the Law of,		
2362	Hundis & Negotiable Instruments : the Law of,	C.L. Agarwal	1941
2363	Hindu Law journal Vol. 1	C.S. Ramakrishna	1921
2364	Hindu Law journal Vol. 1	C.S Ramakrishna	1921
2365	Hindu Law journal Vol. 2	C.S Ramakrishna	1922
2366	Hundred Years Calendar	U.C. Bagga	1970
2367	Hindu Law Vol. I	Srinivasaw	1969
2368	Hindu Law Vol. II	Srinivasaw	1969
2369	Hindu Law Vol. III	Srinivasaw	1969
2370	Hindu Law	D.F.Mulla	1970
2371	Hindu Law	D.F.Mulla	1970
2372	Hindu Law	D.F.Mulla	1970
2373	Hindu Law	D.F.Mulla	1970
2374	Human Body on its Wonders & Cares	Reader's Digest	1969
2375	Hindu Law : Supreme Court on,	A.C. Gamkhis	1970
2376	Hundred Years Calendar	U.C. Bagga	1970
2377	Hundred Years Calendar	U.C. Bagga	1970
2378	Hindu Code Vol. 1	H.S. Gour	1973

S.No	Name of book (title)	Author's Name	Edition
2379	Hindu Marriage Act	R.P. Sethi	1974
2380	Hindu Marriage Act	R.P. Sethi	1974
2381	Hindu Law of Marriage & divorce	S.H. Singh Gour	1977
2382	Hindu Law : Mulla's	S.t. Desai	14th. Ed. 1978
2383	Hundis & Negotiable Instruments : the Law of,	Chiranjiva Lal	1972
2384	Hindu Code Vol. III	G.S. Gour	5th. Ed. 1976
2385	Hindu Code Vol. IV	G.S.Gour	5th. Ed. 1976
2386	Hindu Law of Partifion & Income Tax Law	Srinivasan	2nd. Ed. 1976
2387	Hindu Code	Dr. Gian	3rd. Ed. 1980
2388	Hindu Code	Dr. Gian	3rd. Ed. 1980
2389	Handbook on Domestic Enquiry	S.B. Rao	1980
2390	Human Rights & Critique	T.S. Batra	1979
2391	Human Rights : Basic Document on,	Ian Brown Lie	
2392	Hindu Individed Families	Srinivasan	2nd. Ed. 1975
2393	Hindu Code Vol. III	H.S. Gour	5th. Ed. 1976
2394	Hindu Law	D.F.Mulla	15th. Ed. 1982
2395	Hindu Law	D.F.Mulla	15th. Ed. 1982
2396	Hindu Law	D.F.Mulla	15th. Ed. 1982
2397	Human Rights : Law of	V.R. Krishana Iyer	1984
2398	Historical study of Society & Culture in Durdistan	Amar Singh Chohan	
2399	Hindu Marriage Act	Jaypal singh	1983
2400	Hindu Marriage Act	R.P. Sethi	2nd. Ed. 1986
2401	Hindu Marriage Act	R.P. Sethi	2nd. Ed. 1986
2402	Hindu Law	Dr. Tahir Muhmed	1981
2403	Hindu Law	D.F.Mulla	
2404	Handwriting : Identification of & Cross examination	M.K. Mehta	
2405	Hindu Law	Romesh Chandra Nagpal	
2406	Hindu Law	P.N. Chadha	6th. Ed.
2407	Human Rights in the Changing World	Justice E.S. Venkataramiah	1988
2408	Human Rights in the Changing World	Justice E.S. Venkataramiah	1988
2409	High Court of Judicatures at Madras : Original Side Rules	V.R. Ramakrishnan	2nd. Ed. 1988
2410	High Court of Judicatures at Madras : Appellate Side Rules		2nd. Ed. 1988
2411	Hire Purchase Act	Sethi	3rd. Ed. 1989
2412	Hindu Law : Principles of,	D.F.Mulla	2nd. Ed. 1992
2413	Hindu Law : Principles of,	D.F.Mulla	2nd. Ed. 1992
2414	Hindu Code Vol. I	H.S. Gour	6th. Ed. 1992
2415	Hindu Code Vol. I	H.S. Gour	6th. Ed. 1992
2416	High Court Century Silver Jubilee Lucknow		
2417	Hindu Code Vol. II	H.S. Gour	6th. Ed. 1994
2418	Hindu Code Vol. II	H.S. Gour	6th. Ed. 1994
2419	Health Services in J&K (1858- 1947)	Amar Singh Chohan	1994
2420	High Court of J&K Rules,LPA & Election Rules	D.C. Raina, Advocate	1989
2421	High Court of J&K Rules,LPA & Election Rules	D.C. Raina, Advocate	1989
2422	Hindu Law	D.F.Mulla	16th. 1994
2423	Hindu Marriage Act	Bare Act	1996

S.No	Name of book (title)	Author's Name	Edition
2424	History of Kaffaristan	Amar Singh Chohan	1989
2425	History of Kaffaristan	Amar Singh Chohan	1989
2426	Human Rights & Social Justice	Dr. Gokulesh Sharma	
2427	Hindu Law & Usage	Mayne	1996
2428	Hindu Law of Marriage & divorce	Jaspal Singh	1996
2429	Hindu Law of Marriage & divorce	Jaspal Singh	1996
2430	History of Islamic Law	N.J. Coulson	1997
2431	H.R.A. & C.C.A.	Swamy	1999
2432	H.R.A. & C.C.A.	Swamy	1999
2433	House Building Advance Rules	Swamy	1999
2434	House Building Advance Rules	Swamy	1999
2435	Human Rights in India	Iyer	1999
2436	Human Rights & Social Justice	Dr. Gokulesh Sharma	1998
2437	Human Rights ; Protection of,	Awasthi & Kataria	2002
2438	Human Rights ; Protection of,	Awasthi & Kataria	2002
2439	Human Rights ; Protection of,	Awasthi & Kataria	2003
2440	Human Rights ; Protection of,	Awasthi & Kataria	2003
2441	How to study Law	A. Brandey	2003
2442	How to study Law	A. Brandey	2003
2443	Human Rights : Protection of,	Khwaja	2004
2444	Human Rights : Protection of,	Khwaja	2004
2445	Hindu Adoption & Maintenance Act	Bare Act	2000
2446	Hindu Adoption & Maintenance Act	Bare Act	2000
2447	Hindu Marriage Act	Bare Act	2001
2448	Hindu Marriage Act	Bare Act	2001
2449	Hindu Law Vol. 1	D.F.Mulla	17th. Ed. 1999
2450	Hindu Law Vol. 1	D.F.Mulla	17th. Ed. 1999
2451	Hindu Law Vol. 1	D.F.Mulla	17th. Ed. 1999
2452	Hindu Law Vol. 2	D.F.Mulla	17th. Ed. 1999
2453	Hindu Law Vol. 2	D.F.Mulla	17th. Ed. 1999
2454	Hindu Law Vol.2	D.F.Mulla	17th. Ed. 1999
HEAD -"I"			
2455	Impartible Property : The Law of, Vol. 1	J.C. Ghose	1916
2456	Imperial acts		1920
2457	Imperial acts		1921
2458	Income Tax Decisions	P. Hari Rao	1926
2459	Income Tax in India : the Law of,	V.S. Sundaram	1928
2460	Income Tax in India : the Law & Practice	S.M. Sen	1931
2461	Income Tax Act : the Indian	S.M. Das Gupta	1932
2462	Income Tax Act : the Indian Vol. 2	A.N. Aiyar	1939
2463	Income Tax in British India : the Law of, Vol. 1	R.B. Pal	1940
2464	Income Tax in British India : the Law of, Vol. 2	R.B. Pal	1940
2465	Income Tax Act : Indian	S.M. Das Gupta	1941
2466	Income Tax in India : the law & Practice of, Vol. 1	S.C. Manchanda & Iyer	1942
2467	Income Tax Act		1962

S.No	Name of book (title)	Author's Name	Edition
2468	Income Tax Act		1962
2469	Income Tax Act : Treatise on, Vol. 1	Manchanda, Srinivasan & Malik	1962
2470	Income Tax Act : Treatise on, Vol. Supple.	Manchanda, Srinivasan & Malik	1962
2471	Income Tax act : the Indian	A.C.S Iyenger	1947
2472	Income tax : the Law & Practice vol. 1	Kanga & Palkhivala	1963
2473	Income tax : the Law & Practice vol. 2	Kanga & Palkhivala	1963
2474	Income Tax Act	Manchanda, Srinivasan & Malik	1966
2475	Income Tax	A.V. Visvanathaansastri	1922
2476	Income Tax	A.V. Visvanathaansastri	1922
2477	Indian Law	W. Makby	1873
2478	India as I Knew it	M.O. Dwyer	1926
2479	India : the People of,	Sir H. Risley	1908
2480	Indian in 1930-31	G.O.I.	1932
2481	Indian in 19331-32	G.O.I.	1935
2482	Indian States Memoranda on the	G.O.I.	1931
2483	Indian in Transition	D.g. Pole	1932
2484	Indian Cases famous	H.R. Mehta	1964
2485	Indian Penal Code		
2486	Indian Penal Code	S. Swaminadhan	1914
2487	Indian Penal Code(Urdu)	Lal Chand Khosla	1923
2488	India : the Penal Law of,	H.S. Gour	1928
2489	Indian : Penal Law of Vol. 1	H.S. Gour	1928
2490	Indian : Penal Law of Vol. 1	H.S. Gour	1928
2491	Indian : Penal Law of Vol. 2	H.S. Gour	1928
2492	Indian : Penal Law of Vol. 1	H.S. Gour	1928
2493	Indian : Penal Law of Vol. 2	H.S. Gour	1928
2494	Indian Penal Code Vol. 1	Dr. Nand Lal	1929
2495	Indian Penal Code Vol. 2	Dr. Nand Lal	1929
2496	Indian : Penal law of,	G.S. Gour	1936
2497	Indian Penal Code	Dinesh Chandra Roy	1939
2498	Indian Code Vol. 1	G.O.I.	1955
2499	Indian Code Vol. 2	G.O.I.	1956
2500	Indian code Vol. 3	G.O.I.	1956
2501	Indian Code Vol. 4	G.O.I.	1956
2502	Indian Code Vol. 5	G.O.I.	1957
2503	Indian Code Vol. 6	G.O.I.	1958
2504	Indian Code Vol. 7	G.O.I.	1958
2505	India : Penal Law of, Vol. 1	H.S. Gour	1961
2506	India : Penal Law of, Vol. 2	H.S. Gour	1961
2507	India : Penal Law of, Vol. 3	H.S. Gour	1962
2508	Industrial Lbour in India	Panandikar	1933
2509	Industrial Disputes : Law relating to,	V.G. Row	1962
2510	Industrial Law	P.L. Malik	1966
2511	Industrial Dispute act	K.D. Srivastava	1966
2512	Industrial Law : Supreme Court on,	J.K. Soonavala	1966

S.No	Name of book (title)	Author's Name	Edition
2513	Inheritance(Sanskrit)	K.T Bhattacharya	1928
2514	Inheritance(Sanskrit)	R. Bhattacharya	1828
2515	Inheritance : Moohummudan Law of,	A. Rumsey	
2516	Injunctions in british India : Law relating to,	J.G. Woodroffe	1900
2517	Injunctions Law and Practice of,	W.W. Kerr	1927
2518	Injunctions Law and Practice of,	W.W. Kerr	1927
2519	Injunctions in British India: the Principles & Practice of,	N.D. Basu	1934
2520	Injunctions in British India: the Principles & Practice of,	N.D. Basu	1934
2521	Injunctions : treatise on Law of, Vol. 1	C.M. Row	1962
2522	Injunctions : treatise on Law of, Vol. 2	C.M. Row	1963
2523	Insanity & Mental Deficiency	W.G.H.	1921
2524	Insolvency : the Law of,	E.g.D. Brockman	1920
2525	Insolvency & Bankruptcy : Law & Practice in,	K.J. Rustomji	1927
2526	Insolvency Act : the Provincial	A.C. Ghose	1928
2527	Insolvency in British India : Law of,	D.M. Kehirsagar	1928
2528	Insolvency Act : the Provincial	A. Ghose	1936
2529	Insolvency Act : the Provincial	A. Ghose	1940
2530	Insolvency Act : the Provincial	A. Ghose	1940
2531	Istitutes of Narda	J. Jolly	1976
2532	Institutions : Early History of,	H.S. Maine	1897
2533	Insurance : the Law relating to Accident	A.W.B. Welford	1933
2534	Insurance : the Law of,	J.B. Porter	1925
2535	Insurance Law : the Principles of,	N.D. Basu	1940
2536	Insurance : Law of,	B.N. Banerjee	1965
2537	International Code	D.D. Field	1876
2538	International Law : Privates	W.H. Rattiyam	1895
2539	International Law : A treatise on Private,	Johan Westlake	1922
2540	International Law : A treatise on,	W.E. Hall	1924
2541	International Law : A treatise on,	W.E. Hall	1924
2542	International Law	Earl of Birkenhead	1927
2543	International Private Law	W.N. Hibbeert	1927
2544	International Law : A Handbook of Public,	P.H. Winfield	1927
2545	International Law	C.G. Fenwick	1934
2546	International Law : the Principles of,	T.J. Lawrence	1937
2547	International affairs : the Indian Year book of,	C.H. Alexandrowicz	1953
2548	International affairs : the Indian Year book of,	C.H. Alexandrowicz	1953
2549	International Law : a treatise Vol. 1	L. Oppenheim	1960
2550	International Law : a treatise Vol. 2	L. Oppenheim	1960
2551	International Law : Rivers in,	F.J. Berber	1959
2552	International Law : Backward Territory in,	F.M. Lindley	1926
2553	Interpleaders	M. Cababe	1900
2554	Inheritance	S. Srinivasa Aiyar	1911
2555	Inheritance	S. Srinivasa Aiyar	1911
2556	Inheritance	S. Srinivasa Aiyar	1911
2557	Income Tax Act : Current Indian,	P.D. Jain	1969

S.No	Name of book (title)	Author's Name	Edition
2558	Income Tax in India : the Law of, Vol. I	V.S. Sundram	1970
2559	Income Tax in India : the law of, Vol. II	V.S. Sundram	1970
2560	Indian Penal Code Vol. I	D.V.C. & S.A.	1969
2561	Indian Penal Code Vol. II	D.V.C. & S.A.	1969
2562	Indian Penal Code Vol. III	D.V.C. & S.A.	1970
2563	Indian Penal Code Vol. IV	D.V.C. & S.A.	1971
2564	Interpretation of Statutes	Maxwell	1976
2565	Industrial Factory & Labour Code Vol. 1	J. Sethi	1977
2566	Industrial Factory & Labour Code Vol. 2	J. Sethi	1978
2567	Interpretation of Statutes	N.S. Bindra	6th. Ed. 1975
2568	Index to Cases Vol. I	B.L. Goswamy	2nd. Ed. 1976
2569	Index to Cases Vol. II	B.L. Goswamy	2nd. Ed. 1976
2570	Index to Cases Supple. Vol.	B.L. Goswamy	2nd. Ed. 1976
2571	Industrial Law	P.L. Malik	12th. Ed.
2572	Income Tax Cases Vol. I	Srinivasan	1866-1937
2573	Income Tax Cases Vol. II	Srinivasan	1866-1937
2574	Income Tax Cases Vol. III	Srinivasan	1866-1937
2575	Income Tax Cases Vol. IV	Srinivasan	1866-1937
2576	Income Tax Cases Vol. V	Srinivasan	1866-1937
2577	Income Tax Cases Vol. VI	Srinivasan	1866-1937
2578	Income Tax Cases Vol. VII	Srinivasan	1866-1937
2579	Income Tax : Law of , Vol. I	V.S. Sundaram	1978-79
2580	Income Tax : Law of , Vol. I	V.S. Sundaram	1978-79
2581	Income Tax : Law of , Vol. II	V.S. Sundaram	1978-79
2582	Income Tax : Law of , Vol. II	V.S. Sundaram	1978-79
2583	Income Tax : Law of , Vol. III	V.S. Sundaram	1978-79
2584	Injunction : Law of, Vol. 1	S. Row	
2585	Income Tax Cases Vol. VIII	Srinivasan	1886-1937
2586	Industrial Dispute Act Vol. I	Malhotra	3rd. Ed. 1981
2587	Industrial Dispute Act Vol. II	Malhotra	3rd. Ed. 1981
2588	Indian Penal Code Vol. I	Nelson	7th. Ed.
2589	Introduction to the study of law of Constitution	A.V. Decay	1979
2590	Injunction : Law of, Vol. 1	S. Row	5th. Ed. 1980
2591	Injunction : Law of, Vol. II	S. Row	5th. Ed. 1980
2592	Insurance : Law of Employees	R.B. Seth	2nd. Ed.
2593	Identification & discovery : Law of,	R.B. Seth	5th. Ed.
2594	Insurance : Law of, Vol. I	S. Row	3rd. Ed. 1981
2595	Insurance : Law of, Vol. II	S. Row	3rd. Ed. 1981
2596	Interpretation of Statutes	P. Sarath	2nd. Ed. 1981
2597	Income Tax : Law of, Vol. IV	V.S. Sundaram	
2598	Income Tax : Law of, Vol. IV	V.S. Sundaram	
2599	Into Horn Glass	C.K. Kochukoshy	1982
2600	Insurance Law : the Principles of,	Srinivasan	4th. Ed.
2601	Indian Penal Code Vol. II	Nelson	7th. Ed. 1983
2602	Indian Legal System : Crises of,	Upendra Bax	1982

S.No	Name of book (title)	Author's Name	Edition
2603	Indian Justice	V.R. Krishana Iyer	1984
2604	Injunction : Law of, Vol. II	S. Row	1981
2605	Income Tax : Law of, Vol. I	Sampat Yengar	
2606	Income Tax : Law of, Vol. II	Sampat Yengar	
2607	Income Tax : Law of, Vol. III	Sampat Yengar	
2608	Income Tax : Law of, Vol. IV	Sampat Yengar	
2609	Injunction : Law of,	Nelson	2nd. Ed.
2610	Industrial Dispute Act	S.B. Rao	1984
2611	Identification & Expert Opinion	H.D. Trivedi	3rd. Ed.
2612	International Law	Ian Brownlic	3rd. Ed.
2613	International Law : Privates	Cheshire & North	10th. Ed.
2614	Insurance : Personal Accidents and Life,	E.R. Hardy	2nd. Ed.
2615	Insurance Law : General Principles of,	E.R. Hardy	
2616	Income Tax : the Law & Practice of,	Kanga & Palkhivala	
2617	International Law : Air Craft Hyjacking and,	S.K. Agarwal	
2618	Immovable Traffic(Prevention) Act with Rules	B.R. Beotra	4th. Ed. 1988
2619	Industrial Disputes Act : Law of, Vol. I	O.P. Malhotra	4th. Ed. 1985
2620	Industrial Disputes Act : Law of, Vol. II	O.P. Malhotra	4th. Ed. 1985
2621	Industrial Disputes Act : Law of, Supple. Vol.	O.P. Malhotra	4th. Ed. 1985
2622	Income Tax : Law & Practice of, Vol. I	Kanga & Palkhivala	8th. Ed. 1990
2623	Income Tax : Law & Practice of, Vol. II	Kanga & Palkhivala	8th. Ed. 1990
2624	Income Tax in India : Law of, Vol. I	V.S. Sundaram	12th. Ed. 1990
2625	Income Tax in India : Law of, Vol. 2	V.S. Sundaram	12th. Ed. 1990
2626	Insurance in India : Modern Law of,	K.S.N. Murthy & K.v.S. Sarma	2nd. Ed. 1991
2627	Insurance in India : Modern Law of,	K.S.N. Murthy & K.v.S. Sarma	2nd. Ed. 1991
2628	International encyclopaedia of Facts Vol. I	Harold Wheeler	1992
2629	International encyclopaedia of Facts Vol. II	Harold Wheeler	1992
2630	International Disputes Referencer	L.C. Malhotra	1992
2631	International Disputes Referencer		1992
2632	Indian Conveyancer	P.C. Mogha	1992
2633	Indian Conveyancer	P.C. Mogha	1992
2634	Inter- Communal Relations in J&K	Nirmal K. Singh	1991
2635	Inter- Communal Relations in J&K	Nirmal K. Singh	1991
2636	Intellectual Property : Indian Deeds	P.M. Bakshi	1992
2637	Intellectual Property : Indian Deeds	P.M. Bakshi	1992
2638	Injunctions : Law of Vol. 1		7th. Ed. 1994
2639	Injunctions : Law of Vol. 2		7th. Ed. 1994
2640	Interpretation of Statutes	Maxwell	12th. 1993
2641	Interpretation ; Principles of Statutory	G.P. Singh	6th. Ed. 1996
2642	Interpretation ; Principles of Statutory	G.P. Singh	6th. Ed. 1996
2643	Identification of Prisoners act	Bare act	1994
2644	Industrial Dispute act with Rules	Bare act	1996
2645	Insurance Act	Bare act	1996
2646	Interest Act	Bare act	1996
2647	Industrial Dispute Act : Law of, Vol. 1	O.P. Malhotra	5th. Ed. 1998

S.No	Name of book (title)	Author's Name	Edition
2648	Industrial Dispute Act : Law of, Vol. 2	O.P. Malhotra	5th. Ed. 1998
2649	Income Tax Act	Taxmann's	1998
2650	Income Tax Act	Taxmann's	1998
2651	Income Tax Act : Master guide to,	Taxmann's	1998
2652	Income Tax Act : Master guide to,	Taxmann's	1998
2653	Income Tax : Law of, Vol. 1	Acharya & Shuklendra	1998
2654	Income Tax : Law of, Vol. 1	Acharya & Shuklendra	1998
2655	Income Tax : Law of, Vol. 1	Acharya & Shuklendra	1998
2656	Income Tax : Law of, Vol. 2	Acharya & Shuklendra	1998
2657	Income Tax : Law of, Vol. 2	Acharya & Shuklendra	1998
2658	Income Tax : Law of, Vol. 2	Acharya & Shuklendra	1998
2659	Income Tax : Law of, Vol. 3	Acharya & Shuklendra	1998
2660	Income Tax : Law of, Vol. 3	Acharya & Shuklendra	1998
2661	Income Tax : Law of, Vol. 3	Acharya & Shuklendra	1998
2662	Income Tax : Law of, Vol. 4	Acharya & Shuklendra	1998
2663	Income Tax : Law of, Vol. 4	Acharya & Shuklendra	1998
2664	Income Tax : Law of, Vol. 4	Acharya & Shuklendra	1998
2665	Income Tax : Law of, Vol. 5	Acharya & Shuklendra	1998
2666	Income Tax : Law of, Vol. 5	Acharya & Shuklendra	1998
2667	Income Tax : Law of, Vol. 5	Acharya & Shuklendra	1998
2668	Income Tax : Law of, Vol. 6	Acharya & Shuklendra	1998
2669	Income Tax : Law of, Vol. 6	Acharya & Shuklendra	1998
2670	Income Tax : Law of, Vol. 6	Acharya & Shuklendra	1998
2671	Income Tax Laws Vol. 1	Chaturvedi	5th. Ed. 1998
2672	Income Tax Laws Vol. 1	Chaturvedi	5th. Ed. 1998
2673	Income Tax Laws Vol. 1	Chaturvedi	5th. Ed. 1998
2674	Income Tax Laws Vol. 2	Chaturvedi	5th. Ed. 1998
2675	Income Tax Laws Vol. 2	Chaturvedi	5th. Ed. 1998
2676	Income Tax Laws Vol. 2	Chaturvedi	5th. Ed. 1998
2677	Income Tax Rule	Taxmann's	2000
2678	Income Tax Rule	Taxmann's	2000
2679	Income Tax Rule	Taxmann's	2000
2680	Income Tax Rule	Taxmann's	2000
2681	Income Tax Act	Taxmann's	2000
2682	Income Tax Act	Taxmann's	2000
2683	Income Tax Act	Taxmann's	2000
2684	Income Tax Act	Taxmann's	2000
2685	Interpretation of Taxing Statutes	Markandey Katju	2nd. 1998
2686	Insolvency in India : Law of,	Mulla	4th. Ed.1997
2687	Insolvency in India : Law of,	Mulla	4th. Ed. 1997
2688	International Commercial Arbitration & State Immunity	K.I. Vibhute	1999
2689	Intellectual Property : Law & Practice,	Vikas Vashishth	1999
2690	Income tax Act 1961	Bare act	2000
2691	Information technology Act	Bare act	2000
2692	Insecticides Act with rules	Bare act	2000

S.No	Name of book (title)	Author's Name	Edition
2693	Insurance Rules 1939	Bare act	2000
2694	Insurance Act	Bare act	1998
2695	Industrial Law Vol.1	P.L. Malik	18th. Ed. 2001
2696	Industrial Law Vol.1	P.L. Malik	18th. Ed. 2001
2697	Industrial Law Vol.1	P.L. Malik	18th. Ed. 2001
2698	Industrial Law Vol.1	P.L. Malik	18th. Ed. 2001
2699	Industrial Law Vol.2	P.L. Malik	18th. Ed. 2001
2700	Industrial Law Vol.2	P.L. Malik	18th. Ed. 2001
2701	Industrial Law Vol.2	P.L. Malik	18th. Ed. 2001
2702	Industrial Law Vol.2	P.L. Malik	18th. Ed. 2001
2703	Industrial Disputes : Law of, Vol.1	O.P. Malhotra	5th. Ed. 2001
2704	Industrial Disputes : Law of, Vol.1	O.P. Malhotra	5th. Ed. 2001
2705	Industrial Disputes : Law of, Vol.2	O.P. Malhotra	5th. Ed. 2001
2706	Industrial Disputes : Law of, Vol.2	O.P. Malhotra	5th. Ed. 2001
2707	Injunction : Law of,	Nelson	4th. Ed. 2001
2708	Injunction : Law of,	Nelson	4th. Ed. 2001
2709	International Law & Human Rights	H.D. Agarwal	2002
2710	International Law & Human Rights	H.D. Agarwal	2002
2711	Insurance Law : Principles of,	M.N. Srinivasan	7th. Ed. 2002
2712	Insurance Law : Principles of,	M.N. Srinivasan	7th. Ed. 2002
2713	Injunction : Law of,	Nelson	4th. Ed. 2002
2714	Injunction : Law of,	Nelson	4th. Ed. 2002
2715	Interpretation of Statutes	Bindra	9th. Ed. 2002
2716	Interpretation of Statutes	Bindra	9th. Ed. 2002
2717	Injunction : Law relating to,	Prabir Basu	2nd. Ed. 1998
2718	Injunction : Law relating to,	Prabir Basu	2nd. Ed. 1998
2719	Intellectual Property Law in India	P.S. Naryan	2001
2720	Intellectual Property Law in India	P.S. Naryan	2001
2721	Industrial & Labour Laws Vol.1	Sachdeva	3rd. Ed. 2003
2722	Industrial & Labour Laws Vol.1	Sachdeva	3rd. Ed. 2003
2723	Industrial & Labour Laws Vol.2	Sachdeva	3rd. Ed. 2003
2724	Industrial & Labour Laws Vol.2	Sachdeva	3rd. Ed. 2003
2725	Income Tax Act	Bharat	12th. Ed. 2003
2726	Income Tax Act	Bharat	12th. Ed. 2003
2727	Income Tax Rule	Bharat	12th. Ed. 2003
2728	Income Tax Rule	Bharat	12th. Ed. 2003
2729	Intellectual Property rights (Complete referencer) V.1	Ashok Soni	2003
2730	Intellectual Property rights (Complete referencer) V.1	Ashok Soni	2003
2731	Intellectual Property rights (Complete referencer) V.2	Ashok Soni	2003
2732	Intellectual Property rights (Complete referencer) V.2	Ashok Soni	2003
2733	Islamic Law & Judiciary	Tanzeem Fatima	2003
2734	Islamic Law & Judiciary	Tanzeem Fatima	2003
2735	Information Technology : Hand Book on,	B.R. gupta	2004
2736	Information Technology : Hand Book on,	B.R. gupta	2004
2737	Islam in Kashmir	Mohd. Ashraf Wani	2004

S.No	Name of book (title)	Author's Name	Edition
2738	Islam in Kashmir	Mohd. Ashraf Wani	2004
2739	Income Tax : Law & Practice of, Vol. 1	Palkiwala	9th. Ed. 2004
2740	Income Tax : Law & Practice of, Vol. 2	Palkiwala	9th. Ed. 2004
2741	Insurance Law : Principles of,	M.N. Srinivasan	7th. Ed. 2004
2742	Insurance Law : Principles of,	M.N. Srinivasan	7th. Ed. 2004
2743	Intellectual Property Cases & Material on,	W.R. Cornish	2nd. Ed. 2004
2744	Intellectual Property Cases & Material on,	W.R. Cornish	2nd. Ed. 2004
2745	Injunction : Law of,	Nelson	4th. Ed. 2005
2746	Injunction : Law of,	Nelson	4th. Ed. 2005
2747	International Law	Shaw	5th. Ed. 2002
2748	Interpretation : Principles of Statutory,	G.P. Singh	10th. Ed. 2006
2749	Information : Right to,	Redney d. Ryder	2006
2750	Income Tax on Salaries, 2006	Swamy	2007
HEAD -"J"			
2751	Joint stock companies : the Law relating to,	P.L. Simonson	1902
2752	Joint stock companies : the Law of,	J.W. Smith	1902
2753	Joint stock companies,formation,management & winding up		1925
2754	Journalist: fifty years as a,	M.R. Saraf	1967
2755	Judge Thought : what the,	E.A. Parry	1923
2756	Judgement : Foreign	E.T. Piggot	1884
2757	Judgements of Judge young	B. Behari	1934
2758	Jurisdiction, Revision & Extraordinary	Cecil Walsh	1918
2759	Jurisdiction, Foreign Judgements Part 1	F. Piggot	1908
2760	Jurisdiction, Foreign Judgements Part 3	F. Piggot	1910
2761	Judicial & quasi Judicial Proceedings	Ramakrishna Rao	1967
2762	Judicial Officers : Instructions to,	Chief Court of Punjab	1910
2763	Judicial Officers : Instructions to,	Chief Court of Punjab	1910
2764	Judicial review in the English speaking World	E. Mc Whinny	1960
2765	Jurisdiction : Consular	F. Piggot	1907
2766	Jurisprudence Vol. 1	Austin	1879
2767	Jurisprudence Vol. 2	Austin	1979
2768	Jurisprudence	W.H. Rattigan	1892
2769	Jurisprudence	Salmond	1924
2770	Jurisprudence	Holland	1924
2771	Jurisprudence and International Law : Srudies in,	S.C. Chakrabarti	1925
2772	Jurisprudence	W.N. Hibbert	1932
2773	Jurisprudence	Salmond	1937
2774	Jurisprudence	E.W. Petterson	1963
2775	Jurisprudence : Medical, Vol. 1	Taylor	1894
2776	Jurisprudence : Medical, Vol. 2	Taylor	1894
2777	Jurisprudence : Medical	I.B. Lyon	1904
2778	Jurisprudence : Medical	J.B. Gibbon	1904
2779	Jurisprudence : Medical	I.B. Lyon	1921
2780	Jurisprudence & Toxicology : Medical	J.P. Modi	1924
2781	Jurisprudence : Medical	S. Smith	1928

S.No	Name of book (title)	Author's Name	Edition
2782	Jurisprudence : Medical	T.F. Dwens	1935
2783	Jurisprudence & Toxicology : Medical	J.P. Modi	1940
2784	Jurisprudence & Toxicology : Medical	J.P. Modi	1945
2785	Jurisprudence & Toxicology : Medical	J.P. Modi	1961
2786	Jurisprudence & Toxicology : Medical	J.P. Modi	1965
2787	Jurisprudence : Medical	R.M. Jhala	1966
2788	Jurisprudence : Historical	G.C. Lee	1911
2789	Jurisprudence : Historical vol. 2	P. Vinogradoff	1922
2790	Jurisprudence : the general Principles of Hindu	P.N. Sen	1918
2791	Jurisprudence : Muhammadan	Abdur Rahim	1911
2792	Jurisprudence : Ballistic & fire arms	R.L. Gupta	1964
2793	Jurisprudence : Ballistic & fire arms	R.L. Gupta	1964
2794	Jurisprudence : Private International	J.A. Foote	1914
2795	Jurisprudence : the Science of,	W.H. Rattigan	1899
2796	Jurisprudence & Conflict of Law	F. Harrison	1919
2797	Jurist of the World : Great,	J. Macdonell	1913
2798	Juristic Psychology	P.C. Bose	1917
2799	Justice English	Solintor	1932
2800	Justice : the Riddle of,	James Mulligan	1924
2801	Justiman : the Institutes of,	T.C. Sandar	1922
2802	Jurisprudence : Medical	R.H. Jhala	1969
2803	Judicial review & Legislation	V.S. Deshpande	1977
2804	jurisprudence	Deas	1976
2805	Judges's Miscellany	Hidayat Ullah	
2806	Justice and Discrimination	H. Goldman	
2807	Jurisprudence oxfore essays in	A.W. simpron	1973
2808	Justice soul	David Miller	
2809	Judicialry By Govt.	Rozl Berger	
2810	Judicial Administration in ancient India	Birendra Nath	1979
2811	Jurisprudence : Medical	N.J. Modi	
2812	Jurisprudence(Medical) & toxicology	Bernard Knight	1987
2813	Judge;s Miscellany	Hidayat Ullah	
2814	Judge;s Miscellany	Hidayat Ullah	
2815	Jurisprudence : Medical	Jhala	4th. Ed.
2816	Justice in the welfare state	Harry Street	2nd. Ed.
2817	Jurisprudence : Bibliography,	Dias	3rd. Ed.
2818	Judicial review of Administrative action	J.M. Evans	4th. Ed.
2819	Judicial system of India & some foreign Contries	H.P. Dubey	
2820	Justice in the welfare state	Harry Street	2nd. Ed.
2821	J&K Sales Tax Levies & Exemptions	Subash & Kamal Kishore	1989
2822	J&K Sales Tax Levies & Exemptions	Subash & Kamal Kishore	1989
2823	J&K Sales Tax Levies & Exemptions	Subash & Kamal Kishore	1989
2824	J&K Sales Tax Levies & Exemptions	Subash & Kamal Kishore	1989
2825	J&K Sales Tax Levies & Exemptions	Subash & Kamal Kishore	1989
2826	J&K : Political & Constitutional Development of,	Ramakrishan Koul Bhat	1984

S.No	Name of book (title)	Author's Name	Edition
2827	J&K Law Digest Vol. I 1922-1980 (A_C)- 5 copies	H.L. Bhagotra & Choudhary	
2828	J&K Law Digest Vol. II 1922-1980(D-O)- 5 copies	H.L. Bhagotra & Choudhary	
2829	J&K Law Digest Vol. III 1922-1980(P-W)- 5 copies	H.L. Bhagotra & Choudhary	
2830	J&K Law Digest Vol. IV 1981-86 - 5 copies	H.L. Bhagotra & Choudhary	
2831	J&K Law Digest Vol. V 1986-1991 - 5 copies	H.L. Bhagotra & Choudhary	
2832	J&K Law Digest Vol. VI 1991- 1997-5 copies	H.L. Bhagotra & Choudhary	
2833	J&K Law Digest Vol. VII 1998-2002 - 5 copies	H.L. Bhagotra & Choudhary	
2834	Judiciary : Indian	Pannulal dhar	1993
2835	Judiciary on Trial	B.R. Sharma	1989
2836	Jawahar Lal Nehru & National affairs	O.P. Ralhan	1993
2837	Judging Judges	Simon Lee	1988
2838	Judging Judges	Simon Lee	1998
2839	Judicial Discretion	Aharon Barak	1989
2840	Justice & Modern Moral Philosophy	Jeffrey Reiman	1990
2841	Justice & Modern Moral Philosophy	Jeffrey Reiman	1990
2842	Justice at Crossroads	V.R. Krishna Iyer	1992
2843	Justice at Crossroads	V.R. Krishna Iyer	1992
2844	Judgements & How to write them	S.D.Singh	3rd. Ed. 1993
2845	Jurisprudence & Legal theory	G.C. Venkatasubbara	1993
2846	Justice in International law	Stephen M. Schwebll	1994
2847	Judicial Review & Law of Constitution	Syliva Snow	1995
2848	Judicial Process : Nature of,	Benjamin	1995
2849	Jurisprudence : Bodenheimer's	Edger Bodenheimer	1996
2850	Jurisprudence	Salmond	12th. Ed. 1995
2851	J&K Political & Constitutional Development	Justice Jaswant Singh	1996
2852	Judicial Process : Nature of,	Benjamin	1995
2853	Jurisprudence : the philosophy of modern law	Bodehn Einer	1995
2854	Judicial Review & Law of Constitution	Syliva Snow	1996
2855	Judicial Dictionary	Aiyar	11th. Ed. 1997
2856	Judicial Dictionary	Aiyar	12th. Ed. 1998
2857	Jurisprudence & Socio-Economic Justice in India: Principle,	Paramjit s. Jaswal	1996
2858	Judicial Review : Principles of,	De Smith	1999
2859	Judicial Review : Principles of,	De Smith	1999
2860	J&K Police Manual Vol. 1	Govt. Publication	2000
2861	J&K Police Manual Vol. 1	Govt. Publication	2000
2862	Jurisprudence : Legal Theory	V.D. Mahajan	5th. Ed. 2001
2863	Jurisprudence : Legal Theory	V.D. Mahajan	5th. Ed. 2001
2864	JK Crimal Laws	B.R. Gupta	2002
2865	JK Crimal Laws	B.R. Gupta	2002
2866	Juvenile Justice Act, 1986	Kum-Kum Rai	2001
2867	Juvenile Justice Act, 1986	Kum-Kum Rai	2001
2868	JK Criminal Major Acts (five copies)	B.R. Gupta	2004
2869	J&K Jail Manual	Govt. Publication	2000
2870	J&K Jail Manual	Govt. Publication	2000
2871	Judges & Judicial Accountability	Cyrus Des K. Chandra	2nd. Ed. 2005

S.No	Name of book (title)	Author's Name	Edition
2872	Justice : Machinery of,	Jackson	2005
HEAD -"L"			
2873	Labour Code : Current Central Vol. I	J.D. Jain & P.D. Jain	1958
2874	Labour Code : Current Central Vol. II	J.D. Jain & P.D. Jain	1958
2875	Land Acquisition & compensation the Law of compulsory,	S.G. Veliker	1924
2876	Land Acquisition Act	H. Beverly	1926
2877	Land Acquisition Act	A. Ghosh	1930
2878	Land : Compulsory Acquisition of,	Om Parkash	1942
2879	Land : Compulsory Acquisition of,	Om Parkash	1946
2880	Land Acquisition & compensation : Law of, Vol 1	V.G. Ramchandran	1960
2881	Land Acquisition & compensation : Law of, Vol 2	V.G. Ramchandran	1960
2882	Land Problems of India	R.K. Mukerjee	1933
2883	Land Law of Bengal	S.C. Mitra	1898
2884	Land Revenue Act : the Punjab	Beni Parshad	1913
2885	Land Revenue Act : the Punjab	M.L. Bhatnagar	1927
2886	Land Revenue & Tenancy in Punjab: law of,	H.C. Mital	1931
2887	Land Revenue Act : the Punjab	H.C. Mital	1936
2888	Land Revenue Act : the Punjab	O.P. Aggarwal	1940
2889	Land Revenue Act : the Punjab	O.P. Aggarwal	1963
2890	Land Revenue Act : U.P.	M.L. Aggarwal	1936
2891	Land Lord & tenant : Law of,	Woodfall	1898
2892	Land Lord & tenant : Law of,	Woodfall	1939
2893	Land Lord & tenant : Law of,	W.M. Fawcett	1900
2894	Land & Water : the Law of,	B.B. Mitra	1934
2895	Latin Maxims & Phrases : A collection of,	J.N. Cotterell	1913
2896	Law commission : Report of the India	Commission	1879
2897	Law Commission of India Vol. 1	G.O.I	1958
2898	Law Commission of India Vol. 2	G.O.I	1958
2899	Law Commission of India Vol. 3	G.O.I	1964
2900	Law Companion : Students Vol. 1		1904
2901	Law Companion : Students Vol. 2		1905
2902	Law Companion : Students Vol. 3		1901
2903	Law Companion : Students Vol. Supple.		1904
2904	Law - Lexicon	Wharton	1892
2905	Law - Lexicon	Wharton	1955
2906	Law Liberty & Social Justice	P.B Gagentragadkar	1965
2907	Law Making : the Mechanics of,	C. Ilbert	1914
2908	Law in the making	C.K. Allen	1927
2909	Lawyer etiquette	S.K. Shangloo	1962
2910	Lawyer : the Professional ideals of the,	H.W. Jessup	1925
2911	Lawyer's referencer, Civil Punjab record Vol. 1	T.A. Venkasawmy	1918
2912	Lawyer's referencer, Civil Punjab record Vol. 2	T.A. Venkasawmy	1918
2913	Lawyer's referencer, Civil Punjab record Vol. 3	T.A. Venkasawmy	1918
2914	Legal Companion, Share holders ,Directors etc.	F.B. Palmer	1903
2915	Legal Essays	G.G. Alexander	1926

S.No	Name of book (title)	Author's Name	Edition
2916	Legal Glossary	G.O.J	
2917	Legal Hand Book	Decon	
2918	Legal Introduction L cordinal Rules of,	Edward Beal	1924
2919	Legal Maxims	U.G. Milter	1914
2920	Legal Maxims : A Selection of,	H. Broom	1924
2921	Legal Maxims : A Selection of,	H. Broom	1939
2922	Legal necessities & obligation : the law of,	H.D. Chatterjee	1910
2923	Legal Practioners in British India : the Law of	H.C. Sinha	1922
2924	Legal Practioners act	K.C. Chakravarti	1927
2925	Legal Practioners in India : the Law of,	R.L. Anand	1933
2926	Legal System of england	J.E.G. Montmorency	1928
2927	Legislative Methods and forms	C. Ilbert	1901
2928	Legistation : Theory of.	R. Hilderth	1904
2929	League of Nations	F. Pollock	1922
2930	Libel and Slander Law & Practice of,	C. Gatley	1924
2931	Libel and Slander : Principles & Practic of,	H. Frasher	1925
2932	Life Premium Calculation Primer	H.M. Cook	1939
2933	Light & Air : the Law of,	A.A. Hudson & A. Inman	1905
2934	Limitation : the Law of,	K.J. Rustomji	1927
2935	Limitation : the Law of,	K.J. Rustomji	1927
2936	Limitation : the Law of,	K.J. Rustomji	1927
2937	Limitation : the Law of,	K.J. Rustomji	1927
2938	Limitation : the Law of,	K.J. Rustomji	1927
2939	Limitation : the Law of, Supple.	K.J. Rustomji	1930
2940	Limitation Act : Indian	H.C. Mitra	1938
2941	Limitation Act : Indian	H.C. Mitra	1938
2942	Limitation & Adverse Possession : the Law of, Vol. 1	K.J. Rustomji	1938
2943	Limitation & Adverse Possession : the Law of, Vol. 2	K.J. Rustomji	1938
2944	Limitation Act : Indian, Vol. 1	V.V.C & K.N.A.R	1942
2945	Limitation Act : Indian, Vol. 2	V.V.C & K.N.A.R	1942
2946	Limitation Act : Indian, Vol. 3	V.V.C & K.N.A.R	1942
2947	Limitation Act : Indain, Vol. 1	V.V.C & K.N.A.R	1942
2948	Limitation Act : Indian, Vol. 2	V.V.C & K.N.A.R	1942
2949	Limitation Act : Indian, Vol. 3	V.V.C & K.N.A.R	1942
2950	Limitation Act : Indian	H.C. Mitra	1959
2951	Limitation Act Vol. 1	D.V.C. & S.A.R	1964
2952	Limitation Act Vol. 1	D.V.C. & S.A.R	1964
2953	Limitation Act Vol. 2	D.V.C. & S.A.R	1964
2954	Limitation Act Vol. 2	D.V.C. & S.A.R	1964
2955	Limitation Act vol. 1	S. Row	1964
2956	Limitation Act Vol. 2	S. Row	1965
2957	Limitation Act	R. Mitra	1964
2958	Limitation of Actions	Michael Frank	1959
2959	Liquidators, Powers & duties of a,	B.A.W. Halt	1953
2960	Limitation Act	R. Mitra	1967

S.No	Name of book (title)	Author's Name	Edition
2961	Limitation Act	R. Mitra	1967
2962	Limitation Act	R. Mitra	1967
2963	Land Lord & Tenant : Supreme Court on,	H.L. Sariau & K.L. Pandit	
2964	Lexicon Law Vol. I	Venkataramaiya	1971
2965	Lexicon Law Vol. II	Venkataramaiya	1971
2966	Limitation Act	D.D. Sethi	1972
2967	Land Acquisition & Compensation Vol. 1	V.G. Ramchandran	1973
2968	Land Acquisition & compensation Vol. 2	V.G. Ramchandran	1973
2969	Law of Leases & Licences	T.P. Mukerjee	1975
2970	Limitation Act	R. Mitra	3rd. 1978
2971	Law of Lexicon Vol. 1	Justice M.C. Desai	2nd. 1978
2972	Law of Land Acquisition Vol. 1	Sanjiva Row	6th. 1978
2973	Law of Land Acquisition Vol. 1	Sanjiva Row	6th. 1978
2974	Law of Land Acquisition Vol. 2	Sanjiva Row	6th. 1978
2975	Law of Land Acquisition Vol. 2	Sanjiva Row	6th. 1978
2976	Law Lexicon & Legal Maxim Vol. II	Venkataramaiya	
2977	Law Lexicon & Legal Maxim Vol. III	Venkataramaiya	
2978	Law of Land	Charles Rambar	
2979	Limitation Act	R. Mitra	4th. 1981
2980	Labour Manual Vol. I	Jagdish Lal	5th. 1981
2981	Labour Manual Vol. II	Jagdish Lal	5th. 1981
2982	Law Lexicon Vol. III	Venkataramaiya	1982
2983	Law Lexicon Vol. IV	Venkataramaiya	1983
2984	Law & Procedure of meeting	Methew Moore	1979
2985	Legal Glossary	J.L. Bhargava	
2986	Law Encyclopaedia Vol. I	Rajesh Kumar	
2987	Law Encyclopaedia Vol. II	Rajesh Kumar	
2988	Law Encyclopaedia Vol. III	Rajesh Kumar	
2989	Land Perform promise & Performance	M.L. shrimal	1985
2990	Law of Land Acquisition & compensation Act Vol. I	V.G. Ramchandran	6th. Ed.
2991	Law of Land Acquisition & compensation Act Vol. II	V.G. Ramchandran	6th. Ed.
2992	Law of Lexicon Legal Maxims Vol. 1		2nd. Ed.
2993	Law of Lexicon Legal Maxims Vol. 1I		2nd. Ed.
2994	Law of Lexicon Legal Maxims Vol. 1II		2nd. Ed.
2995	Law of Lexicon Legal Maxims Vol. 1V		2nd. Ed.
2996	Law of Limitation Vol. I	V.G. Ramchandran	1983
2997	Law of Limitation Vol. II	V.G. Ramchandran	1983
2998	Law of Limitation Vol. III	V.G. Ramchandran	1983
2999	Limitation Act	R. Mitra	4th. Ed.
3000	Liberty Law & Justice	Sir Norman Anderson	
3001	Law of Deprivation of Liberty	Fred Cohen	
3002	Law of Encyclopaedia Vol. IV	Rajesh Kumar	
3003	Land Acquisition & Compensation Vol. I	Sanjiva Row	7th. 1984
3004	Land Acquisition & Compensation Vol. II	Sanjiva Row	7th. 1984
3005	Labour Law : Manual Vol. 1	Jagdish Lal	3rd. 1990

S.No	Name of book (title)	Author's Name	Edition
3006	Labour Law : Manual Vol. 2	Jagdish Lal	3rd. 1990
3007	Law of Limitation Vol. I	V.G. Ramchandran	1985
3008	Law of Limitation Vol. I	V.G. Ramchandran	1985
3009	Law of Limitation Vol. II	V.G. Ramchandran	1985
3010	Law of Limitation Vol. II	V.G. Ramchandran	1985
3011	Law of Limitation Vol. III	V.G. Ramchandran	1985
3012	Law of Limitation Vol. III	V.G. Ramchandran	1985
3013	Law Versus Justice	V.R. Krishana Iyer	1989
3014	Liberty Automation	Muhammad Riaz	1992
3015	Library Science : Anmol ' dictionary	R.N. Chopra	1990
3016	Leaves from my Liberty : An English Authology	Lord Denning	1986
3017	Landmarks in the Law	Lord Denning	1993
3018	Law and religious	V.R. Krishana Iyer	1984
3019	Law and religious	V.R. Krishana Iyer	1984
3020	Law Versus Justice	V.R. Krishana Iyer	1989
3021	Law Lawyers & Justice	V.R. Krishana Iyer	1989
3022	Law Lawyers & Justice	V.R. Krishana Iyer	1989
3023	Law and Urban Poor in India	V.R. Krishana Iyer	1988
3024	Law and Urban Poor in India	V.R. Krishana Iyer	1988
3025	Liberty and Corruption	Upendra Baxi	1989
3026	Liberty and Corruption	Upendra Baxi	1989
3027	Law and environment	P. Leelakrishan	1992
3028	Law and environment	P. Leelakrishan	1992
3029	Legal & Constitutional history of India Vol. I	M. Rama Jois	1990
3030	Legal & Constitutional history of India Vol. II	M. Rama Jois	1990
3031	Land Acquisition Act,1884	Bare Act	1995
3032	Labour Problems & Remedies	H.L.Kumar	7th. 1997
3033	Labour Law : What everybody should know about,	H.L.Kumar	1997
3034	Law and Orders	Carleton Kemp Allen	3rd. 1997
3035	Labour Law : Checklist, obligation of employees under,	H.L.Kumar	1997
3036	Leadership without easy answers	Ronal A. Heitfelz	
3037	Law Lexicon : Pocket	A.W Motion	1996
3038	Latin Maxims	P. G. Osborn	1997
3039	Latin Lawyers Lawful Occasions	Andrew Lothim	1996
3040	Law of Lexicon with Legal Maxims Vol. 1	Venkataramaiya	1998
3041	Law of Lexicon with Legal Maxims Vol. 2	Venkataramaiya	1998
3042	Law of Lexicon with Legal Maxims Vol. 3	Venkataramaiya	1998
3043	Law of Lexicon with Legal Maxims Vol. 4	Venkataramaiya	1998
3044	Law of Lexicon	Wharton	4th. 1997
3045	Lawyer's Quotation Book	Johnreay Smith	1997
3046	Legal Quotation : Dictionary of,	Simon James	1997
3047	Legal Fiction	A. Laurence Polak	1998
3048	Legal Fiction : More,	A. Laurence Polak	1998
3049	Legal fiction : Final,	A. Laurence Polak	1998
3050	Law and Orders	C.K. Allen	1997

S.No	Name of book (title)	Author's Name	Edition
3051	Lawyer;s Quotation Book : A Legal Companion	Smith	1995
3052	Limitation Act : commentary on,	R. Mitra	6th. 1998
3053	Learning the Law	A. William	11th. 1997
3054	Legal Maxims	Broom's	10th. 1998
3055	Leave Rules : Compliation (three copies)	Swamy	1998
3056	L.T.C. rules : Compliation	Swamy	1998
3057	Lease Finance & Hire Purchase	Verma	4th. 1999
3058	Labour Digest : S.C.,	Kharbanda	1998
3059	Law Lexicon Vol. 1	Venkataswamy	2000
3060	Law Lexicon Vol. 2	Venkataswamy	2000
3061	Law Lexicon Vol. 3	Venkataswamy	2000
3062	Law Lexicon Vol. 4	Venkataswamy	2000
3063	Legal Service Authority Act	Srivastva	2000
3064	Legal Service Authority Act	Srivastva	2000
3065	Theory of Legislation	Bentham	1997
3066	Theory of Legislation	Bentham	1997
3067	Land Acquisition Act,1884	Bare Act	2000
3068	Land Acquisition Act,1884	Bare Act	2000
3069	Life Insurance Corporation Act	Bare Act	2000
3070	Life Insurance Corporation Act	Bare Act	2000
3071	Limitation Act, 1963	Bare Act	2001
3072	Limitation Act, 1963	Bare Act	2001
3073	Legal Service Authority Act	Awasthi	2000
3074	Legal Service Authority Act	Awasthi	2000
3075	Landmarks in the Law	Lord Denning	1984
3076	Law of Limitation Vol. 1	U.N. Mitra	11th. 2003
3077	Law of Limitation Vol. 2	U.N. Mitra	11th. 2003
3078	Liberty,Equality and Justice	S.P. Sathe	
3079	Legal Theory	W. Friedmann	5th. Ed.
3080	Legal Theory	W. Friedmann	5th. Ed.
3081	Labour & Industrial Laws : Manual Vol.1	Lal	22nd. 2004
3082	Labour & Industrial Laws : Manual Vol.1	Lal	22nd. 2004
3083	Labour & Industrial Laws : Manual Vol.2	Lal	22nd. 2004
3084	Labour & Industrial Laws : Manual Vol.2	Lal	22nd. 2004
3085	Labour & Industrial Laws : Manual Vol.3	Lal	22nd. 2004
3086	Labour & Industrial Laws : Manual Vol.3	Lal	22nd. 2004
3087	Land Acquisition Act Vol. 1	Beverlay	8th. 2005
3088	Land Acquisition Act Vol. 2	Beverlay	8th. 2005
3089	Law Lexicon : Advanced Vol.1	P. Ramanathan Aiyar	3rd. 2005
3090	Law Lexicon : Advanced Vol.2	P. Ramanathan Aiyar	3rd. 2005
3091	Law Lexicon : Advanced Vol.3	P. Ramanathan Aiyar	3rd. 2005
3092	Law Lexicon : Advanced Vol.4	P. Ramanathan Aiyar	3rd. 2005
3093	Law Lexicon with Legal Maxims	P. Ramanathan Aiyar	2nd. 2006
3094	Law and Justice : Adventure in,	Herrigan Bryam	2005
3095	Leave Rule : Compilation	Swamy	2006

S.No	Name of book (title)	Author's Name	Edition
3096	Travelling Allowances : Compilation	Swamy	2006
3097	L.T.C. Rules : Compliation	Swamy	2006
3098	Legal Maxims : Manual of,	N. Desai	2nd. 2009
HEAD -"M"			
3099	MADRAS CODE, VOL.1	G.O.I.	1902
3100	MADRAS CODE, VOL.2	G.O.I.	1902
3101	MAHABHARATA, THE,	P.N.MULLICK	1934
3102	MAINTENANCE AND ALIMONY, THE LAW OF,	L.C.GOSWAMI	1915
3103	MAINTENANCE OF WIVEX AND CHILDREN, THE LAW RELATING TO,	A.B.VISVANATHAN	1937
3104	MAN DATES	FREDA WHITE	
3105	MARRIAGE AND DIVORCE, LAW RELATING TO	P.RAMANATHA IYER	1923
3106	MARRIAGE AND DIVORCE, LAW RELATING TO	P.RAMANATHA IYER	1923
3107	MASTER AND SERVANT, THE LAW OF,	C.M.KNOWELS	1949
3108	MASTER AND SERVANT, THE LAW OF,	F.R.BATT	1922
3109	MEDICO-LEGAL COURT COMPANION	H.W.V.COX	1927
3110	MEDICO-LEGAL COURT COMPANION	H.W.V.COX	1928
3111	MEETEING & INDIAN, LAW OF,	S.R.DAVAR	1934
3112	MERCANTILE LAW, LEADING CASES ON,	R.S.CHARLEY & H.A.TUCKER	1932
3113	MENSE PROFITS, THE LAW OF,	Y.CH.RAM SHARMA	1961
3114	MENSE PROFITS, THE LAW OF,	Y.CH.RAM SHARMA	1961
3115	MILITARY AND CANTONMENT LAW	H.W.C.CARUDUFF	1904
3116	MINORITIES, PROBLEM OF,	R.K.MOOKERJEE	
3117	MINORS, THE LAW RELATING TO,	E.J.TREVELYAN	1926
3118	MITAKSHRA		
3119	MITAKSHRA	YAJNA VALKA	
3120	MODERN MEDICAL COUNCILLER	HUBBERT O.SWARTANT	1959
3121	MODERN STATES, THE	R.M.ALACIVER	1926
3122	MODERN THEORIES OF LAW	W.IVAR JENNINGS	1933
3123	MODERN WAYS TO HEALTH	C.R.ANDERSON	1962
3124	MONEY LENDERS ACT, THE	J.B.MATHHEWS	1900
3125	MONEY LENDERS ACT, THE (SUPPLEMENT)	J.B.MATHHEWS	1910
3126	MONOPOLIES, THE LAW OF,	P.K.SEN	1922
3127	MORTGAGE, EQUITABLE, LAW OF,	N.S.BINDRA	1931
3128	MORTGAGE, EQUITABLE, LAW OF,	N.S.BINDRA	1931
3129	MORTGAGE, THE LAW OF, VOL.1	R.B.GHOSE	1922
3130	MORTGAGE, THE LAW OF, VOL.1	COOTE	1927
3131	MORTGAGE, THE LAW OF, VOL.2	COOTE	1927
3132	MORTGAGES, THE LAW RELATING TO,	P.J.RUST	
3133	MOTOR CASES, LAW RELATING TO,	MOHAFFY & DODROUS	1923
3134	MOTOR VEHICLES IN INDIA, THE LAW OF,	BARANANDOAM PILLAI	1923
3135	MOTOR VEHICLES IN INDIA, THE LAW OF,	K.C.CHARABORTI	1940
3136	MOTOR VEHICLES ACT, THE	N.N.DHAWAN	1957
3137	MOTOR VEHICLES ACT, THE	A.P.MATHUR	1958
3138	MOTOR VEHICLES ACT, THE	A.P.MATHUR	1962
3139	MOHOMEDAN LAW, THE	S.C.SIRCAR	1873

S.No	Name of book (title)	Author's Name	Edition
3140	MOHOMEDAN LAW, THE	S.C.SIRCAR	1873
3141	MOHOMEDAN LAW, THE	S.C.SIRCAR	1875
3142	MOHOMEDAN LAW, THE	S.C.SIRCAR	1875
3143	MOHOMEDAN LAW OF MARRIAGE	A.D.	
3144	MOHOMEDAN LAW, RELATING TO MARRIAGE DIVORCE ETC. VOL.1	M.M.Y.KHAN	1895
3145	MOHOMEDAN LAW, RELATING TO MARRIAGE DIVORCE ETC. VOL.2	M.M.Y.KHAN	1895
3146	MOHOMEDAN LAW, RELATING TO MARRIAGE DIVORCE ETC. VOL.3	M.M.Y.KHAN	1898
3147	MOHOMEDAN LAW		
3148	MOHOMEDAN LAW	S.AMEER LAW	1894
3149	MOHOMEDAN, PRINCIPLES OF	F.B.TYABJI	1919
3150	MOHOMEDAN LAW, VOL.II	S.AMEER ALI	1929
3151	MOHOMEDAN LAW, ANGLO	SIR R.K.WILSON	1930
3152	MOHOMEDAN LAW	F.B.TYABJI	1940
3153	MOHOMEDAN LAW IN INDIA AND PAKISTAN	B.R.VERMA	1959
3154	MUKHTAR-THE DURRUL	B.M.DAYAL	1913
3155	MUTATION WORK IN PUNJAB	C.H.BUCK	1921
3156	MOHOMEDAN LAW, PRINCIPLES OF	M.HIDAYATULLAH	1968
3157	MOHOMEDAN LAW, PRINCIPLES OF	M.HIDAYATULLAH	1968
3158	MOHOMEDAN LAW, PRINCIPLES OF	M.HIDAYATULLAH	1968
3159	MOHOMEDAN LAW, PRINCIPLES OF	M.HIDAYATULLAH	1968
3160	MOHOMEDAN LAW, PRINCIPLES OF	M.HIDAYATULLAH	1968
3161	MERCANTILE LAW	CHARLES WORTH	1963
3162	MOTOR VEHICLES ACT, VOL.I	A.P.MATHUR	1970
3163	MOTOR VEHICLES ACT, VOL.II	A.P.MATHUR	1970
3164	MOTOR VEHICLES LAWS WITH RULES	JAGGI	1970
3165	MOTOR VEHICLES ACT, COMMENTORIES ON,	S.D.SINGH	1973
3166	MISO CONSERVATION OF FOREIGN EXCHANGE PREVENTION OF BUNGLING ACTIVITIES ACT 1974, COMMENTORIES ON,		1975
3167	MOHOMENDON LAW, PRINCIPLES OF,	MULLA	1977
3168	MOHOMENDON LAW, PRINCIPLES OF,	MULLA	1977
3169	MOHOMENDON LAW, PRINCIPLES OF,	MULLA	1977
3170	MOHOMENDON LAW, PRINCIPLES OF,	SIR IQBAL AHMED & M. WALLIULLA	1978
3171	MOTOR VEHICLES LAWS & RULES, IN 2 VOLS.	R.B.SETHI	1978 5TH ED.
3172	MUSLIM MARRIAGE & DISSULTION	V.R.VERMA	1971
3173	THE MOTOR VEHICLES ACT, 1959 VOL.I	A.P.MATHUR	1973
3174	THE MOTOR VEHICLES ACT, 1959 VOL.II	A.P.MATHUR	1973
3175	INTERNATIONAL JOURNAL OF MEDICINE & LAW VOL.1	JDUGE AMMONCARM, NO.1	
3176	INTERNATIONAL JOURNAL OF MEDICINE & LAW VOL.1	JDUGE AMMONCARM, NO.2	
3177	MOTOR VEHICLES ACT, VOL.II	JAGGI	5TH ED.
3178	MOHEMDON LAW	VERMA	5TH ED.
3179	LAW OF MARRIAGE & DIVORCE	B.P.BERI	1982
3180	MUSLIM LAW	PARAS DEWAN	2ND ED.
3181	LAW OF MEETING	N.D.RAJADHYASHA	1983
3182	MY TRUTH	INDIRA GANDHI	1981
3183	MOTOR VEHICLES ACT VOL.I	MATHUR	8TH ED.
3184	MOTOR VEHICLES ACT VOL.II	MATHUR	8TH ED.

S.No	Name of book (title)	Author's Name	Edition
3185	MORAHTY AND JUSTICE	DR.S.N.DHYANI	
3186	MOHOMMEDAN LAW VOL.I	SYED AMEER ALI	5TH ED.
3187	MOHOMMEDAN LAW VOL.II	SYED AMEER ALI	5TH ED.
3188	MOTOR VEHICLES ACT VOL.1	JAGGI	5TH ED.
3189	MOHOMMEDAN LAW	MULLA	18TH ED.
3190	MARRIAGE AND DIVORCE	B.P.BERI	1982
3191	MUSLIM LAW IN INDIA	DR.T.MAHMOOD	2ND ED.
3192	MOTOR CLAIM CASES	T.A.TAYLOR	8TH ED.
3193	MOTOR CLAIM CASES (SUPPLEMENT)	T.A.TAYLOR	8TH ED.
3194	STUDY AND PRACTICE OF MILITARY LAW	LT.COL.G.K.SHARMA & ORS.	1988
3195	MINES ACT AND RULES	NATHUNI LAL	1990 2ND ED.
3196	MOTOR VEHICLES LAW AND RULES	JAGGI'S	1990 6TH ED.
3197	MOTOR VEHICLES ACT 1988	B.N.CHAUDHURI	1990 6TH ED.
3198	MEDICAL JURISPRUDENCE & TOXICOLOGY	H.W.V.COX	1990 6TH ED.
3199	MOTOR VEHICLES ACT 1988	B.N.CHAUDHURI	1990 6TH ED.
3200	RESERVATION FOR BACKWARD CLASSES (MADAN COMMISSION REPORTS)	GOVT.PUBLICATION	1991
3201	PRINCIPLES OF MAHOMEDAN LAW	MULLA'S	1990 6TH ED.
3202	MY FOZEN TRUBLENCE IN KASHMIR	JAGMOHAN	1991
3203	MY FOZEN TRUBLENCE IN KASHMIR	JAGMOHAN	1991
3204	LAW OF MAINTENANCE IN INDIA	PARAS DEWAN	1990
3205	MY OWN BOSEWELL, MEMORIES	M.HIDAYATULLAH	1992
3206	MEDICAL NEGLIGENCE	MICHAEL A.JONES	1991
3207	MEDICAL JURISPRUDENCE & TOXICOLOGY	H.W.V.COX	6TH 1993
3208	MEDICAL JURISPRUDENCE & TOXICOLOGY	H.W.V.COX	6TH 1993
3209	COM.ON MILITARY LAW IN INDIA	GEN.M.C.MANYALA	1992
3210	COM.ON MILITARY LAW IN INDIA	GEN.M.C.MANYALA	1992
3211	MORALITY OF CONSENT	ALEXANDER M.BICKEL	
3212	MORALITY OF CONSENT	ALEXANDER M.BICKEL	
3213	MORALITY OF LAW	WON L.FULLER	1989
3214	MORALITY OF LAW	WON L.FULLER	1989
3215	MY OWN BOSEWELL, MEMORIES	M.HIDAYATULLAH	1992
3216	MY OWN BOSEWELL, MEMORIES	M.HIDAYATULLAH	1992
3217	MISCELLANEA	M.HIDAYATULLAH	1988
3218	MISCELLANEA	M.HIDAYATULLAH	1988
3219	MUSLIM WOMEN PROTECTION OF RIGHTS ON DIVORCE ACT	V.R.KRISHNA IYER	1987
3220	MUSLIM WOMEN PROTECTION OF RIGHTS ON DIVORCE ACT	V.R.KRISHNA IYER	1987
3221	MEDICAL NEGLIGENCE	MICHAEL A.JONES	1993
3222	MUSLIM LAW OF MARRIAGE, DIVORCE & MAINTENANCE	M.A.QURESHI	1995
3223	LAW OF MANU	G.BUHLER	1991
3224	MASS INDIA LAW REGULATION IN INDIA	K.S.VENKATASWARAN	1993
3225	MORALITY OF LAW	WON L.FULLER	1995
3226	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	1995
3227	MUSLIM LAW & MARRIAGE, DIVORCE & MAINTENANCE	VIJAY MALIK	1988
3228	MEDICO-LEGAL ASPECTS OF SEXUAL OFFENCES	R.L.GUPTA	3RD 1991
3229	MOTOR VEHICLES LAW AND RULES	JAGGI'S	6TH 1995

S.No	Name of book (title)	Author's Name	Edition
3230	MOTOR VEHICLES LAW AND RULES	JAGGI'S	6TH 1995
3231	S.C.MANDAL COMMISSION CASES 1992	SURINDER MALIK	1992
3232	MOTOR VEHICLE ACT	BHATNAGAR	3RD 1996
3233	MOTOR VEHICLE ACT	BHATNAGAR	3RD 1996
3234	MONOPALIES & RESTRUCTIVE TRADE PRACTICE, 1969	BARE ACT	1995
3235	MOTOR VEHICLE RULES, 1989	BARE ACT	1995
3236	MUSLIM WOMEN, PROTECTION OF RIGHTS ON DIVORCE	BARE ACT	1996
3237	LAW: MARRIAGE & DIVORCE	J.S.C.JAM	4TH 1996
3238	MORALITY OF LAW	LONE L.FULLER	1995
3239	MOHOMEDAN LAW, PRINCIPLES OF	MULLA	19TH 1997
3240	MEDICAL JURISPRUDENCE & TOXICOLOGY	MODI'S	21ST 1997
3241	MUHAMMADEN LAW, OUTLINE OF	ARAF A.A.FYZEE	4TH
3242	MUSLIM LAW, TEXT BOOK ON	M.A.QURESHI	1997
3243	MORALITY OF LAW	LONE L.FULLER	1995
3244	MEDIAL JURISPRUDENCE & TOXICOLOGY	H.W.V.COX	6TH 1997
3245	A SECOND MISELLANY AT LAW	R.E.MEGARRY	1996
3246	MISELLANY AT LAW	R.E.MEGARRY	1996
3247	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	2ND 1998
3248	MAHOMEDAN LAW, PRINCIPLES OF	MULLA	9TH 1997
3249	MAHOMEDAN LAW, PRINCIPLES OF	MULLA	9TH 1997
3250	MUSLIM LAW OF MARRIAGE, DIVORCE & SUCCESSION IN INDIA	S.A.KADER	1998
3251	LAW OF MARRIAGE & DIVORCE	S.A.KADER	3RD 1997
3252	MEDICAL ATTENDANCE RULES; COMPILATION	SWAMY	25TH 1998
3253	MEDICAL ATTENDANCE RULES; COMPILATION	SWAMY	25TH 1998
3254	MEDICAL ATTENDANCE RULES; COMPILATION	SWAMY	25TH 1998
3255	MEDICAL NEGLIGENCE & LEGAL REMEDIES	UNIVERSAL	1999
3256	MY LIFE & OTHER THINGS	MOTILAL C.SETALVAD	2000
3257	MEDICAL JURISPRUDENCE & TOXICOLOGY	MODI'S	22ND 1999
3258	MAHOMEDAN LAW, PRINCIPLES OF	MULLA	19TH 2000
3259	MAHOMEDAN LAW, PRINCIPLES OF	MULLA	19TH 2000
3260	MOTOR VEHICLE ACT 1988	BARE ACT	2001
3261	MOTOR VEHICLE ACT 1988	BARE ACT	2001
3262	MANUAL OF PARA MILITARY FORCE IN INDIA	REKHA CHOUDHARY	2001
3263	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	2001
3264	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	2001
3265	MOTOR VEHICLE ACT & RULES	EJAZ	3RD 2001
3266	MOTOR VEHICLE ACT & RULES	EJAZ	3RD 2001
3267	CASE STUDIES ON MILITARY LAW	MAJ.GEN.N.KUMAR	2003
3268	CASE STUDIES ON MILITARY LAW	MAJ.GEN.N.KUMAR	2003
3269	MINNANSA RULES OF INTERPRETATION:LAW LECLURES	K.L.SARKAR	2ND 2003
3270	MINNANSA RULES OF INTERPRETATION:LAW LECLURES	K.L.SARKAR	2ND 2003
3271	MOTOR VEHICLE LAWS IN 2 VOLS.(2 SETS)	JASWANT SINGH	2001
3272	MEDICAL JURISPRUDENCE & TOXICOLOGY	K.S.NARAYAN REDDY	2000
3273	MEDICAL JURISPRUDENCE & TOXICOLOGY	K.S.NARAYAN REDDY	2000
3274	MUSLIM WOMEN & THEIR RIGHTS	J.P.BHATNAGAR	3RD 2002

S.No	Name of book (title)	Author's Name	Edition
3275	MUSLIM WOMEN & THEIR RIGHTS	J.P.BHATNAGAR	3RD 2002
3276	COMM.ON MOHAMMEDAN LAW	B.R.VERMA	8TH 2002
3277	COMM.ON MOHAMMEDAN LAW	B.R.VERMA	8TH 2002
3278	STUDY AND PRACTICE ON MILITARY LAW	G.K.SHARMA	6TH 2001
3279	STUDY AND PRACTICE ON MILITARY LAW	G.K.SHARMA	6TH 2001
3280	MOTOR VEHICLE LAWS & RULES VOL.1	JAGGI	7TH 2001
3281	MOTOR VEHICLE LAWS & RULES VOL.2	JAGGI	7TH 2001
3282	MOTOR VEHICLE LAWS & RULES VOL.1	JAGGI	7TH 2001
3283	MOTOR VEHICLE LAWS & RULES VOL.2	JAGGI	7TH 2001
3284	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	3RD 2004
3285	MEDICAL NEGLIGENCE & LEGAL REMEDIES	ANOOP K.KAUSHAL	3RD 2004
3286	MOTOR ACCIDENT COMPENSATION	A.S.BHATNAGAR	5TH 2004
3287	MOTOR ACCIDENT COMPENSATION	A.S.BHATNAGAR	5TH 2004
3288	MAHOMMEDAN LAW	AMIR ALI	5TH 2005
3289	MAHOMMEDAN LAW	AMIR ALI	5TH 2005
3290	M.V.A.; READY RECHNOR ON	S.BALDEV SINGH	2005
3291	M.V.A.; READY RECHNOR ON	S.BALDEV SINGH	2005
3292	MEDICAL JURISPRUDENCE	LYONE'S	11TH 2006
3293	BUTTERWORTH'S MEDICAL DICTIONARY	MACDOLALD	
3294	MEDICAL ATTENDANCE RULES	SWAMY'S	2006
3295	MEDICAL ATTENDANCE RULES; LIST OF MEDICINES	SWAMY'S	2006
3296	LIST OF MEDICINES/ADMISSIBLE & INADMISSIBLE	SWAMY'S	2005
HEAD -"N"			
3297	NATURAL JUSTICE	S. CHAKERAVERTI	1961
3298	NATURAL JUSTICE	S. CHAKERAVERTI	1961
3299	NATURE AND SOURCES OF HE LAW, THE	J.C GRAY	1924
3300	NEGLIGENCE IN LAW VOL. 1	THOMAS BEVEN	1985
3301	NEGLIGENCE IN LAW VOL. 2	THOMAS BEVEN	1985
3302	NEGLIGENCE FUNDED ON RIGHTS	F.S VAZ	1925
3303	NEGLIGENCE LAW OF,	C. K RAV	1968
3304	NEGOTABLE INSTRUMENTS LAW, THE	J. D BRANNAN	1926
3305	NEGOTABLE INSTRUMENTS LAW, THE	E.S SUBRAH MANYAN	1965
3306	NEGOTABLE INSTRUMENTS LAW, THE	E.S SUBRAH MANYAN	1965
3307	NUISANCE, THE LAW OF,	E.W GARRETT.	1897
3308	NUISANCE, LAW OF RELATING TO,	E.H PEARCE	1926
3309	NATURAL AND SOCIAL JUSTICE	CHATURVEDI	1970
3310	NARADIYA BHAMASASTRA	JULIUS JOLLY	1981
3311	NATIONAL SECURITY ACT.	AWSTHI & LAL	1983
3312	A NATION WITH ART, A NATIONAL LANGUAGE.	GOPAL RAO EKBOTE	
3313	MODERN CASES ON NEGLIGENCE	R. BINGHAM	3RD ED.
3314	A GUIDE TO NEGOTIABLE INSTRUMENTS	RICHARDSOU	7TH ED.
3315	CHARLESWORTH & PAREY ON NEGLIGENCE	PARCY.	7TH ED.
3316	NATURAL JUSTICE	PAUL JACKSON	
3317	NEGOLIALE INSTRUMENTS BANKING	MATA DINMADHOLIA	1988
3318	LAW RELATING TO NOTARIES IN INDIA	SAXENA & BHATNAGAR	1987

S.No	Name of book (title)	Author's Name	Edition
3319	NEGOTIABLE INSTRUMENT ACT	BHASHYAM & ADIGA	5TH. 1990
3320	NEGOTIABLE INSTRUMENT ACT	SANJIRA ROWS	19TH 1988
3321	NARCOTIC DRUGS & PSYCHOLROPIC SUBSTANCES ACT. 1985	R.L SARIN	6TH 1990
3322	NEITHER ROSES NOT THORNS	H.R KHANA	
3323	NEITHER ROSES NOT THORNS	H.R KHANA	
3324	NATURAL JUSTICE	H.H MARSHAL	1995
3325	NATURE OF JUDICIAL PROCESS	BONJAMIN CARDOZE	1995
3326	NDPS 1983	K. KUMAR	1993
3327	NATIONAL SECURITY ACT. 1980	BARE ACT	1995
3328	NOTARIES ACT 1952	BARE ACT	1996
3329	NATURAL JUSTICE	H.M MARSHALL	1998
3330	NEGOTIABLE INSTRUMENT ACT	BHASHYAM & ADIGA	1997
3331	NDPS 1985	BARE ACT	873 2000
3332	NDPS 1985	BARE ACT	874 2000
3333	NATIONAL SECURITY ACT	BARE ACT	2001
3334	NATIONAL SECURITY ACT	BARE ACT	2001
3335	NEGOLIALE INSTRUMENTS AD. 1981	BARE ACT	26TH ED 2001
3336	NEGOLIALE INSTRUMENTS AD. 1982	BARE ACT	27th ED 2001
3337	NATURAL JUSTICE	MARSHAL	4TH 2000
3338	NATURAL JUSTICE	MARSHAL	5th 2000
3339	COM. ON NDPS	VIJAY MALIK	2000
3340	COM. ON NDPS	VIJAY MALIK	2000
3341	COM. ON NDPS	VISHNU SWAROOP	2000
3342	NEGOLIALE INSTRUMENT ACT.	BHASHYAM	17TH 2003
3343	NEGOLIALE INSTRUMENT ACT.	BHASHYAM	17th 2003
3344	S.C ON NDPS	AJANTA TALKDAR	2003
3345	S.C ON NDPS	AJANTA TALKDAR	2003
3346	CONTROL OF NATIONAL HIGWAYS	BARE ACT	2003
3347	CONTROL OF NATIONAL HIGWAYS	BARE ACT	2003
3348	NEGOTIABLE INSTRUMENT ACT	BARE ACT	2003
3349	NEGOTIABLE INSTRUMENT ACT	BARE ACT	2003
3350	COM. NEGOTIABLE INSTRUMENT ACT	SEN. GUPTA	2ND. 2003
3351	COM. NEGOTIABLE INSTRUMENT ACT	SEN. GUPTA	2ND. 2003
HEAD -"O"			
3352	OCCUPANCY RIGHT	R.M.MOKERJEE	1919
3353	OSCAR WILDE BOOK	NIL	NIL
3354	OFFENCES RELATING TO MARRIAGE	H.S.GOWI	1974
3355	OPERATION BLUESTAR TRUE STORY	GEN.K.S.BRAR	1993
3356	OPERATION BLUESTAR TRUE STORY	GEN.K.S.BRAR	1993
3357	OUR COURTS ON TRIAL	V.R.KISHNAIYER	1987
3358	OUR COURTS ON TRIAL	V.R.KISHNAIYER	1987
3359	THE OATHS ACTS, 1969	BARE ACT	1995
3360	CHECK LISTS OBLIGATIONS OF EMPLOYEES (UNDER LABOUR LAW	H.L.KUMAR	1997
3361	LAWFUL OCCASIONS	ANDREW LOPTION	1996
3362	LAWFUL OCCASIONS	ANDREW LOPTION	1996

S.No	Name of book (title)	Author's Name	Edition
3363	OFFICIAL SECRETS ACT 1923	BARE ACT	10TH 200
3364	OFFICIAL SECRETS ACT 1923	BARE ACT	10TH 200
3365	ORAL DOCUMENTARY EVIDENCE	SARKAR AWASTHA	2ND 2002
3366	ORAL DOCUMENTARY EVIDENCE	SARKAR AWASTHA	2ND 2002
HEAD -"P"			
3367	Pamir Buindary Commission Report on the proceedings of the	M. G. Gerard	1897
3368	Parliament	W. Ivor Jennings	1939
3369	Parliamentary Procedure, the A.B.C. of	W.M. Marshall Freeman & J.Carson Abett.	1906
3370	Partition in British India, same & Practice relating to,	P. C. De	1928
3371	Partnership, A treatise on the same of,	N. Sindley	1893
3372	Partnership, A treatise on the same of,	N. Sindley	1924
3373	Partnership Act, The Indian	Mukerji & Dutt	1934
3374	Partnership Act, Indian,	F. Pollock	1934
3375	Partnership in British India, The Law of,	S. T. Desai	1940
3376	Partnership Act, The Indian	O. P. Aggarwal	1962
3377	Partnership in India & Pakistan, The Law of,	S.t. Desai	1964
3378	Patni and Revenue Sale Saws, The,	K. N. Bhaumik	1935
3379	Perpetnities, The Law of,	Asutosh Mukhopandhyay	1902
3380	Perpetnities, The Rule against,	Morris & sench	1956
3381	Pleadings in Indian Courts	Pt. Shiv Narain	1897
3382	Pleadings in India with precedents	Walsh & Weir	1925
3383	Pleadings in British India, the law of,	P. C. Mogha	1929
3384	Pleadings in British India, the law of,	P. C. Mogha	1940
3385	Pleadings, Precedents of,	Bullen & Seak	1959
3386	Pleadings & Practice, Principles of,	Harwood	1960
3387	Pleadings in India, The law of,	P. C. Megha	1961
3388	Points of View Vol-1	Birkanhead	1922
3389	Points of View Vol-2	Birkanhead	1922
3390	Police Officers, Instructions to & regarding	H. Banerjee	Nil
3391	Police Officers, The Law relating to,	Sripali Roy	1921
3392	Police Act, The	H. C. Suiha	1915
3393	Political Crime	W. G. C. Hall	1923
3394	Polity, Indian	Sir G. Chesney	1894
3395	Possession of Immovable Property	S.S. Chakravarti	1937
3396	Practice of the Courts	Gibson	1926
3397	Pre-emption in British Indian	K. J. Rustomji	Nil
3398	Pre-emption in British Indian	K. J. Rustomji	Nil
3399	Pre-emption in British India, The Law of,	D. W. R. Kathaley	1928
3400	Pre-emption, Law of,	Shaidi Sal	1931
3401	Press in India, Laws relating to	G. K. Roy	1932
3402	Prevention of offences	S.C. Mukerji	1927
3403	Prevention of Food adulteration Act	R. B. Sethi	1966
3404	Prevention Detention in India, The Law of,	H. S. Doabia	1966
3405	Primogeniture, Law of,	R. P. Pal	1929
3406	Prison system, The English	E. R. Brise	1921

S.No	Name of book (title)	Author's Name	Edition
3407	Private Defence, The Law of	A. C. Mitra	1923
3408	Private Defence, The Law of	A. C. Mitra	1923
3409	Privy Council in Judicial Matter, The Practice of the,	N. Bentwich	1926
3410	Privy Council Referencer, The	K. N. A. Rai	1930
3411	Privy Council, The History of the,	A. Fitzroy	1928
3412	Privy Council in Judicial Matter, The Practice of the,	N. Bentwich	1937
3413	Probate	Gibson	1958
3414	Procedure Practice, The Supreme Court	K. L. Mehta	1959
3415	Professional Ethics	G. Sharswood	1907
3416	Professional Ethics	P. R. Sundasa Aiyar	1918
3417	PROMISSORY NOTICE, THE LAW OF	T.R.V.AIYAR	1927
3418	PROOF, THE PROBLEM OF	A.S.OSBORN	1926
3419	PROOF, THE PHILOSOPHY OF,	J.R.GULSON	1923
3420	PUBLIC AUTHORITY AND LEGAL LIABILITY	G.E.ROBINSON	1925
3421	PUBLIC LAW, THE FUNDAMENTAL CONCEPTS OF,	W.E.WILLOUGH	1924
3422	PUBLIC DEMANDS RECOVERY ACTS OF BENGAL, BIHAR & ORISSA	S.ISLAM	1938
3423	PUBLIC SERVANTS & THEIR DISMISSAL	G.K.ROY	1940
3424	PUBLIC SERVANTS & THEIR DISMISSAL AND OTHER PUNISHMENTS	G.K.ROY	1940
3425	PUNJAB, AGRARIAN LEGISLATION IN THE,	O.P.AGGARWAL	1940
3426	PUNJAB ACTS, VOL.1	SHAMAIR CHAND	1934
3427	PUNJAB ACTS, VOL.2	SHAMAIR CHAND	1934
3428	PUNJAB ACTS, VOL.3	SHAMAIR CHAND	1935
3429	PUNJAB ACTS, VOL.4	SHAMAIR CHAND	1943
3430	PUNJAB ACTS, VOL.1	TEK CHAND & OTHERS	1939
3431	PUNJAB ACTS, VOL.2	TEK CHAND & OTHERS	1940
3432	PUNJAB ALIENATION OF LAND ACT, THE	SIR SHADI LAL	1928
3433	PUNJAB ALIENATION OF LAND ACT, THE	SIR SHADI LAL	1939
3434	PUNJAB ALIENATION OF LAND ACT WITH BENAMI LAW AS, THE	O.P.AGGARWAL	1940
3435	PUNJAB ALIENATION OF LAND ACT WITH BENAMI LAW AS, THE	O.P.AGGARWAL	1940
3436	PUNJAB ALIENATION OF LAND ACT WITH BENAMI LAW AS, THE	O.P.AGGARWAL	1940
3437	PUNJAB BONDS	H.N.PRENTER	1918
3438	PUNJAB COSTS	DENZIL IBBETSON	1916
3439	PUNJAB COE, THE, VOL.1	GOVT.OF PUNJAB	1937
3440	PUNJAB COE, THE, VOL.2	GOVT.OF PUNJAB	1937
3441	PUNJAB AND NORTH-WEST, FRONTIER CODE	G.O.I.	1916
3442	PUNJAB COURTS ACT	BENI PARSHAD	1914
3443	PUNJAB DISTRICT BOARDS, THE LAW & PRACTICE OF THE,	R.N.SANG	1928
3444	PUNJAB LIBRARY PRIMER, THE	A.D.DICKINSON	1916
3445	PUNJAB LAND CODE	GOVT.OF PUNJAB	1956
3446	PUNJAB MUNICIPAL LAW AND PRACTICE IN THE,	J.G.BEAZLEY	1937
3447	PUNJAB MUNICIPAL ACT, THE	HARI CHAND	1931
3448	PUNJAB, PANCHAYATS IN THE,	GOVT.OF PUNJAB	1926-27
3449	PUNJAB-PEASANT, THE,	M.L.DARLING	1928
3450	PUNJAB-POLICE, RULES OF THE, VOL.1	GOVT.OF PUNJAB	1908
3451	PUNJAB-POLICE, RULES OF THE, VOL.2	GOVT.OF PUNJAB	1908

S.No	Name of book (title)	Author's Name	Edition
3452	PUNJAB-POLICE, RULES OF THE, VOL.3	GOVT.OF PUNJAB	1908
3453	PUNJAB-POLICE, RULES OF THE, VOL.1	GOVT.OF PUNJAB	1915
3454	PUNJAB-POLICE, RULES OF THE, VOL.2	GOVT.OF PUNJAB	1915
3455	PUNJAB PRE-EMPTION ACT, THE	SHADI LAL	1905
3456	PUNJAB PRE-EMPTION ACT, THE	SHADI LAL	1907
3457	PUNJAB PRE-EMPTION ACT IN THE,	T.P.ELLIS	1915
3458	PUNJAB PRE-EMPTION ACT IN THE,	T.P.ELLIS	1921
3459	PUNJAB PRE-EMPTION ACT, THE	TEJA SINGH DIDWAN	1923
3460	PUNJAB, PRE-EMPTION ACT, THE	R.L.GUPTA	1931
3461	PUNJAB, LAW OF PRE-EMPTION IN THE,	SHADI LAL	1936
3462	PUNJAB, THE LAW OF PRE-EMPTION IN THE,	T.P.ELLIS	1945
3463	PUNJAB PRE-EMPTION ACT	J.L.JAIN	1966
3464	PUNJAB UNIVERSITY CALENDER		1922
3465	PUNJAB UNIVERSITY CALENDER		1923
3466	PUNJAB UNIVERSITY CALENDER		1924
3467	PREVENTION OF FOOD ADULTERATION ACT 1954	MOTI RAM SUKHDEV	1966
3468	POLICE DIARIES STATEMENTS REPORTS ETC.	V.MITTER	1970
3469	PREVENTION OF FOOD ADULTERATION IN INDIA	J.P.GUPTA	1972
3470	PARLIAMENTARY PRACTICE	ERSKINE MAY	1971
3471	PUBLIC SERVANTS & DISCIPLINARY ACTION	P.N.SHARMA	1972
3472	PREVENTION OF ADULTERATION OF FOOD IN INDIA	J.P.GUJRATI	1972
3473	PUBLIC SERVANTS, LAW RELATING TO,	R.B.SETHI	1975
3474	POWERS AND DUTIES OF INCOME-TAX OFFERS & OTHERS...		1975 1975
3475	PROVIDENT LAND MANUAL	J.SETHI	1977
3476	PENAL LAW VOL.4 (WITH SUPPL.)	DR.H.S.GOUR	1977
3477	PROVIDENT LAND MANUAL ANNOTATED	D.D.SETHI	1975
3478	PENAL LAW OF INDIA VOL.III	GOURS	1978
3479	PENAL LAW OF INDIA VOL.III	GOURS	1978
3480	PREVENTION OF CORRUPTION ACT	SETHI & ANAND	1977
3481	PUNJAB PRE-EMPTION ACT 1913	BARYAM SINGH SAINI	1971 2ND ED.
3482	POLICE ACT	R.B.SETHI	1979 4TH ED.
3483	POLICE ACT	R.B.SETHI	1979 4TH ED.
3484	PREVENTION OF FOOD ADULTERATION JOURNAL		1979
3485	PRISON AS A SOCIAL SYSTEM	R.N.DATIR	1978
3486	PENAL LAW OF INDIA VOL.III	GOURS	1978
3487	LAW RELATING TO PUBLIC SERVANT	R.B.SETHI	1975
3488	PARTNERSHIP ACT	LINDLEY	1979 14TH ED.
3489	PAYMENT OF WAGES ACT	K.D.SRIVASTAVA	1976 2ND ED.
3490	PARLIAMENTARY SYSTEM IN INDIA	H.N.MOTA	1981
3491	PREVENTION OF CORRUPTION ACT	K.C.MEHROTRA	
3492	PREVENTION OF CORRUPTION ACT	CAPOOR	1981
3493	PROBATION OF OFFENDER ACT	R.B.SETHI	1981 4TH ED.
3494	PLAINTS	A.B.MAZUMDAR	1980 2ND ED.
3495	PREVENTION OF THE FOOD ADULTERATION ACT WITH RULES	SETHI & KAPOOR	1980
3496	PARTNERSHIP IN INDIA	S.D.SINGH & J.P.GUPTA	1980

S.No	Name of book (title)	Author's Name	Edition
3497	PROVINCIAL INSOLVENCY ACT	S.ROW	1980 4TH ED.
3498	PUNJAB MUNICIPAL ACT	S.ROW	1980 3RD ED.
3499	LAW OF MUNICIPALITIES & CORPORATION VOL.I	A.D.AGARWAL	
3500	LAW OF MUNICIPALITIES & CORPORATION VOL.II	A.D.AGARWAL	
3501	PEOPLE PARLIAMENT ADMINISTRATION	DR.BALRAM JAKHAR	1982
3502	PETITIONERS JUDGES & THE PEOPLE	CHARLES H.....AND FRAND ...	
3503	PARSPECTIVE ON ADULT CRIME & CORRECTION	NIRMALA H.ADWANI	1978
3504	PLEADING & PRECEDENTS IN INDIA VOL.I	AGGARWAL	1983
3505	COURT PROSECUTING CONVICTION	MICHAEL MC.CONVILLE	1981
3506	PLEADING & PRECEDENTS IN INDIA VOL.II	AGGARWAL	1984 2ND ED.
3507	PRACTICE & PROCEDURE OF PARLIAMENT	N.KAUL	3RD ED.
3508	PLEAD, LAW OF,	MOGHA	13TH ED.
3509	PENAL LAW OF INDIA VOL.I	H.S.GOUR	10TH ED.
3510	PENAL LAW OF INDIA VOL.II	H.S.GOUR	10TH ED.
3511	PENAL LAW OF INDIA VOL.III	H.S.GOUR	10TH ED.
3512	PENAL LAW OF INDIA VOL.IV	H.S.GOUR	10TH ED.
3513	PENAL CODE INDIAN VOL.I	V.B.RAJU	4TH ED.
3514	PENAL CODE INDIAN VOL.II	V.B.RAJU	4TH ED.
3515	PAYMENT OF WAGES ACT	K.D.SRIVASTAVA	3RD ED.
3516	PARTNERSHIP ACT	P.N.CHADHA	3RD ED.
3517	LAW OF PARTNERSHIP IN INDIA	DESAI	5TH ED.
3518	PRACTICE OF MEETINGS, THE LAW,	SHACKLETON	7TH ED.
3519	PARNERSHIP, LAW OF,	CHARLES D.DRAKE	3RD ED.
3520	PARLIAMENTARY PRACTICE	ERSKIN MAY	
3521	PRESS LAW	ROBIN CALLENDER SMITH	
3522	PARTNERSHIP LAW & PRACTICE	ROBERT BURGESS & GEOFFARY MOSE	
3523	THE PROOF OF GUILT	GLANVILLE WILLIAMS	3RD ED.
3524	PARTNERSHIP LINDLEY	ERNEST H.SCOMELL	15TH ED.
3525	PAYMENT OF WAGES ACT	K.D.SRIVASTAVA	3RD ED.
3526	COMMENTARIES ON THE PUBLIC PREMISES	D.P.NIGAM	1988
3527	PREVENTION OF BLACK MARKETING & MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES ACT	R.K.AGRAWAL	1987
3528	PROVINCIAL SMALL CAUSE COURTS ACT	ANAND	1986 6TH ED.
3529	PREVENTIVE DETENTION LAWS OF INDIA	B.V.KUMAR	1991
3530	PREVENTION DETENTION SAFEGUARDS & REMEDIES WITH SUPP.	H.ISHTIAQ HUSSAIN	1990
3531	PREVENTION DETENTION SAFEGUARDS & REMEDIES WITH SUPP.	H.ISHTIAQ HUSSAIN	1990
3532	PREVENTION DETENTION SAFEGUARDS & REMEDIES WITH SUPP.	H.ISHTIAQ HUSSAIN	1991
3533	PREVENTION DETENTION SAFEGUARDS & REMEDIES WITH SUPP.	H.ISHTIAQ HUSSAIN	1992
3534	PREVENTION DETENTION SAFEGUARDS & REMEDIES WITH SUPP.	H.ISHTIAQ HUSSAIN	1993
3535	INDIAN PENAL CODE	RATTAN LAL & DHIRAJ LAL	1992 27TH ED.
3536	INDIAN PENAL CODE	RATTAN LAL & DHIRAJ LAL	1992 27TH ED.
3537	PRINCIPLES OF REMADS & BAILS	SURINDER PRAKASH TYAGI	1993
3538	POLICE DIARIES, STATEMENTS REPORTS, INVESTIGATION ETC. VOL.II	MITTER'S	9TH 1992
3539	POLICE DIARIES, STATEMENTS REPORTS, INVESTIGATION ETC. VOL.II	MITTER'S	9TH 1992
3540	ENCYCLOPEDIA OF POLICE IN INDIA VOL.I	S.K.GHOSH	1993
3541	ENCYCLOPEDIA OF POLICE IN INDIA VOL.II	S.K.GHOSH	1993

S.No	Name of book (title)	Author's Name	Edition
3542	PRACTICAL HINTS ON CROSS EXAMINATION	B.MALIK	3RD 1993
3543	PRACTICAL HINTS ON CROSS EXAMINATION	B.MALIK	3RD 1993
3544	PREVENTION OF FOOD ADULTERATION ACT	SETH & KAPOOR	3RD 1993
3545	PREVENTION OF FOOD ADULTERATION ACT	SETH & KAPOOR	3RD 1993
3546	LAW RELATING TO PARA-MILITARY FORCES IN INDIA	BARMAN	1992
3547	LAW RELATING TO PARA-MILITARY FORCES IN INDIA	BARMAN	1992
3548	LAW ON PROTECTION OF ENVIRONMENT & PREVENTION OF POLLUTION	R.G.CHATURVEDI & M.M.CHATURVEDI	1993
3549	LAW ON PROTECTION OF ENVIRONMENT & PREVENTION OF POLLUTION	R.G.CHATURVEDI & M.M.CHATURVEDI	1993
3550	THE PARTNERSHIP ACT	BABU	3RD 1994
3551	COMMENTARIES ON THE PUBLIC LIABILITY INSURANCE ACT 1991	G.S.KARKARA	1994
3552	LAW OF PAYMENT OF WAGES ACT & MINIMUM WAGES	H.L.SARIN	4TH 1995
3553	PRINCIPLES OF REMADS & BAILS	SURINDER PRAKASH TYAGI	2ND 1994
3554	PRINCIPLES & DIGEST OF THE LAW OF REJUDICATE WITH LEGAL MAXIMS	C.J.M.MONIR & A.C.MOITRA	1996
3555	COMMENTARY ON THE PAYMENT OF BONUS ACT, 1963	S.C.SRIVASTAVA	1995
3556	AN INTRODUCTION & PHILOSOPHY OF LAW	ROSCOE POUND	1995
3557	PRINCIPLES & PRECENTS OF THE LAW OF CONVEYANCING , DRAFTSMAN & INTERPRETATION OF DEAD & DOCUMENTS VOL.1	G.M.KOTHARI'S	3RD 1995
3558	PRINCIPLES & PRECENTS OF THE LAW OF CONVEYANCING , DRAFTSMAN & INTERPRETATION OF DEAD & DOCUMENTS VOL.2	G.M.KOTHARI'S	3RD 1995
3559	PRINCIPLES & PRECENTS OF THE LAW OF CONVEYANCING , DRAFTSMAN & INTERPRETATION OF DEAD & DOCUMENTS VOL.3	G.M.KOTHARI'S	3RD 1995
3560	PLAINTS	A.B.MAZUMDAR	3RD 1995
3561	LAW & PUBLIC OPINION IN ENGLAND	A.R.DECEY	2ND 1996
3562	PARTITION OF INDIA LEGEND & REALITY	H.M.SEERVAI	1995
3563	INDIAN PRESIDENCY	V.R.KRISHAN IYER	1988
3564	JAMMU & KASHMIR, POLITICAL & CONSTITUTIONAL DEVELOPMENT	JUSTICE JASWANT SINGH	1986
3565	PUBLIC INTEREST LITIGATION	DR.SONIA HURRA	1993
3566	LAW OF THE PRESS	D.D.BASU	3RD 1996
3567	ENVIRONMENT & POLLUTION LAW MANUAL	UNIVERSAL'S	1996
3568	PARNERSHIP (INDIAN) ACT, 1932	BARE ACT	1996
3569	POLICE ACTS 1861-1952	BARE ACT	1996
3570	POWER OF ATTORNEY ACT, 1882	BARE ACT	1996
3571	PROTECTION OF CIVIL RIGHTS ACT	BARE ACT	1996
3572	PASSPORTS ACT, 1967	BARE ACT	1996
3573	PROVINCIAL INSOLVENCY ACT, 1920	BARE ACT	1996
3574	AN INTRODUCTION OF PHILOSOPHY OF LAW	ROSCOE POUND	1995
3575	PUNJAB MUNICIPAL ACT, 1911 (COMMENTARY)	BHAGHATJIT SINGH	1994
3576	PUNJAB CO-OPERATIVE SOCIETIES ACT WITH RULES (COMMENTARY)	AJAY PAL SINGH	1997
3577	PUNJAB PANCHAYATI RAJ ACT WITH RULES (COMMENTARY)	GURIDAL SINGH JASWAL	1994
3578	PUNJAB LAD REFORMS ACT, 1971 WITH RULES	J.L.JAIN	1996
3579	PUNJAB TENANCY ACT, 1887 WITH RULES	G.S.NAGRA	1996
3580	PREVENTION OF FOOD ADULTERATION ACT WITH RULES	SETH AND CAPOOR	1997
3581	INDIAN PARTNERSHIP ACT	POLLOCK & MULLA	5TH 1996
3582	PARTNERSHIP OF INDIA LEGAL & REALITY	H.M.SEERVAI	2ND 1997
3583	PUNJAB LAND REVENUE ACT, 1887	O.P.AGGARWAL	9TH 1995
3584	PUNJAB GENERAL SALES TAX	W.C.VASISHT	1998
3585	LAW & PUBLIC OPINION IN ENGLAND	A.R.DICEY	2ND 1998
3586	INDIAN PENAL CODE	JUSTICE JASPAL SINGH	1998

S.No	Name of book (title)	Author's Name	Edition
3587	PATENT LAW	P.NARAYANAN	3RD 1998
3588	PATENT LAW SUPPLE.	P.NARAYANAN	3RD 1998
3589	PATENT LAW	P.NARAYANAN	3RD 1998
3590	PATENT LAW SUPPLE.	P.NARAYANAN	3RD 1998
3591	PATENT LAW SUPPLE.	P.NARAYANAN	3RD 1998
3592	PATENT LAW	P.NARAYANAN	3RD 1998
3593	LAW RELATING TO PARTITION	M.N.DAS	5TH 1999
3594	LAW RELATING TO PARTITION	M.N.DAS	5TH 1999
3595	INDIAN PARTNERSHIP ACT, 1932	BARE ACT	15TH 2001
3596	INDIAN PARTNERSHIP ACT, 1933	BARE ACT	15TH 2001
3597	PATENT ACT 1977 WITH RULES 1972	BARE ACT	15TH 2001
3598	PATENT ACT 1977 WITH RULES 1973	BARE ACT	15TH 2001
3599	PRESS & REGISTRATION OF BOOK ACT, 1867 WITH RULES	BARE ACT	15TH 2001
3600	PRESS & REGISTRATION OF BOOK ACT, 1867 WITH RULES	BARE ACT	15TH 2001
3601	PREVENTION OF CORRUPTION ACT, 1988	BARE ACT	15TH 2001
3602	PREVENTION OF CORRUPTION ACT, 1988	BARE ACT	15TH 2001
3603	PREVENTION OF OFFENDERS ACT, 1958	BARE ACT	12TH 2001
3604	PREVENTION OF OFFENDERS ACT, 1958	BARE ACT	12TH 2001
3605	PROTECTION OF CIVIL RIGHTS ACT 1955 WITH RULES 1977	BARE ACT	2001
3606	PROTECTION OF CIVIL RIGHTS ACT 1955 WITH RULES 1977	BARE ACT	2001
3607	PROTECTION OF HUMAN RIGHTS 1993	BARE ACT	2001
3608	PROTECTION OF HUMAN RIGHTS 1993	BARE ACT	2001
3609	PUBLIC PREMISES (EVICTION OF UNAUTHORISED) ACT, 1971 WITH RULES 1971	BARE ACT	2001
3610	PUBLIC PREMISES (EVICTION OF UNAUTHORISED) ACT, 1971 WITH RULES 1971	BARE ACT	2001
3611	PASSPORTS ACT, 1967 WITH RULES 1980	BARE ACT	11TH 2001
3612	PASSPORTS ACT, 1967 WITH RULES 1980	BARE ACT	11TH 2001
3613	PREVENTION & BLACK MARKETING 1980	BARE ACT	7TH 2001
3614	PREVENTION & BLACK MARKETING 1980	BARE ACT	7TH 2001
3615	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3616	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3617	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3618	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3619	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3620	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3621	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3622	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	2002
3623	PREVENTION OF TERRORISM	H.S.GOUR	2002
3624	PREVENTION OF TERRORISM	H.S.GOUR	2002
3625	LAW OF PARTNERSHIP IN INDIA	S.D.SINGH	5TH 2002
3626	LAW OF PARTNERSHIP IN INDIA	S.D.SINGH	5TH 2002
3627	PUBLIC INTEREST LITIGATION	S.K.SARKAR	2003
3628	PUBLIC INTEREST LITIGATION	S.K.SARKAR	2003
3629	POWER OF ATTORNEY ; LAW RELATING TO	S.PARAMESWARAN	2ND 2000
3630	POWER OF ATTORNEY; LAW RELATING TO	S.PARAMESWARAN	2ND 2000
3631	INDIAN PENAL CODE IN 2 VOLS.	BASU	9TH 2003

S.No	Name of book (title)	Author's Name	Edition
3632	INDIAN PENAL CODE IN 2 VOLS.	BASU	9TH 2003
3633	INDIAN PENAL CODE IN 2 VOLS.	BASU	9TH 2003
3634	INDIAN PENAL CODE IN 2 VOLS.	BASU	9TH 2003
3635	PUBLIC INTEREST LITIGATION	MISRA	2003
3636	PUBLIC INTEREST LITIGATION	MISRA	2003
3637	PROBATION OF OFFENDERS ACT	P.S.NARYANAN	2002
3638	PROBATION OF OFFENDERS ACT	P.S.NARYANAN	2002
3639	INDIAN PENAL CODE IN 2 VOLS.	BASU	2003
3640	INDIAN PENAL CODE IN 2 VOLS.	BASU	2003
3641	INDIAN PENAL CODE IN 2 VOLS.	BASU	2003
3642	INDIAN PENAL CODE IN 2 VOLS.	BASU	2003
3643	PREVENTION OF TERRORISM	P.K.GUPTA	2002
3644	PREVENTION OF TERRORISM	P.K.GUPTA	2002
3645	POLICE DIARIES	BANERJEE	2ND 2002
3646	POLICE DIARIES	BANERJEE	2ND 2002
3647	PREVENTION OF FOOD ADULTERATION	BHATNAGAR	4TH 2002
3648	PREVENTION OF FOOD ADULTERATION	BHATNAGAR	4TH 2002
3649	PAY RULES IN J&K	JUSTICE IMTIYAZ	2001
3650	PAY RULES IN J&K	JUSTICE IMTIYAZ	2001
3651	PAY RULES IN J&K	JUSTICE IMTIYAZ	2001
3652	PAY RULES IN J&K	JUSTICE IMTIYAZ	2001
3653	PAY RULES IN J&K	JUSTICE IMTIYAZ	2001
3654	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3655	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3656	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3657	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3658	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3659	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3660	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3661	PENAL LAW OF INDIA IN 4 VOLS.	H.S.GOUR	4TH 2004
3662	PETROLEUM LAW	H.L.KUMAR	2004
3663	PETROLEUM LAW	H.L.KUMAR	2004
3664	COM.ON PREVENTION OF CORRUPTION ACT	SETH & KAPOOR	4TH 2003
3665	COM.ON PREVENTION OF CORRUPTION ACT	SETH & KAPOOR	4TH 2003
3666	PARMENT OF GRATUITY	SRIVASTVA	2003
3667	PARMENT OF GRATUITY	SRIVASTVA	2003
3668	PUBLIC INTEREST ACT	P.M.BAKSHI	2ND 2004
3669	PUBLIC INTEREST ACT	P.M.BAKSHI	2ND 2004
3670	PAYMENT OF WAGES ACT	SARIN, HARBANS LAL	5TH 1999
3671	PAYMENT OF WAGES ACT	SARIN, HARBANS LAL	5TH 1999
3672	PREVENTION OF TERRORISM	KATARIA	2003
3673	PREVENTION OF TERRORISM	KATARIA	2003
3674	PUBLIC INTEREST LITIGATION	S.K.SARKAR	2003
3675	PUBLIC INTEREST LITIGATION	S.K.SARKAR	2003
3676	COMMENTARY ON PAYMENT OF GRATUITY ACT	KHARBANDA	6TH 2004

S.No	Name of book (title)	Author's Name	Edition
3677	COMMENTARY ON PAYMENT OF GRATUITY ACT	KHARBANDA	6TH 2004
3678	PAYMENT OF WAGES ACT	SARIN	5TH 1999
3679	PAYMENT OF WAGES ACT	SARIN	5TH 1999
3680	PREVENTIVE DETENTION	H.ISHTIAQ HUSSAIN	2ND 2005
3681	PREVENTIVE DETENTION	H.ISHTIAQ HUSSAIN	2ND 2005
HEAD -"Q"			
3682	QURANS, THE HOLY, (HINDI TRANSLATION)	S.MOHD.YOUSIF	NIL
3683	QURAN, THE HOLY (ENG. TANLATION)	M.MOHD. ALI	1920
3684	THE LAW QUARTERLY REVIEW VOL.90	P.V.BAKER	1974
3685	THE LAW QUARTERLY REVIEW VOL.96	P.V.BAKER	1980
3686	THE LAW QUARTERLY REVIEW VOL.97	P.V.BAKER	1981
3687	THE LAW QUARTERLY REVIEW VOL.98	P.V.BAKER	1982
3688	THE LAW QUARTERLY REVIEW VOL.99	P.V.BAKER	1983
3689	THE LAW QUARTERLY REVIEW VOL.100	P.V.BAKER	1984
3690	THE LAW QUARTERLY REVIEW VOL.101	P.V.BAKER	1985
3691	THE LAW QUARTERLY REVIEW VOL.102	P.V.BAKER	1986
3692	ALL INDIA DVINQUENNIAL CRIMINAL DIGEST (1981-85) VOL.I	S.K.AGRAWAL & OTHERS	1987
3693	ALL INDIA DVINQUENNIAL CRIMINAL DIGEST (1981-85) VOL.2	S.K.AGRAWAL & OTHERS	1987
3694	ALL INDIA DVINQUENNIAL CRIMINAL DIGEST (1981-85) VOL.3	S.K.AGRAWAL & OTHERS	1987
3695	DUEST FOR A BETTER DEMOCRATIC ALTERNATIVE	JASWANT B. MEHTA	2ND 1995
3696	DUEST FOR A BETTER DEMOCRATIC ALTERNATIVE	JASWANT B. MEHTA	2ND 1995
3697	S.C.QUINQUENNIAL DIGEST 1991-95	SURINDRA MALIK	1999
HEAD -"R"			
3698	RAILWAY CASES, INDIAN	M.TERUVENKATA CHARARIAR	1901
3699	RECEIVERS AND MARRIAGES	EVELYU RIVERE	1912
3700	RECEIVERS IN BRITISH INDIA, THE LAW RELATING TO	SIR. J.G.WODDREFFE	1919
3701	RECEIVERS, THE LAW OF PRACTICE RELATING TO	N.D.BASU	1937
3702	RECEIVERS, THE LAW	S.N.SASTRI	1937
3703	RECEIVERS, THE LAW OF PRACTICE OF Vol.I	R.E.CLARK	1959
3704	RECEIVERS, THE LAW OF PRACTICE OF Vol.2	R.E.CLARK	1959
3705	RECEIVERS, THE LAW OF PRACTICE OF Vol.3	R.E.CLARK	1959
3706	RECEIVERS, THE LAW OF PRACTICE OF Vol.4	R.E.CLARK	1959
3707	RECEIVERS, LAW OF	P.SATCHUTHEN PILLAI	1964
3708	REGISTRATION ACT, INDIAN	SANJIVA ROW	1912
3709	REGISTRATION ACT, THE INDIAN	D.F.MULLA	1923
3710	REGISTRATION ACT, THE INDIAN	D.F.MULLA	1935
3711	REGISTRATION ACT, THE INDIAN	SIR.D.F.MULLA	1939
3712	REGISTRATION ACT, THE INDIAN	SIR.D.F.MULLA	1939
3713	REGISTRATION ACT, THE INDIAN	V.V.C & K.N.AR	1949
3714	REGISTRATION ACT, THE INDIAN	SIR.D.F.MULLA	1950
3715	REGISTRATON ACT, THE INDIAN, THIS BOOK HAS BEEN SENT TO MAGISTRATE URI BY HIS LORDSHIP ORDER VIIDE THIS OFFICE NO.	V.V.C & K.N.A.R	1955
3716	REGISTRATION ACT, INDIAN	SANJIVA RAW	1967
3717	RELATIONS, DOMESTIC	A.CAIRNS.	1937
3718	RENT CONTROL LEGISLATION IN INDIA, FUNDAMENTALS OF	R.C.KOCHA	1966 2ND ED.
3719	RESERVE BANK OF INDIA ACT,	A.RAMAIYA	1934

S.No	Name of book (title)	Author's Name	Edition
3720	RES-JUDICATE, THE DOCTRINE OF	G.S.BOWER	1924
3721	RES JUDICATE THE LAW OF DOCTRINE OF	NAND LAL	1933
3722	RES JUDICATE THE LAW OF DOCTRINE OF	NAND LAL	1965
3723	RERSPONSIBILITY IN LAW	R.W.ANKINE WILSON	1908
3724	RESTATED, THE LAW	W.T.HUGHES	1915
3725	REVENUE CIRCULARS	NIL	NIL
3726	REVENUE CIRCULARS	NIL	NIL
3727	RIGHTS AND CONSTITUTIONAL REMEDIES, FUNDAMENTAL, VOL.1	O.P.AGGARWAL	1957
3728	RIGHTS AND CONSTITUTIONAL REMEDIES, FUNDAMENTAL, VOL.1	O.P.AGGARWAL	1953
3729	RIGHTS & LIMITATIONS, CONSTITUTIONAL VOL.1	A.S.CHAUDHRI	1958
3730	RIGHTS & LIMITATIONS, CONSTITUTIONAL VOL.2	A.S.CHAUDHRI	1958
3731	RIGHTS & LIMITATIONS, CONSTITUTIONAL VOL.3	A.S.CHAUDHRI	1958
3732	RIGHTS & CONSTITUTIONAL REMEDIES FUNDAMENTAL, VOL.1	V.G.RAMACHAND-RAN	1959
3733	RIGHTS & CONSTITUTIONAL REMEDIES FUNDAMENTAL, VOL.2	V.G.RAMACHAND-RAN	1959
3734	RIPARIAN RIGHTS, THE LAW OF	L.M.DASS	1891
3735	ROMAN LAW	W.A.HUNTER	1885
3736	ROMAN LAW, A TEXT BOOK OF	W.W.BUCLAND	1921
3737	ROME, THE LAE GIVER	J.DECLAREVIAL	1927
3738	ROYAL MAIL CASE, THE.	COLLIN BROOKS	1933
3739	RULES OF THE HIGHCOURT AT ALLAHABAD	GOVT. PRESS	1920
3740	RULES OF THE HIGHCOURT AT ALLAHABAD	GOVT. PRESS	1926
3741	RULES OF THE HIGHCOURT AT ALLAHABAD	GOVT. PRESS	1926
3742	RULES OF THE HIGHCOURT AT ALLAHABAD	GOVT. PRESS	1937
3743	RULES OF THE HIGHCOURT AT ALLAHABAD	GOVT. PRESS	1957
3744	RULES & CIRCULARS OF THE HIGHCOURT JUDICATURE AT FORT WILLIAM IN BEGANAL VOL.1	GOVT. PRESS	1903
3745	RULES & CIRCULARS OF THE HIGHCOURT JUDICATURE AT FORT WILLIAM IN BEGANAL VOL.2	GOVT. PRESS	1903
3746	RULES & CIRCULARS OF THE HIGHCOURT JUDICATURE AT FORT WILLIAM IN BEGANAL VOL.1	GOVT. PRESS	1910
3747	RULES & CIRCULARS OF THE HIGHCOURT JUDICATURE AT FORT WILLIAM IN BEGANAL VOL.2	GOVT. PRESS	1910
3748	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1910
3749	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1910
3750	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1910
3751	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1910
3752	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1918
3753	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1922
3754	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1922
3755	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1936
3756	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1936
3757	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.1	GOVT. PRESS	1936
3758	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1936
3759	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1936
3760	RULES & CIRCULARS OF THE HIGH COURT OF JUDICATURE AT FORT WILLIAM IN BENGAL VOL.2	GOVT. PRESS	1936
3761	RULES & FORMS OF THE BOMBAY High COURT	GOVT. PRESS	1936
3762	RULES OF THE HIGH COURT OF JUDICATURE AT BOMBAY	GOVT. PRESS	1936
3763	RULES & ORDERS OF THE CALCUTTA HIGH COURT	R.BELCHAMBERS.	1900
3764	RULES & ORDERS OF CALCUTTA HIGH COURT	J.H.HECHLE	1920

S.No	Name of book (title)	Author's Name	Edition
3765	RULES OF THE HIGH COURT OF JAIPUR	GOVT. PRESS	NIL
3766	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.2.	GOVT. PRESS	1928
3767	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.3	GOVT. PRESS	1928
3768	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.4	GOVT. PRESS	1928
3769	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.5	GOVT. PRESS	NIL
3770	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.1	GOVT. PRESS	1927
3771	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.2.	GOVT. PRESS	1931
3772	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.5	GOVT. PRESS	1932
3773	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.6	GOVT. PRESS	1933
3774	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.6	GOVT. PRESS	1933
3775	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE NO.VOL	GOVT. PRESS	1936
3776	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.3	GOVT. PRESS	1937
3777	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.4	GOVT. PRESS	1937
3778	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.1	GOVT. PRESS	1942
3779	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.3	GOVT. PRESS	1942
3780	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.4.	GOVT. PRESS	1942
3781	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.4	GOVT. PRESS	1942
3782	RULES OF THE HIGH COURT OF JUDICATURE OF LAHORE VOL.5	GOVT. PRESS	1942
3783	RULES RELATING TO THE ADMINISTRATIVE OF ADVOCATES AT LAHORE	GOVT. PRESS	1919
3784	RULES OF THE MADRAS HIGH COURT	M.L.J.OFFICE	1927
3785	RULES OF THE MADRAS HIGH COURT	M.L.J.OFFICE	1928
3786	RULES OF THE MADRAS HIGH COURT	GOVT. PRESS	1956
3787	RULES OF THE HIGH COURT OF N.W.PROVINCES	GOVT. PRESS	1911
3788	RULES OF THE HIGH COURT OF N.W.PROVINCES	GOVT. PRESS	1912
3789	RULES OF THE HIGH COURT OF N.W.PROVINCES VOL.1	GOVT. PRESS	1914
3790	RULES OF THE HIGH COURT OF N.W.PROVINCES VOL.2	GOVT. PRESS	1911
3791	RULES OF THE HIGH COURT OF N.W.PROVINCES VOL.1	GOVT. PRESS	1914
3792	RULES OF THE HIGH COURT OF N.W.PROVINCES VOL.2	GOVT. PRESS	1911
3793	RULES FOR POSTS AND TELEGRAPHS	G.O.I.	1931
3794	RULES AND ORDERS OF THE CHIEF COURT OF PUNJAB	GOVT. PRESS	1895
3795	RULES AND ORDERS OF THE CHIEF COURT OF PUNJAB	GOVT. PRESS	1901
3796	RULES AND ORDERS OF THE CHIEF COURT OF PUNJAB	GOVT. PRESS	1902
3797	RULES AND ORDERS OF THE CHIEF COURT OF PUNJAB	GOVT. PRESS	1902
3798	RULES AND ORDERS APPLYING TO PUNJAB	GOVT. PRESS	1902
3799	RULES AND ORDERS OF PUNJAB CHIEF COURT VOL.1	GOVT. PRESS	1915
3800	RULES AND ORDERS OF PUNJAB CHIEF COURT VOL.2	GOVT. PRESS	1911
3801	RULES AND ORDERS OF PUNJAB CHIEF COURT VOL.3	GOVT. PRESS	1911
3802	RULES ORDERS OF PUNJAB CHIEF COURT VOL.4	GOVT. PRESS	NIL
3803	RULES AND ORDERS OF RANGOON HIGH COURT	GOVT. PRESS	1924
3804	RULES AND ORDERS, GENERAL STATUTORY VOL.1	GOVT. OF INDIA	1915
3805	RULES AND ORDERS, GENERAL STATUTORY VOL.2	GOVT. OF INDIA	1915
3806	RULES AND ORDERS, GENERAL STATUTORY VOL.3	GOVT. OF INDIA	1915
3807	RULES AND ORDERS, GENERAL STATUTORY VOL.4	GOVT. OF INDIA	1915
3808	RULES AND ORDERS, GENERAL STATUTORY VOL.1	GOVT. OF INDIA	1920
3809	RULES AND ORDERS, GENERAL STATUTORY VOL.2	GOVT. OF INDIA	1929

S.No	Name of book (title)	Author's Name	Edition
3810	RULES AND ORDERS, GENERAL STATUTORY VOL.3	GOVT. OF INDIA	1929
3811	RULES AND ORDERS, GENERAL STATUTORY VOL.4	GOVT. OF INDIA	1927
3812	RULES AND ORDERS, GENERAL STATUTORY VOL.5	GOVT. OF INDIA	1928
3813	RULES, THE QUDH CIVIL VOL. 1	GOVT. PRESS	1929
3814	RULES, THE QUDH CIVIL VOL. 2	GOVT. PRESS	1929
3815	RULES, THE QUDH CRIMINAL	GOVT. PRESS	1928
3816	RURAL INDIA, RECONSTRUCTION AND EDUCATION IN,	P.C.LAL	1932
3817	REPORT OF THE HIGH COURT JUDICATURE AT ALLAHABAD	GOVT. PRESS	1940
3818	REPORT ON INDIAN CONSTITUTION REFORM	GOVT. PRESS	1918
3819	REPORT ON THE INDIAN CONSTITUTIONAL REFORM	GOVT. PRESS	1918
3820	REPORT ON THE INDIAN CONSTITUTIONAL REFORM	GOVT. PRESS	1919
3821	REPORT ON THE INDIAN CONSTITUTIONAL REFORM	GOVT. PRESS	1919
3822	REPORT ON INDIAN STATUTORY COMMISSION VOL. 1	GOVT. OF INDIA	1930
3823	REPORT ON INDIAN STATUTORY COMMISSION VOL. 2	GOVT. OF INDIA	1930
3824	REPORT, SEDITION COMMITTEE	GOVT. PRESS	1919
3825	REPORT, CALCUTTA UNIVERSITY VOL. 1	GOVT. OF INDIA	1919
3826	REPORT, CALCUTTA UNIVERSITY VOL. 2	GOVT. OF INDIA	1919
3827	REPORT, CALCUTTA UNIVERSITY VOL. 3	GOVT. OF INDIA	1919
3828	REPORT, CALCUTTA UNIVERSITY VOL. 4	GOVT. OF INDIA	1919
3829	REPORT, CALCUTTA UNIVERSITY VOL. 5	GOVT. OF INDIA	1919
3830	RULES HIGH COURT JUDICATURE AT LAHORE	GOVT. PRESS	1936
3831	REGISTRATION ACT, THE INDIAN	MULLA	1968
3832	REGISTRATION ACT, THE INDIAN	MULLA	1968
3833	REGISTRATION ACT, THE INDIAN	MULLA	1968
3834	RULES AND ORDER OF PUNJAB HIGH COURT VOL.1	GOVT. OF PUNJAB	1965
3835	RULES AND ORDER OF PUNJAB HIGH COURT VOL.III	GOVT. OF PUNJAB	1964
3836	RULES AND ORDER OF PUNJAB HIGH COURT VOL.IV	GOVT. OF PUNJAB	1966
3837	RULES AND ORDER OF PUNJAB HIGH COURT VOL.IV-A	GOVT. OF PUNJAB	1960
3838	RULES AND ORDER OF PUNJAB HIGH COURT VOL.IV-B	GOVT. OF PUNJAB	1965
3839	RULES OF THE HIGH COURT AT PATNA 1916	GOVT. OF BIHAR	1950
3840	RULES 1966 THE SUPREME COURT 1966	GOVT. OF INDIA	1969
3841	RULES 1966 THE SUPREME COURT 1966	GOVT. OF INDIA	1969
3842	RULES 1966 THE SUPREME COURT 1966	GOVT. OF INDIA	1969
3843	RENT RESTRICTION IN PUNJAB AND HARYANA	H.L.SARIN AND K.L.PANDIT	1970
3844	RENT CONTROL ACT, J&K HOUSE AND SHOPS	N.K.GANGOO	1972
3845	RENT CONTROL ACT, J&K HOUSE AND SHOPS	N.K.GANGOO	1972
3846	RENT CONTROL ACT, J&K HOUSE AND SHOPS	N.K.GANGOO	1972
3847	RENT CONTROL ACT, J&K HOUSE AND SHOPS	N.K.GANGOO	1972
3848	RIGHT WORD, USE THE,	READER'S DIGEST	1970
3849	RES JUDICATA	NAND LAL	1968
3850	RULES OF COURT 1952 VOL. 1	NAND LAL	1974
3851	DIAMOND JUBILEE OF PATNA HIGH COURT VOL.1	NAND LAL	1977
3852	GENERAL RULE CIVIL SUBORDINATE TO HIGH COURT OF ALLAHABAD		1980
3853	GENERAL RULE CRIMINAL SUBORDINATE TO HIGH COURT OF ALLAHABAD		1980
3854	LAW OF RENT CONTROL EVICTION AND EJECTMENT IN INDIA VOL.1	AGARWAL	

S.No	Name of book (title)	Author's Name	Edition
3855	LAW OF RENT CONTROL EVICTION AND LENSESE IN INDIA VOL.II		1980 (IIND ED.)
3856	INDIAN RAILWAY ACT	P.HARI RAO	4TH ED.
3857	REGISTRATION ACT	SANJIVA RAO	1982 (7TH ED.)
3858	REFLECTION DURING EMERGENCY	M.M.KOTHARI	1977
3859	REPRESENTATION OF PEOPLE ACT	S.K.GOSH	
3860	REPRESENTATION OF PEOPLE ACT	S.K.GOSH	
3861	RULES AND ORDERS OF PUNJAB HIGH COURT VOL. II		
3862	RULES AND ORDERS OF PUNJAB HIGH COURT VOL. V		
3863	COMMENTARY ON RULE & ORDER OF PUNJAB & HARYANA HIGH COURT	O.P.HANS	
3864	JAMMU AND KASHMIR RENT CONTROL ACT 1966 AMENDED UPTO 1985	N.K.GANJOO	
3865	JAMMU AND KASHMIR RENT CONTROL ACT 1966 AMENDED UPTO JULY 1985	N.K.GANJOO	
3866	JAMMU AND KASHMIR RENT CONTROL ACT 1966 AMENDED UPTO JULY 1985	N.K.GANJOO	
3867	JAMMU AND KASHMIR RENT CONTROL ACT 1966 AMENDED UPTO JULY 1985	N.K.GANJOO	
3868	REGISTRATION ACT	C.B.OPADHAYAY	
3869	REGISTRATION ACT	SANJIVA RAO	7TH ED.
3870	RECEIVER	R.WALTON	16TH ED.
3871	THE EUROPEAN COMMUNITIES AND RULE OF LAW		
3872	LAW OF INTERIM ORDERS AND RECEIVERSHIP	S.M.ALI	1988
3873	RENT CONTROL DIGEST 1969 - 1983 VOL. 1	H.L.SARIN	1983 (2ND ED.)
3874	RENT CONTROL DIGEST 1969 - 1983 VOL. 2	H.L.SARIN	1983 (2ND ED.)
3875	RENT CONTROL DIGEST 1969 - 1988 VOL. 1	H.L.SARIN	1988
3876	RENT CONTROL DIGEST 1969 - 1988 VOL. 2	H.L.SARIN	1988
3877	RAJASTHAN LOCAL LAWS, CIVIL, CRIMINAL REVENUE	M.L.JINDAL	1984 (2ND ED.)
3878	RULES AND ORDERS OF PUNJAB HIGH COURT VOL. II		1991
3879	COMMENTARY ON RULE & ORDER OF PUNJAB & HARYANA HIGH COURT VOL. III	O.P.HANS	1980
3880	RULES AND ORDER OF PUBJAB AND HARYANA HIGH COURT		1980
3881	REPRESENTATION OF PEOPLE ACT	S.K.GHOSH	1992
3882	REPRESENTATION OF PEOPLE ACT	S.K.GHOSH	1992
3883	RIGHT TO TRAVEL UNDER CONSTITUTION	B.ERRABBI	1986
3884	RIGHT TO TRAVEL UNDER CONSTITUTION	B.ERRABBI	1986
3885	PRINCIPLES OF REMAND AND BAILS	P.P.TYAGI	1994 (2ND)
3886	TORTURE AND RAPE IN POLICE CUSTODY	S.K.GHOSH	1993
3887	RULE OF LAW AND VICARIOUS LIABILITY OF GOVT.	S.S.SRIVASTAVA	1995
3888	PRINCIPLES AND DIGEST OF THE LAWS OF RES JUDICATA WITH LEGAL MAXIMS	C.J.M.MORIN & A.C.MOITRA	1996
3889	RAMJANAMBHOOMI BABRI MASJID	BAR COUNCIL OF INDIA TRUST	
3890	TAKING RIGHTS SERIOUSLY	RONALD DWORKIN	1996
3891	RELIGION AND POLITICS	V.R.KRISHNA IYER	1992
3892	REGISTRATION ACT, 1908	BARE ACT	1996
3893	REPRESENTATION OF PEOPLE ACT, 1950	BARE ACT	1996
3894	RULE OF LAW AND VICARIOUS LIABILITY OF GOVT.	S.S.SRIVASTAVA	1995
3895	RENT MATTERS ON TRIAL	D.N.JANHAR	1998
3896	INDIAN REGISTRATION ACT	MULLA	1998 (10TH ED.)
3897	INDIAN REGISTRATION ACT	MULLA	1998 (10TH ED.)
3898	RAILWAY CLAIMS TRIBUNAL ACT 1987 WITH RULES 1989	BARE ACT	2000 (6TH)
3899	RAILWAY CLAIMS TRIBUNAL ACT 1987 WITH RULES 1989	BARE ACT	2000 (6TH)

S.No	Name of book (title)	Author's Name	Edition
3900	RAILWAY PROPERTY (UNLAWFUL POSSESSION) ACT, 1966	BARE ACT	2001
3901	RAILWAY PROPERTY (UNLAWFUL POSSESSION) ACT, 1966	BARE ACT	2001
3902	RECOVERY OF DEBTS DUE TO BANKS AND FINANCIAL ACT 1993	BARE ACT	2001
3903	RECOVERY OF DEBTS DUE TO BANKS AND FINANCIAL ACT 1993	BARE ACT	2001
3904	REGISTRATION ACT, 1908	BARE ACT	2001
3905	REGISTRATION ACT, 1908	BARE ACT	2001
3906	REPRESENTATION OF PEOPLE ACT	BARE ACT	2000
3907	REPRESENTATION OF PEOPLE ACT	BARE ACT	2000
3908	RAILWAY ACT 1989 WITH RULES	BARE ACT	2001 (17TH)
3909	RAILWAY ACT 1989 WITH RULES	BARE ACT	2001 (17TH)
3910	ROSES IN DECEMBER, AN AUTOGRAPHY	M.C.CHAGLA	2000
3911	ROSES IN DECEMBER, AN AUTOGRAPHY	M.C.CHAGLA	2000
3912	REGISTRATION ACT	SANJIVA RAO	2002 (10TH)
3913	REGISTRATION ACT	SANJIVA RAO	2002 (10TH)
3914	REGISTRATION ACT	SANJIVA RAO	2002 (10TH)
3915	RAILWAYS ACT, 1989	H.K.SAHARAY	2003 (8TH)
3916	RAILWAYS ACT, 1989	H.K.SAHARAY	2003 (8TH)
3917	REGISTRATION ACT	K.RAO	2002
3918	REGISTRATION ACT	K.RAO	2002
3919	PRINCIPLES OF REMAND , BAILS AND HANDCUFFING	S.P.TYAGI	2002
3920	PRINCIPLES OF REMAND , BAILS AND HANDCUFFING	S.P.TYAGI	2002
3921	PRINCIPLES OF REMAND , BAILS AND HANDCUFFING	S.P.TYAGI	2002
3922	RESERVATION POLICY AND LAW	S.S.JASWAL	2002 (8TH)
3923	RESERVATION POLICY AND LAW	S.S.JASWAL	2002 (8TH)
3924	RAJ TARANGNI VOL.1	I.C.SHAHPURA	1995
3925	RAJ TARANGNI VOL.1	I.C.SHAHPURA	1995
3926	RAJ TARANGNI VOL.2	I.C.SHAHPURA	1995
3927	RAJ TARANGNI VOL.2	I.C.SHAHPURA	1995
3928	REGISTRATION ACT	MALIK	2005
3929	REGISTRATION ACT	MALIK	2005
3930	ANALYTICAL COMMENTARY ON PERSONAL LAW	G.R.WANI	2005
3931	ANALYTICAL COMMENTARY ON PERSONAL LAW	G.R.WANI	2005
HEAD -"S"			
3932	SALES IN BRITISH INDIA, CUMPULSORY	S.C DUTT	1915
3933	SALES IN BRITISH INDIA, CUMPULSORY	S.C DUTT	1915
3934	SALES IN EXECUTION, PRINCIPLES AND PRACTICE	M.S IYER	1923
3935	SALE OF GOODS IN BRITISH INDIAN	C.Q REWFRY	1912
3936	SALES OF GOODS ACT, THE INDIAN	O.P AGGARWAL	1941
3937	SALES OF GOODS ACT, THE INDIAN	O.P AGGARWAL	1946
3938	SALE OF GOODS, THE	P. S ATIYAL	1961
3939	SALES OF GOODS ACT, THE INDIAN	O.P AGGARWAL	1962
3940	SALE TAX LAW, CENTRAL	DALIP SINGH	1958
3941	SALES TAX LAW IN INDIA, INTERSTATE TRADE BARRIERSAND	INDIAN LAW INSTITUTE	1962
3942	SANCTTION AND COMPLAINT, THE LAW OF	SRIPATI ROY	1940
3943	SANCTION TO PROSECUTE, THE LAW OF	SRIPATI ROY	1922

S.No	Name of book (title)	Author's Name	Edition
3944	SCINTILLAC JURIS AND MEDITATIONS IN THE TEA ROOM	DARLING	1914
3945	SMALL CAUSE COURTS ACT, PROVINCIAL	NAZIR AHMED	1913
3946	SMALL CAUSE COURTS ACT, PROVINCIAL	NAZIR AHMED	1913
3947	SMALL CAUSE COURTS ACT, PROVINCIAL	NAZIR AHMED	1913
3948	SMALL CAUSE COURTS ACT, PROVINCIAL	K.J RUSTOMJI	1917
3949	SMALL CAUSE COURTS ACT, MOFUSSIL	K.J RUSTOMJI	1927
3950	SMALL CAUSE COURTS ACT, THE PRESIDENCY	M. KRISHAMACHARIAR	1928
3951	SMALL CAUSE COURTS ACT, THE PROVINCIAL	M. KRISHAMACHARIAR	1930
3952	SMALL CAUSE COURTS ACT, THE PROVINCIAL	B.B MITRA	1942
3953	SMALL CAUSE COURTS ACT, THE PROVINCIAL	R.L ANAND	1965
3954	SOCIAL REFORM ANNUAL	P.S BAKHLE	1939
3955	SOCIAL REFORM ANNUAL	P.S BAKHLE	1940
3956	SPECIAL MARRIAGE ACT	MAUTHA RAMAMURTI	1961
3957	SPECIFIC RELIEF IN BRITISH INDIA, THE LAW OF	S.C BANERJI	1917
3958	SPECIFIC RELIEF IN INDIA, THE LAW OF	HARNAM SINGH	1925
3959	SPECIFIC RELIEF IN BRITISH INDIA, THE LAW OF	S.M JAHIRI	1930
3960	SPECIFIC RELIEF IN INDIA, THE LAW OF	HARNAM SINGH	1934
3961	SPECIFIC RELIEF IN INDIA, THE LAW OF	HARNAM SINGH	1934
3962	SPECIFIC RELIEF IN BRITISH INDIA, THE LAW OF	R.L ANAND	1942
3963	SPECIFIC RELIEF IN INDIA, THE LAW OF	O.P AGGARWAL	1951
3964	SPECIFIC RELIEF IN INDIA, THE LAW OF	HARNAM SINGH	1958
3965	SPECIFIC RELIEF, THE LAW OF	S.C BANERJI	1965
3966	SPECIFIC RELIEF, THE LAW OF	S.C BANERJI	1965
3967	SPIRIT OF OUR LAWS, THE	HERNAM COHEN	1922
3968	SRINAGAR & ITS ENVIRONS, KASHMIR INDIA	S.C KOUL	1948
3969	STAMP LAW, THE INDIAN	W.R DONOGH	1905
3970	STAMP LAW & PRACTICE	E.H LINCOLN	1920
3971	STAMP ACT THE INDIAN	E MILLARD PRATT	1930
3972	STAMP LAW INDIAN	W.R DONOGH	1935
3973	STAMP ACT INDIAN	M.N BASU	1938
3974	STAMP LAW & PRACTICE IN INDIA AND BURMA	E.H LINCOLN	1939
3975	STAMP ACT THE INDIAN	MULLA PRATT	1941
3976	STAMP ACT THE INDIAN	MULLA PRATT	1941
3977	STAMP ACT THE INDIAN	MULLA PRATT	1951
3978	STAMP ACT THE INDIAN	V.V.C S.A.R	1951
3979	STAMP ACT THE INDIAN	V.V.C S.A.R	1951
3980	STAMP ACT THE INDIAN	V.V.C S.A.R	1951
3981	STAMP ACT THE INDIAN	V.V.C S.A.R	1951
3982	STAMP ACT THE INDIAN	V.V.C S.A.R	1951
3983	STAMP ACT THE INDIAN	A.C PATRA	1959
3984	STAMP ACT THE INDIAN	S.ROW	1965
3985	STAMP ACT THE INDIAN	S.ROW	1965
3986	STATE IN ENGLISH LAW ACTS OF	W.H MOORE	1906
3987	STATE WITH THE GOVT OF INDIA RELATIONS OF INDIA	K.M RENIKKAR	1927
3988	STATUTES ON THE INTER P[RETATION OF	P.B MAXWELL	1905

S.No	Name of book (title)	Author's Name	Edition
3989	STATUTES ON THE INTER P[RETATION OF	P.B MAXWELL	1929
3990	STATUTES ON THE INTER P[RETATION OF	P.B MAXWELL	1937
3991	STATUES & STATUTORY CONSTRUCTION VOL 1	J.G SUTHERLAND	1943
3992	STATUES & STATUTORY CONSTRUCTION VOL 2	J.G SUTHERLAND	1943
3993	STATUES & STATUTORY CONSTRUCTION VOL 3	J.G SUTHERLAND	1943
3994	STATUES & STATUTORY CONSTRUCTION VOL 3 SUPPLEMENT	J.G SUTHERLAND	1960
3995	STATUES & STATUTORY CONSTRUCTION VOL 3 SUPPLEMENT	J.G SUTHERLAND	1960
3996	STATUES & STATUTORY CONSTRUCTION VOL 3 SUPPLEMENT	J.G SUTHERLAND	1960
3997	STATUES THE INTERPRETATION OF	N.S BINDRA	1961
3998	STATUES THE CURRENT	C.S.S SASTRI & P.R IYER	1918
3999	STATUTORY RULES & REGULATIONS	N.M KHOSLA	1967
4000	STORE PURCHASE COMMITTEE REPORT OF THE VOL 1	GOVT PRESS	1920
4001	STORE PURCHASE COMMITTEE REPORT OF THE VOL 2	GOVT PRESS	1920
4002	STORY OF STARA	B.D BASU	1922
4003	SECESSION CERTIFICATE ACT	K.C CHAKRABARTI	1927
4004	SUCCESSION & ADMINISTRATION OF ESTATE IN INDIA	A. KINNEY	1928
4005	SECESSION ACT INDIAN	N.D BASU	1941
4006	SECESSION ACT INDIAN	P.L PARUCH	1953
4007	SUCCESSION ACT HINDU	L.M GHOSE	1958
4008	SUCCESSION CERTIFICATE LAW OF	L.S SASTRI	1963
4009	SUPREME LEGISLATIVE COUNCIL THE ACTS OF THE	B.L.R	1921
4010	STATUES THE CURRENT	C.S.S SASTRI & P.R IYER	1914
4011	STATUES THE CURRENT	C.S.S SASTRI & P.R IYER	1915
4012	STATUES THE CURRENT	C.S.S SASTRI & P.R IYER	1916
4013	STATES IN INDIA LAW RELATING TO THE PROTECTION OF THE ADMINISTRATION OF	K.N CHOPRA	NIL
4014	SENTENCE OF THE COURT THE (A HAND BOOK FOR COURTS FOR TREATMENT OF OFFENDERS)	HER MAJESTY'S PUBLICATION (BRITISH HIGH COMMISSION IN INDIA	1969
4015	SENTENCE OF THE COURT THE (A HAND BOOK FOR COURTS FOR TREATMENT OF OFFENDERS)	HER MAJESTY'S PUBLICATION (BRITISH HIGH COMMISSION IN INDIA	1969
4016	SENTENCE OF THE COURT THE (A HAND BOOK FOR COURTS FOR TREATMENT OF OFFENDERS)	HER MAJESTY'S PUBLICATION (BRITISH HIGH COMMISSION IN INDIA	1969
4017	SENTENCE OF THE COURT THE (A HAND BOOK FOR COURTS FOR TREATMENT OF OFFENDERS)	HER MAJESTY'S PUBLICATION (BRITISH HIGH COMMISSION IN INDIA	1969
4018	SENTENCE OF THE COURT THE (A HAND BOOK FOR COURTS FOR TREATMENT OF OFFENDERS)	HER MAJESTY'S PUBLICATION (BRITISH HIGH COMMISSION IN INDIA	1969
4019	SECESSION ACT THE INDIAN	B.B MITRA	1968
4020	SALES TAX ACT CENTRAL VOL I	S.K AGARWALA	1970
4021	SALES TAX ACT CENTRAL VOL II	S.K AGARWALA	1970
4022	SPECIFIC RELIEF THE LAW OF VOL I	IYER & ANAND	1970
4023	SPECIFIC RELIEF THE LAW OF VOL II	IYER & ANAND	1971
4024	SERVICES & DISMISSALS VOL I	BALA KRISHNAN	1971
4025	SERVICES & DISMISSALS VOL II	BALA KRISHNAN	1971
4026	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL I	B. MALIK AND MANCHANDA	
4027	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL II	B. MALIK AND MANCHANDA	
4028	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL III	B. MALIK AND MANCHANDA	
4029	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL IV	B. MALIK AND MANCHANDA	
4030	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL V	B. MALIK AND MANCHANDA	
4031	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL VI	B. MALIK AND MANCHANDA	
4032	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL VII	B. MALIK AND MANCHANDA	
4033	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL VIII	B. MALIK AND MANCHANDA	

S.No	Name of book (title)	Author's Name	Edifion
4034	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL IX	B. MALIK AND MANCHANDA	
4035	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL X	B. MALIK AND MANCHANDA	
4036	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL XI	B. MALIK AND MANCHANDA	
4037	STATUTORY RULES & ORDERS ENCYCOLPEDIAOF VOL XII	B. MALIK AND MANCHANDA	
4038	SUPREME COURT RULES	JAGDISH LAL	
4039	SUPREME COURT CASES REFERENCE VOL 1	VERMA	1950-1975
4040	SUPREME COURT CASES REFERENCE VOL 2	VERMA	1950-1975
4041	SUPREME COURT CASES REFERENCE VOL 3	VERMA	
4042	STATUES THE CURRENT INDIAN	LILIT MOHAN SURI	1972
4043	STATUES THE CURRENT INDIAN	LILIT MOHAN SURI	1973
4044	STATUES THE CURRENT INDIAN	LILIT MOHAN SURI	1974
4045	STATUES THE CURRENT INDIAN	LILIT MOHAN SURI	1975
4046	STATUES THE CURRENT INDIAN	LILIT MOHAN SURI	1976
4047	SUCCESSION ACT THE INDIAN	V.V RAGHAVEM	6TH ED 1977
4048	SUCCESSION ACT THE INDIAN	V.V RAGHAVEM	1977
4049	SUCCESSION ACT THE INDIAN	V.V RAGHAVEM	1977
4050	YEARLY SUPREME COURT DIGEST(1977)	S. K AGGARWAL	1978
4051	SPECIFIC RELIEF VOL II(47/1963)	ANAND & IYER	1978
4052	SOCITIES REGISTRATION ACT	R.L ANAND	IIND ED 1978
4053	SUPREME COURT RULES 6	JAGDISH LAL	1978
4054	SUPREME COURT ON CRIMINAL LAWS VOL I	R.P KUTHARIA	2ND ED 1979
4055	SUPREME COURT ON CRIMINAL LAWS VOL II	R.P KUTHARIA	3rd ED 1979
4056	SPECIFIC RELIEF ACT	DR S.C BANERJEE	6TH ED 1978
4057	SPECIFIC RELIEF ACT	DR S.C BANERJEE	7th ED 1978
4058	THE SHADOW OF RAM RAJIYA	PREM NATH BAZAZ	1980
4059	SUPREME COURT ON PUBLIC SERVANT & DISCIPLINARY ACTION	P.N SHARMA	1979
4060	LAW OF SPECIFIC RELIEF ACT VOL 1	ANAND & IYER	1977
4061	LAW OF SPECIFIC RELIEF ACT VOL 2	ANAND & IYER	1977
4062	LAW OF SPECIFIC RELIEF ACT VOL 3	ANAND & IYER	1977
4063	LAW OF SPECIFIC RELIEF ACT VOL 4	ANAND & IYER	1977
4064	SERVICE LAW & CONSTITUTION	D.D SETHI	1981
4065	LAW OF SPECEFIC RELIEF ACT VOL 1	ANAND & IYER	1981
4066	SUPREME COURT REFERENCE (1950-1980) APRIL VOL I	PITHANIA	2ND ED 1980(SEPT)
4067	SUPREME COURT REFERENCE (1950-1980) APRIL VOL II	PITHANIA	2ND ED 1981(SEPT)
4068	SUPREMECOURT CIVIL DIGEST (1950-1980) VOL 1	AGARWAL	2ND ED 1981(SEPT)
4069	SOCITIES REGISTRATION ACT	SASTRI'S	6TH ED 1980
4070	SUPREME COURT REFERENCE VOL III	PATHANIA	
4071	SUPREME COURT SERVICE LAW'S JUDGMENT VOL I		1935-1973
4072	SUPREME COURT SERVICE LAW'S JUDGMENT VOL II		1935-1973
4073	SUPREME COURT SERVICE LAW'S JUDGMENT VOL III		1935-1973
4074	SUPREME COURT SERVICE LAW'S JUDGMENT VOL IV		1935-1973
4075	SUPREME COURT LABOUR JUDGMENT VOL 1 1968-71	K.K BHATTACHARYA	
4076	SUPREME COURT LABOUR JUDGMENT VOL 2 1950-77	K.K BHATTACHARYA	
4077	SUPREME COURT LABOUR JUDGMENT VOL 3 1972	K.K BHATTACHARYA	
4078	SUPREME COURT LABOUR JUDGMENT VOL 4 1950-77	K.K BHATTACHARYA	

S.No	Name of book (title)	Author's Name	Edition
4079	SUPREME COURT LABOUR JUDGMENT VOL 5 1950-77	K.K BHATTACHARYA	
4080	SUPREME COURT LABOUR JUDGMENT VOL 6 1950-77	K.K BHATTACHARYA	
4081	SUPREME COURT LABOUR JUDGMENT VOL7 1950-77	K.K BHATTACHARYA	
4082	SUPREME COURT LABOUR JUDGMENT VOL 9 1950-78	K.K BHATTACHARYA	
4083	SUPREME COURT LABOUR JUDGMENT VOL 10 1950-78	K.K BHATTACHARYA	
4084	SUPREME COURT LABOUR JUDGMENT VOL 12 1950-79	K.K BHATTACHARYA	
4085	SUPREME COURT LABOUR JUDGMENT VOL 13 1950-79	K.K BHATTACHARYA	
4086	SUPREME COURT LABOUR JUDGMENT VOL 15 1950-80	K.K BHATTACHARYA	
4087	SUPREME COURT LABOUR JUDGMENT VOL 16 1950-80	K.K BHATTACHARYA	
4088	SPIRIT OF ISLAM	AMIR ALI	1978
4089	SUPREME COURT ON CRIMINAL LAW VOL 1	R.P KUTHARIA	1984 3RD ED
4090	SUPREME COURT ON CRIMINAL LAW VOL 2	R.P KUTHARIA	1984 3RD ED
4091	STAMP ACT		1987
4092	SERVICE LAW IN INDIA VOL 1	EJAZ	2ND ED 1985
4093	SERVICE LAW IN INDIA VOL 2	EJAZ	2ND ED 1985
4094	SESSION TRIAL	K.C MEHROTRA	4TH ED
4095	STATUTORY INTERPRETATION	CROSS	1978-81
4096	SECURITY LAWS 2ND ED	AWASTHI LAL	
4097	A HISTORY OF SIKHS PEOPLE 1496-1988	DR GOPAL	1988
4098	A HISTORY OF SIKHS PEOPLE 1496-1989	DR GOPAL	1988
4099	LAW OF CENTRAL SALES TAX	GARG & MITTAL	1989 4TH ED
4100	ALL INDIA SERVICE MANNUAL	R.K KULSHRESTHA	1990
4101	SUPREME COURT RULES 1966(AMENDMENT 1ST MAY 1989)	GOVT PUBLICATION	1989 7TH ED
4102	SPECIFIC RELIEF	ANAND & IYER	1990 9TH ED
4103	SPECIFIC RELIEF	ANAND & IYER	1990 9TH ED
4104	YEARLY SUPREME COURT DIGEST 1989	S.K AWASTHI	1990
4105	SERVICE LAWS IN JAMMU & KASHMIR	IMTIYAZ HUSSAIN	1991
4106	SERVICE LAWS IN JAMMU & KASHMIR	IMTIYAZ HUSSAIN	1991
4107	SERVICE LAWS IN JAMMU & KASHMIR	IMTIYAZ HUSSAIN	1991
4108	SERVICE LAWS IN JAMMU & KASHMIR	IMTIYAZ HUSSAIN	1991
4109	SERVICE LAWS IN JAMMU & KASHMIR	IMTIYAZ HUSSAIN	1991
4110	THE INDIAN STAMP ACT	MULLA & PRATT	1990 7TH ED
4111	THE INDIAN STAMP ACT	MULLA & PRATT	1990 7TH ED
4112	THE SALES OF GOODS ACT	POLLOCK & MULLER	1990 5TH ED
4113	THE SALES OF GOODS ACT	POLLOCK & MULLER	1990 5TH ED
4114	SERVICE LAW DIGEST 1991 VOL 12	JAGGI SINGH CHAWLA	1991
4115	SERVICE LAW DIGEST 1991 VOL 12	JAGGI SINGH CHAWLA	1991
4116	SERVICE LAW DIGEST 1991 VOL 5 TO 12	JAGGI SINGH CHAWLA	1991
4117	ALL INDIA SERVICE LAW DIGEST 1950-191	CHAKERVARTI	4TH 1992
4118	ALL INDIA SERVICE LAW DIGEST 1950-192	CHAKERVARTI	4TH 1992
4119	SETTLEMENT OF INTERNATIONAL & INTERSTATE WATER DISPUTES IN INDIA	B.R CHANHAN	1992
4120	SETTLEMENT OF INTERNATIONAL & INTERSTATE WATER DISPUTES IN INDIA	B.R CHANHAN	1992
4121	DIGEST OF SALES TAX CASES 1986-90 AM VOL I	S.V AIYARIS	1992
4122	DIGEST OF SALES TAX CASES 1986-90 AM VOL I	S.V AIYARIS	1992
4123	DIGEST OF SALES TAX CASES 1986-90 AM VOL II	S.V AIYARIS	1992

S.No	Name of book (title)	Author's Name	Edition
4124	DIGEST OF SALES TAX CASES 1986-90 AM VOL II	S.V AIYARIS	1992
4125	SOCIO-ECONOMIC JUSTICE IN J&K	TARA SINGH REKHI	1993
4126	SOCIO-ECONOMIC JUSTICE IN J&K	TARA SINGH REKHI	1993
4127	SERVICE CONDITIONS OF CENTRAL GOVT SERVANTS	S. K GHOSH	1994
4128	SERVICE CONDITIONS OF CENTRAL GOVT SERVANTS	S. K GHOSH	1994
4129	SUPREME COURT RULES 1966	S. K GHOSH	
4130	SUPREME COURT RULES 1966	S. K GHOSH	
4131	SITTING IN JUDGMENT	STANTON WHEELER & ORS	1988
4132	SITTING IN JUDGMENT	STANTON WHEELER & ORS	1988
4133	SOCIAL JUSTICE THE UNDUE VAST	V.R KRISHAN IYER	1991
4134	SOCIAL JUSTICE THE UNDUE VAST	V.R KRISHAN IYER	1991
4135	SALVAGING DEMOCRACY SOME REFLECTION	V.R KRISHAN IYER	1990
4136	SALVAGING DEMOCRACY SOME REFLECTION	V.R KRISHAN IYER	1990
4137	SERVICE LAW DIGEST 1992 V 13	JAGJIT SINGH	1992
4138	SERVICE LAW DIGEST 1992 V 13	JAGJIT SINGH	1992
4139	SOCIAL JUSTICE DAWN	V.R KRISHAN IYER	2ND 1993
4140	SOCIAL JUSTICE DAWN	V.R KRISHAN IYER	2ND 1993
4141	SPECEFIC RELIEF VOL 1	ANAND & IYER	1994
4142	SPECEFIC RELIEF VOL 1	ANAND & IYER	1994
HEAD -"T"			
4143	TINACY ACT, THE PUNJAB	R.L ANAND	NIL
4144	TINACY ACT, THE PUNJAB	SUKH DIAL	1915
4145	TINACY ACT, THE PUNJAB	MOHAN LAL	1926
4146	TINACY ACT, THE PUNJAB	MOHAN LAL	1926
4147	TINACY ACT, THE PUNJAB	O.P AGARWALA	1937
4148	TINACY ACT, (U.P)	C.B AGARWALA	1940
4149	TINACY ACT, (U.P)	C.B AGARWALA	1940
4150	TENURES OF LOWER BENGAL	A. PHILLIPS	1876
4151	TESTAMENTARY DEVISE AS ADMINISTERED IN INDIA	G.S AENDERSON	1889
4152	TORTS, LAW OF	A.UNDERGILL	1900
4153	TORTS INDIAN CASE LAW ON	R.D. ALEXENDER	1900
4154	TORTS, LAW OF	F.POLLOCK	1901
4155	TORTS, LAW OF	M.M BIGELOW	1903
4156	TORTS, LAW OF	F.POLLOCK	1920
4157	TORTS, LAW OF	JOHAN SULMOND	1924
4158	TORTS, LAW OF	HUGH FRASER	1927
4159	TORTS, LAW OF	C.S KENNY	1928
4160	TORTS, LAW OF	D.K SEN	1930
4161	TORTS, LAW OF	SALMOND	1936
4162	TORT, A TEXT OF THE LAW OF	P.H WINFIELD	1937
4163	TORT, THE ENGLISH & INDIAN LAW OF	RATTAN LAL & DHIRAJ LAL	1938
4164	TORTS, LAW OF	L.B. BHOPATKAR	1938
4165	TORTS, LAW OF	POLLOCK	1939
4166	TORTS, A TREASURE ON THE PRINCIPLES OF THE LAW OF	J.P GUPTA	1965
4167	TORTS, A TREASURE ON THE PRINCIPLES OF THE LAW OF	J.P GUPTA	1965

S.No	Name of book (title)	Author's Name	Edition
4168	TRADE MARKS & TRADE NAMES, THE LAW OF	SIR D.M KERLY	1927
4169	TRADE MARKS & TRADE NAMES, THE LAW OF	SIR D.M KERLY	1927
4170	TRADE MARKS & DESIGNES, THE LAW OF	P.N RAY	1940
4171	TRADE & MARCHANDISE MARKS IN A NUT SHELL, LAW OF	R.R DADA CHANJI	1962
4172	TRADE UNIONS, LAW OF	R.B SETHI & R.N DURVEDI	1966
4173	TRANSFER IN BRITISH INDIA, THE LAW OF VOL-I	H.S GOUR	1926
4174	TRANSFER IN BRITISH INDIA, THE LAW OF VOL-II	H.S GOUR	1926
4175	TRANSFER IN BRITISH INDIA, THE LAW OF VOL-II	H.S GOUR	1926
4176	TRANSFER OF PROPERTY, LAW OF	K.G MUKERJI	1931
4177	TRANSFER OF PROPERTY ACT	D.F MULLA	1933
4178	TRANSFER OF PROPERTY ACT	D.F MULLA	1936
4179	TRANSFER OF PROPERTY ACT	B.B MITRA	1939
4180	TRANSFER OF PROPERTY ACT	B.B MITRA	1939
4181	TRANSFER OF PROPERTY ACT	B.B MITRA	1939
4182	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1943
4183	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1943
4184	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1943
4185	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1945
4186	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1945
4187	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1945
4188	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1953
4189	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1953
4190	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1953
4191	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1953
4192	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1953
4193	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1953
4194	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1953
4195	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1953
4196	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1953
4197	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1955
4198	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1955
4199	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1955
4200	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1955
4201	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1955
4202	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1955
4203	TRANSFER OF PROPERTY ACT THE VOL-I	V.V.C, K.N.A.R	1955
4204	TRANSFER OF PROPERTY ACT THE VOL-II	V.V.C, K.N.A.R	1955
4205	TRANSFER OF PROPERTY ACT THE VOL-III	V.V.C, K.N.A.R	1955
4206	TRANSFER OF PROPERTY ACT, THE	B.B MITRA	1955
4207	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-1	C.U. AITCHISON	1909
4208	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-2	C.U. AITCHISON	1909
4209	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-3	C.U. AITCHISON	1909
4210	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-5	C.U. AITCHISON	1909
4211	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-6	C.U. AITCHISON	1909
4212	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-7	C.U. AITCHISON	1909

S.No	Name of book (title)	Author's Name	Edition
4213	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-8	C.U. AITCHISON	1909
4214	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-9	C.U. AITCHISON	1909
4215	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-10	C.U. AITCHISON	1909
4216	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-12	C.U. AITCHISON	1909
4217	TREATIES, ENGAGEMENT & SAMADS A COLLECTION VOL-13	C.U. AITCHISON	1909
4218	TRIAL, THE ELIPORE BOMB	B.K BOSE	1922
4219	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE	DR KENEALY	1875
4220	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 1	DR KENEALY	1876
4221	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 2	DR KENEALY	1876
4222	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 3	DR KENEALY	1877
4223	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 4	DR KENEALY	1877
4224	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 5	DR KENEALY	1876
4225	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 6	DR KENEALY	1878
4226	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 7	DR KENEALY	1878
4227	TRIAL AT BAR, THE INTRODUCTION OF SIR ROGER C.D TICHIBORNE VOL 8	DR KENEALY	1880
4228	TRIAL OF CRIMINAL CASES IN INDIA	A.SABANADIESE	1926
4229	TRIAL OF CRIMINAL CASES IN INDIA	A.SABANADIESE	1926
4230	TRIALS FOR LOVE AND MURDER FAMOUS	K.L GANBA	1944
4231	TRIAL OF GANGA RAM AND SEWPRASAD	A. PAGE	1927
4232	TRIAL BY JURY	C.M AGARWALA	1922
4233	TRIAL OF NARMALA KANTA ROY	A. LAWYER	1920
4234	TRIAL OF NARMALA KANTA ROY	A. LAWYER	1922
4235	TRUSTS, THE LAW OF	W.F. AGNEW	1920
4236	TRUSTS AND TRUSTEES	UNDR HILL	1926
4237	TRUSTS ACT THE CHARITABLE AND RELIGIOUS	K.C CHAKRABARTI	1928
4238	TRUSTS ACT, THE INDIAN	S.K AIYER	1941
4239	TRUSTS, THE LAW OF	J.W KECTON	1956
4240	TRANSFER OF PROPERTY	MULLA	1966
4241	TRANSFER OF PROPERTY	MULLA	1966
4242	TRANSFER OF PROPERTY	MULLA	1966
4243	TRANSFER OF PROPERTY ACT, THE, VOL 1	D.V.C & S.A.R	1968
4244	TRANSFER OF PROPERTY ACT, THE, VOL 2	D.V.C & S.A.R	1968
4245	TRANSFER OF PROPERTY ACT, THE, VOL 3	D.V.C & S.A.R	1968
4246	TRANSFER, LAW OF VOL 1	H.S GOUR	1971
4247	TAXATION LAWS, ENCYCLOPAEDIA OF	S.C MANCHADER	1973
4248	TRANSFER, LAW OF, VOL-3	H.S GOUR	1973
4249	TRANSFER, LAW OF, VOL-4	H.S GOUR	1974
4250	TRANSFER OF PROPERTY ACT,	MULLA SATALVAD	1973
4251	TRANSFER OF PROPERTY ACT,	MULLA SATALVAD	1973
4252	TRANSFER OF PROPERTY ACT,	MULLA SATALVAD	1973
4253	TRANSFER OF PROPERTY ACT, VOL-1	S.H GOUR	1977
4254	TRANSFER OF PROPERTY ACT, VOL-2	S.H GOUR	1977
4255	TRANSFER OF PROPERTY ACT, VOL-3	S.H GOUR	1977
4256	TRANSFER OF PROPERTY ACT, VOL-4	S.H GOUR	1977
4257	TRANSFER OF PROPERTY ACT, VOL-2	SANIWA ROW	1965

S.No	Name of book (title)	Author's Name	Edition
4258	LAW OF TORTS	SASTRI	4TH 1980
4259	LAW OF TORTS	RATTAN LAL & DHIRAJ LAL	1984
4260	TRUST ACT	N. SURYANARAYANA IYER	2ND ED
4261	TRADE & MARCHANDISE MARKS ACT	V.D KULSHESH	2ND ED
4262	ANTI TRUST LAW CASES & COMMENTRY	S. CHESTERFIELD OPPENKEIM	7TH ED
4263	ANTI TRUST LAW CASES	RICHARD A PORNER, FRANK H. EASTER BROOK	2ND ED
4264	ANTI TRUST	LAWRENCE , ANTHONY SULLIVAN	
4265	LAW OF TROTS	SALMOND & HERESTON	18TH ED
4266	LAW OF TROTS	HARRY STREET	7TH ED
4267	LAW OF TROTS	CLERK LINDSELL	15TH ED
4268	LAW OF TROTS (SUPPLEMENT)	CLERK LINDSELL	15TH ED
4269	THE LAW OF TORTS	JOHN G. FLEMING	6TH ED
4270	LAW RELATING TO TERRORISTS	VIJAY KUMAR DIWAN	1989
4271	LAW RELATING TO TERRORISTS	VIJAY KUMAR DIWAN	1989
4272	LAW RELATING TO TRAFFIC OFFENCES & ACCIDENT CLAIMS	SETHI'S	1989 2ND ED
4273	TRADE & MARCHANDISE MARKS ACT (WITH RULES)	T.R SRINIVASA	1989 3RD
4274	TRANSFER OF PROPERTY ACT, VOL-1	SANJIVA ROW'S	1989 5TH ED
4275	TRANSFER OF PROPERTY ACT, VOL-2	SANJIVA ROW'S	1989 5TH ED
4276	TRANSFER OF PROPERTY ACT, VOL-1	MULLA	1990 7TH ED
4277	TRANSFER OF PROPERTY ACT, VOL-2	MULLA	1991 7TH ED
4278	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1987
4279	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1987
4280	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1987
4281	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1987
4282	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1987
4283	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4284	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4285	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4286	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4287	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4288	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4289	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4290	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4291	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4292	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4293	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4294	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4295	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4296	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4297	TERRORIST & DISTRUPTIVE ACTIVITIES (PREVENTION ACT) 1987	H. ISHTIQ HUSSAIN	1992
4298	LAW OF TROTS	RATTAN LAL & DHIRAJ LAL	V.K DEWAN
4299	LAW OF TROTS	RATTAN LAL & DHIRAJ LAL	
4300	LAW RELATING TO TERRORISTS	V.K DEWAN	5TH 1993
4301	THREAT FROM WITHIN	V.K NAYAR	1992
4302	THREAT FROM WITHIN	V.K NAYAR	1992

S.No	Name of book (title)	Author's Name	Edition
4303	ENCY. OF TERRORIST LAW	SURINDRA MALIK	1993
4304	ENCY. OF TERRORIST LAW	SURINDRA MALIK	1993
4305	RIGHT TO TRAVEL UNDER CONSTITUTION	B. ERRABBI	1986
4306	RIGHT TO TRAVEL UNDER CONSTITUTION	B. ERRABBI	1986
4307	LAW OF TERRORIST & GANGSTERS	S.K AWASHTI	1993
4308	TORTURE & RAPE IN POLICE CUSTODY	S.K GOSH	199
4309	TRANSFER OF PROPERTY ACT	MULLA	18TH 1995
4310	TRANSFER OF PROPERTY ACT	MULLA	18TH 1995
4311	TRANSFER OF PROPERTY ACT	MULLA	18TH 1995
4312	TRANSFER OF PROPERTY ACT	MULLA	18TH 1995
4313	TRANSFER OF PROPERTY ACT	MULLA	18TH 1995
4314	LAW RELATING TO TELEPHONE	R.M VALS	1995
4315	INDIAN TELEGRAPH ACT, 1885	BARE ACT	1996
4316	INDIAN TRUST ACT, 1885	BARE ACT	1996
4317	TREATISE OF SPECIFIC PERFORMANCES CONSTRACH	ADWARD FREY	1997
4318	INDIAN TRUST ACT, 1886	N. SURYANARAYANA	4TH 1997
4319	LAW OF TORTS	SALMOND & HEUSTON	1998
4320	TRANSFER OF PROPERTY ACT	B.B MITRA	16TH 1996
4321	INDIAN TRUSTS ACT	N. SURYANARAYANA	4TH 1997
4322	LAW OF TORTS	WINFIELD & JALOWIEZ	1998
4323	TRANSFER OF PROPERTY ACT	MULLA	8TH 1997
4324	TRANSFER OF PROPERTY ACT	MULLA	8TH 1997
4325	DIRECT TAXES DIGEST VOLS 1 TO 8 (1922-95)	TAXMANN	1996
4326	LAW OF TRADE MARKS & PASSING OFF	S. VENKATESHWARAN	14TH 1999
4327	TRIBUNAL SYSTEM IN INDIA	S.P SATHE	1996
4328	TRADE & MERCHANDISE MARKS ACT, 1958	K.S SHARKSHA	3RD 1999
4329	TRADE & MERCHANDISE MARKS ACT, 1958	K.S SHARKSHA	3RD 1999
4330	TRANSFER OF PROPERTY ACT	S.M WAHARI	11TH 2001
4331	TELECOM REGULARTY AUTHORITY OF INDIA ACT, 1997	BARE ACT	3RD 2001
4332	TELECOM REGULARTY AUTHORITY OF INDIA ACT, 1997	BARE ACT	3RD 2001
4333	LAW OF TELEPHONES, CINEMAS & VIDEOS	R.N CHOUDHARY	2ND 2002
4334	LAW OF TORTS	SALMOND & HEUSTON	13TH 2002
4335	LAW OF TORTS	SALMOND & HEUSTON	13TH 2002
4336	LAW OF TRUST, ENDOWMENT & WAKF	P.S NARAYANA'S	2001
4337	LAW OF TRUST, ENDOWMENT & WAKF	P.S NARAYANA'S	2001
4338	LAW OF TORTS	SALMOND & HEUSTON	20TH 2004
4339	LAW OF TORTS	SALMOND & HEUSTON	20TH 2004
4340	LAW OF TELEPHONES, CINEMAS & VIDEOS LAW	CHOUDHARY & SONS	2ND 2003
4341	LAW OF TELEPHONES, CINEMAS & VIDEOS LAW	CHOUDHARY & SONS	2ND 2003
HEAD -"U"			
4342	ULTRAVIRES	S. BRIU	1893
4343	ULTRAVIRES, THE LEWS OF	M. KRISHANAMA CHARIAR	1923
4344	UNDUE INFLUENCE, THE LAW OF	ABDUR RAHIM	1917
4345	UNDUE INFLUENCE, THE LAW OF	R. L. ANAND & R.B. SETHI	1965
4346	UNITED PROVINCES CODE, THE VOL 1	G.O.I	1906

S.No	Name of book (title)	Author's Name	Edition
4347	UNITED PROVINCES CODE, THE VOL 2	G.O.I	1906
4348	UNITED PROVINCES CODE, THE VOL 1	G.O.I	1922
4349	UNITED PROVINCES CODE, THE VOL 2	G.O.I	1922
4350	UNITED PROVINCES CODE, THE VOL 3	G.O.I	1922
4351	UNITED PROVINCES CODE, THE VOL 1	G.O.I	1943
4352	UNITED PROVINCES CODE, THE VOL 2	G.O.I	1943
4353	UNITED PROVINCES CODE, THE VOL 3	G.O.I	1943
4354	UNITED PROVINCES CODE, THE VOL 4	G.O.I	1943
4355	UNLAWFUL ASSEMBLY & RIOTING	M. K . MUKERJI	1930
4356	UNLAWFUL ASSEMBLY & RIOTING	M. K . MUKERJI	1936
4357	UNLAWFUL ASSEMBLY & RIOTING	M. K . MUKERJI	1936
4358	UNRPEATED ACTS OF THE GOVERNOR GENERAL IN COUNCIL, THE VOL 2	D. E CRANENBURGH	1916
4359	UNRPEATED ACTS OF THE GOVERNOR GENERAL IN COUNCIL, THE VOL 3	D. E CRANENBURGH	1916
4360	UNRPEATED ACTS OF THE GOVERNOR GENERAL IN COUNCIL, THE VOL 4	D. E CRANENBURGH	1916
4361	UNRPEATED ACTS OF THE GOVERNOR GENERAL IN COUNCIL, THE VOL 5	D. E CRANENBURGH	1916
4362	USURIOIS LOANS ACT, THE	D. F. MULLA	1918
4363	USURIOIS LOANS ACT, THE USURY, THE LAW AGAINST	AJIT GHOSE & G. M DUTT	1918
4364	USURIOIS LOANS ACT	CECIL WALSH	1920
4365	URBON LAND CELING REULATION ACT & RULES	B. MALIK	1976
4366	USING A NEW LIBRARY	PETER CLINCH	1992
4367	USING A NEW LIBRARY	PETER CLINCH	1992
4368	UNIFORM CIVILCODE & GENDER JUSTICE	DINANATH RAINA	1996
4369	UNIFORM CIVILCODE & GENDER JUSTICE	DINANATH RAINA	1996
4370	URBAN LAND (CEILING & REGULATION) ACT 1976	BARE ACT	1996

HEAD -"V"

4371	VILLAGE COMMUNITIES IN THE EAST & WEST	H. S MAINE	1895
4372	VILLAGE COMMUNITIES, THE	G. L GOMME	1890
4373	RULE OF LAW VICARIOUS LIABILITY OF GOVT	S. S. SRIVASTAVA	1995
4374	RULE OF LAW VICARIOUS LIABILITY OF GOVT	S. S. SRIVASTAVA	1995
4375	PRINCIPLES & PRACTICE OF VOLUATIONS	J.A PARKS	5TH 1998
4376	VALLEY OF KASHMIR	LAWRENCE WULLER	2000
4377	VALLEY OF KASHMIR	LAWRENCE WULLER	2000

HEAD -"W"

4378	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4379	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4380	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4381	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4382	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4383	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4384	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4385	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4386	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4387	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4388	WAR, LEGISLATION AND ORDERS RELATING TO,	G.O.I	1915
4389	WARDS, LAW & PRACTICE OF THE COURT OF	C.N CHANDA	1938

S.No	Name of book (title)	Author's Name	Edition
4390	WILLS, LAW OF,	NIL	NIL
4391	WILLS, LAW OF,	S.J BAILEY	1959
4392	WILLS, LAW OF,	T.P GOPAL KRISHAN	1965
4393	WORDS & GRASES JUDICIALLY DEFINED VOL. 1	ROLAND	1943
4394	WORDS & GRASES JUDICIALLY DEFINED VOL. 2	ROLAND	1943
4395	WORDS & GRASES JUDICIALLY DEFINED VOL. 3	ROLAND	1944
4396	WORDS & GRASES JUDICIALLY DEFINED VOL. 4	ROLAND	1944
4397	WORDS & GRASES JUDICIALLY DEFINED VOL. 5	ROLAND	1945
4398	WORKMEN'S COMPENSATION ACT, THE	RUEGG & H.P STANES	1922
4399	WORKMEN'S COMPENSATION ACT, THE	P.R AIYAR	
4400	WRITS AND FUNDAMENTAL RIGHTS VOL. 1	A.S CHANDHUSI	1958
4401	WRITS AND FUNDAMENTAL RIGHTS VOL. 2	A.S CHANDHUSI	1958
4402	WRIT-PETITION, JUDICIAL REVIEW THROUGH.	INDIAN LAW INSTITUTE	1962
4403	WRITS, THE LAW OF CONSTITUTIONAL	B.S CHOWDHARY	1966
4404	WRONGFUL DISMISSALS	S.CHAKRAVERTI	1962
4405	WORDS & PGRASES LEGALLY DEFINED VOL. 1 (A-C)	J.B SAUNDERS	1969
4406	WORDS & PGRASES LEGALLY DEFINED VOL. 2 (D-H)	J.B SAUNDERS	1969
4407	WORDS & PGRASES LEGALLY DEFINED VOL. 3 (I-N)	J.B SAUNDERS	1969
4408	WRONGFUL DISMISSALS VOL. 1	S. CHAKRAVERTI	1969
4409	WRONGFUL DISMISSALS VOL. 2	S. CHAKRAVERTI	1969
4410	WORDS & PHRASES LEGALLY DEFINED VOL. 4 (O-R)	J.B SAUNDERS	1970
4411	WORDS & PHRASES LEGALLY DEFINED VOL. 5 (S-Z)	J.B SAUNDERS	1970
4412	WAKF LAWS AND ADMINISTRATION	S. ATHER HUSAIN	1973. 2ND ED.
4413	WORKMEN'S COMPENSATION ACT.	S. CHAKRAVERTI	1976
4414	WHO'S WHO 1984, INDIA	SATYAJIT	
4415	WEEKLY LAW REPORTS. VOL. 1	CAROL ELLES ED.	1981
4416	WEEKLY LAW REPORTS. VOL. 2	CAROL ELLES ED.	1981
4417	WEEKLY LAW REPORTS. VOL. 3	CAROL ELLES ED.	1981
4418	WEALTH TAX	R.C SHARMA	
4419	WORDS & PHRASES VOL. 1 (A-C)	JOHN B. SAUNDER	
4420	WORDS & PHRASES VOL. 2 (D-H)	JOHN B. SAUNDER	
4421	WORDS & PHRASES VOL. 3 (I-N)	JOHN B. SAUNDER	
4422	WORDS & PHRASES VOL. 4 (O-R)	JOHN B. SAUNDER	
4423	WORDS & PHRASES VOL. 5 (S-Z)	JOHN B. SAUNDER	
4424	SUPPLEMENT OF WORDS & PHRASES		
4425	LAW OF WRITS	RAMACHANDRAN	1990 4TH ED.
4426	LAW OF WORKMEN'S COMPENSATION ACT	RAMANATH AIYAR S.K AIYAR	1992 3RD ED.
4427	LAW OF WORKMEN'S COMPENSATION ACT	RAMANATH AIYAR S.K AIYAR	1993 3RD ED.
4428	COMMENTARIES ON WATER AIR POLLUTION & ENVIRONMENT (PROTECTION) LAW	WALI	3RD 1992
4429	COMMENTARIES ON WATER AIR POLLUTION & ENVIRONMENT (PROTECTION) LAW	WALI	3RD 1992
4430	LAW OF WILLS	MANTHA RAMAMURTI	4TH 1992
4431	LAW OF WILLS	MANTHA RAMAMURTI	4TH 1992
4432	WRITS, LAW	CHANDHARY'S	4TH 1992
4433	WHO IS WHO 1991-92, INDIA'S		2ND ED
4434	WE THE NATION	NAIN . PALKHIRALA	6TH 1944

S.No	Name of book (title)	Author's Name	Edition
4435	WE THE NATION	NAIN . PALKHIRALA	6TH 1944
4436	WISDOM OF JDUGES, SUPREME COURT OF INDIA	S L AGARWAL	1992
4437	WISDOM OF JDUGES, SUPREME COURT OF INDIA	S L AGARWAL	1992
4438	LAW OF WILS INDIA & PAKISTAN	MANTHA RAMAMURTI	1994
4439	WOMEN & LEGAL PROTECTION	PARAS DIWAN	1994
4440	LAW OF WRITS	V.G RAMACHANDRAM	5TH 1993
4441	LAW OF WILLS T.P GUPAL KRISHANA	6TH	1996
4442	WORKSMONIS COMPONSATION ACT, 1993	BARE ACT	1996
4443	WAKF ACT, 1995	BARE ACT	1996
4444	WHAT NEXT IN THE LAW	LORD DENNING	1993
4445	WORLD & THE NATURE OF LAW	J. MORISM & P. LEITH	1992
4446	WORKMON COMPONSATION ACT, 1923	RAMANATHE AIYAR	4TH 1999
4447	WORKMON COMPONSATION ACT, 1923	RAMANATHE AIYAR	4TH 1999
4448	WORKMON COMPONSATION ACT, 1923	RAMANATHE AIYAR	4TH 1999
4449	WRITS LAW & PRACTICE	M.R MALLICK	2000
4450	WEALTH TAX ACT EXPENDITURE	TAXMANN'S	2000
4451	TAX ACT, INTEREST TAX AT	TAXMANN'S	2000
4452	WRIT JURISDICTION UNDER THE CONSTITUTION	B.W HANSARIA	2ND 1992
4453	WRIT JURISDICTION UNDER THE CONSTITUTION	B.W HANSARIA	2ND 1992
4454	WORDS & PHRASES	D. VARADARAJAN	1999
4455	WAKF ACT, 1995	BARE ACT	6TH 2001
4456	WAKF ACT, 1996	BARE ACT	6TH 2001
4457	WOMEN, JUSTICE CONCERN & EXPRESSION	JUSTICE A.S ANAND	2002
4458	WOMEN, JUSTICE CONCERN & EXPRESSION	JUSTICE A.S ANAND	2002
4459	WOKF LAW IN INDIA	JAFRI	5TH 2002
4460	WOMEN, EMPOWERMENT IN INDIA	GOUR	2ND. 2003
4461	WOMEN, EMPOWERMENT IN INDIA	GOUR	2ND. 2004
4462	WHAT NEXTIN THE LAW	WORD DENNING	1982
4463	WHAT NEXTIN THE LAW	WORD DENNING	1983
4464	WHAT NEXTIN THE LAW	WORD DENNING	1984
4465	WORDS & PHRASES	KRISHNA P.C PANT	2002
4466	WORDS & PHRASES	KRISHNA P.C PANT	2002
4467	WAKF, COM. ON LAW	DR. AHMEDULLA KHAN	2003
4468	WAKF, COM. ON LAW	DR. AHMEDULLA KHAN	2003
4469	WRITS, LAW	J.P.S NARYANA	3RD 2003
4470	WRITS, LAW	J.P.S NARYANA	3RD 2003
4471	WOMEN, THE CRIMES AGAINST	R.N CHOUDHARY	2003
4472	WOMEN, THE CRIMES AGAINST	R.N CHOUDHARY	2003
4473	LAWS OF WAKF IN INDIA	JAFRI S.I	5TH 2002
4474	LAWS OF WAKF IN INDIA	JAFRI S.I	5TH 2002
4475	WILLS, LAW IN 2 VOLS	RAMA MURTHI	8TH 2002